[Shri T. N. Singh.]

• mation about the person or persons who are involved in this. If the Government will care to go into this question I would welcome it. In any case I shall be obliged if within a short period the Government come out with some information that they are taking action in this and will set up an enquiry into this matter at an early date.

MR. DEPUTY CHAIRMAN: The House Is adjourned till 2-15 P.M.

The House then adjourned for lunch at forty-eight minutes past one of the clock.

The House reassembled after lunch at quarter past two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

DISCUSSION ON THE WORKING OF THE MINISTRY OF EDUCATION, SO-CIAL WELFARE AND CULTURE.

थी ओउमुप्रकाश त्यागी (उत्तर प्रदेश): माननीय उपसभापति जी, माज मुझे ऐसे विषय पर बोलने का सीभाग्य प्राप्त हो रहा है जो किसी भी राष्ट्र के लिए बहुत ही महत्वपूर्ण है और जो उसकी समस्त प्रगतियों का आधार होता है। भारतवर्ष को ग्राज 25 वर्ष स्वतंत्र हुये हो गये, परन्तु मैं यह कहना चाहुंगा कि शिक्षा का जहां तक सम्बन्ध है, मैं उसके लिए शिक्षा संत्रालय को और शिक्षा मंत्री को दोष नहीं देता, बल्कि मैं पूरी सरकार को दोष देना चाहता है। उनकी योजना बनाने वालों को दोष देना चाहता हं, जिन्होंने और मंत्रालयों को तो महत्व दिया है, परन्तु शिक्षा मंत्रालय को भधिक महत्व नहीं दिया। जब बजट बनता है तो शिक्षा

लोगों की तरह और ऐसा लगता है कि मानो शिक्षा मंत्रालय ऐसा ही है कि उसमें कुछ काम स्वयं ही हो जायगा। शिक्षा को बजट में कोई नहीं दिया गया जबकि शिक्षा ही मूल आधार थी, इन तमाम योजनाओं की श्रोर यही कारण है कि झाज सरकार के सामने सर्वत्र असफलतार्वे आ रही हैं। इसका मूल कारण यही है कि हमने अपने शिक्षा मंत्रालय धौर शिक्षा संस्थाओं की उपेक्षा की। आशा है कि अब सरकार इधर ध्यान देगी। इसमें ट्टा-लुटा जो भी कार्य हुआ है, उसके श्रांकडे मैंने देखे। उनके देखने से ऐसा पता लगता है कि बहुत अधिक प्रगति हुई है। जहां 1961 में 49 विष्वविद्यालय थे, वहां श्रव 1971 में 93 हो गये हैं। जहां 1961 में कालेजों की संख्या 1,783 थी, ग्रब वह बढ़ कर 3,604 हो गयी है। इसी प्रकार अध्यापकों की संख्या भी बढ़ी है। जो पहले प्रोफेसर्स 63,053 थे, ग्रव '71 में 1,28,876 हो गये हैं, परन्तु जब यह देखा कि उसका परिणाम क्या हुआ तो भारचर्य हुआ और ब्राज ही जो एक प्रश्न का उत्तर आया शिक्षा मंत्रालय की ओर से उसे देख कर मैं तो आक्चर्य में रह गया कि 1961 में जहां निरक्षरों की संख्या 33 करोड 30 लाख थी. वहां अब 1971 में सेंसस रिपोर्ट के धनुसार उनकी संख्या 38 करोड 60 लाख हो गयी है, यानी शिक्षा मंत्रालय काम कर रहा है और निरक्षरों की संख्या बढती जा रही है, यह एक आक्चर्य भीर खेद की बात है। फिर ग्रांकड़ों में यह भी है कि जहां प्रगति हुई है उस के आंकड़ें भी हैं। निरक्षरता दूर करने की दिशा में प्रगति हुई है। 1951

में निरीक्षरों का जो प्रतिशत था वह 16.67 था, 1961 में यह वह 24.02 रहा, ग्रब 1971 में वह 29.34 रहा ग्रीर इस दिशा में बढ़ोत्तरी हुई है, 5 परसेंट से 8 परसेंट, यानी 1951 से 1961 तक 8परसेंट की बढोत्तरी हुई ग्रीर 1961 से 1971 में जहां पहले 24.02 परसेंट था ग्रब वह 29.35 परसेंट हो गयी, वह भी प्रगति कर गये ग्रीर निरक्षरता की दिशा में केवल 5 परसेंट की प्रगति हुई। ग्राजादी के समय 76 परसेंट के करीब निरक्षरता थी, ग्रब वह 71 परसेंट है, 5 परसेंट उसे ग्राप दूर कर सके हैं।

उपाध्यक्ष महोदय, मैं शिक्षा का मूल लक्ष्य एक बात को मानता हूं । बड़े- बड़े इंजीनियसं, डाक्टसं, फिलासफसं पैदा करना ही मैं शिक्षा का ध्येय नहीं मानता। शिक्षा का ध्येय मैं मानता हूं कि वह इंसान बनाये। अगर शिक्षा इंसान को इंसान नहीं बनाती और उसे केवल डाक्टर बना दे और उसमें इंसानियत नहीं तो ऐसी शिक्षा का कोई अर्थ नहीं है। हमारे यहां संस्कृत में आता है:

'सक्षरा विपरीता: राक्षसा भवन्तु'।

प्रथात् अगर पढ़ा लिखा आदमी गलत

रास्ते पर चला जाय तो वह राक्षस बन कर

खड़ा हो जाता है। यही कारण है कि

प्राज देश में साक्षरता की दृष्टि से

पढ़े लिखों की संख्या तो बहुत बढ गयी

है, परन्तु उन में जो इंसानियत की

मात्रा थी वह घटी और इतनी घटी

कि वह शूःय से भी ज्यादा नीचे गिर

गई स्रीर उसका परिणाम यह हुआ कि

कोई भी ग्रादमी, डाक्टर हो, इंजीनियर हो, प्रोफेसर हो, चाहे मिनिस्टर हो, भ्रपने पद पर रहते हुये काम नहीं करता, ग्रपनी ड्यूटी के लिये ईमानदार नहीं है और यही कारण है कि सर्वत्र भ्रष्टा-बेईमानी है। जिसका नाम चार है, चरित्र है वह बिलकुल गिर गया है। मैं ग्राज की बात नहीं कहता। उपाध्यक्ष महोदय, मैं 1966 ई० में इंगलैंड से पानी के जहाज से आ रहा था, अलेक्जंडिया पर जब जहाज सा कर रुका तो जहाज के कप्तान ने सब पैसेंजर्स को बुला कर यह कहा कि अब यूरोप नहीं है, यूरोप खत्म हो गया है, यहां से मिडिल ईस्ट शुरु हो गया है, मिडिल ईस्ट से भारत तक ग्रब ग्रापको चरित्रहीनता ग्रीर भ्रष्टा-चार मिलेगा और बेइमान आदमी मिलेंगे, इसलिये आप बाजार में जाओ तो सावधानी से खरीदारी की बात की-जियेगा। इतनी ठेस लगी मुझको, जब भारत का भी नाम साथ में जुड़ा तो हमने कहा कि भारत के प्रति इस प्रकार का विचार है। तो राष्ट्रीय चरित्र का उत्थान करने में ग्रापने ग्रीर शिक्षा मंत्रालय ने क्या किया ? यह मैं मानता हुं कि शिक्षा प्रान्तीय विषय है, किन्तु केन्द्रीय विश्वविकालय भी हैं श्रीर युनियन टैरिटरीज भी आपके पास है, ग्राप ग्रादशं उपस्थित कर सकते थे परन्तु नहीं किया ग्रीर ग्राज सर्वत्र चरित्र-हीनता का, भ्रष्टाचार, घूसखोरी, जुठ श्रीर बेइमानी का बोलबाला है और इसका यह कारण है कि हमारी शिक्षा में चरित्र-निर्माण को कोई स्थान नहीं दिया गया है। मैं इस सम्बन्ध में यह कहना चाहुंगा, मेरा सुझाव है कि जब तक शिक्षा संस्थाओं में नैतिक [श्री ओउम्प्रकाण त्यागी]
चिक्षा को अनिवार्य नहीं बनाया जायगा,
मारल टीचिंग को अनिवार्य रूप से,
आवश्यक रूप से नहीं लागू किया
जायगा, चरित्र-निर्माण को भी शिक्षा का
अंग नहीं बनाया जायगा, तब तक
राष्ट्रीय कैरेक्टर बनेगा नहीं और जब
राष्ट्रीय चरित्र नहीं बनेगा तो कोई
भी योजना सरकार की सफल हो सकेगी,
इसमें मुझे संदेह लगता है।

दूसरी चीज मैं कहना चाहता हं भीर वह है प्राइमरी शिक्षा की बात। पहले भारतवर्ष में क्या रहा, कितनी संख्या पड़े लिखे लोगों की भी कितनी नहीं थी वह और बात है, लेकिन अगला भारत तो हम बना डाले, भ्रगले भारत में तो पढ़े लिखे लोग हो जायं, हम तो मौत के मह में खेड़ हुये हैं, परन्त् जिन लोगों के हाथ में बागडोर देनी है वह तो पढ़ लिख **कर खडे हो** जायं लेकिन इन 25 वर्ष के आंकडों के अन्सार में यह देख रहा हं कि साक्षरता की दिशा में हम प्रगति नहीं कर रहे हैं, जो जाने वाली संतानें हैं, उनमें भी अपढ़ हैं. निरक्षर लोगों की संख्या बड़ी है, 8 करोड़ से ग्रधिक की उनमें संख्या वढी है। उसका मल कारण षया है कि पहले के निरक्षरों में नये निरक्षर बढ़े हैं। जो करोड़ों की संख्या संतानों में निरक्षरों की संख्या बढी है उसका कारण क्या है। इसके दो मुख्य कारण हैं। यह देश शहरों का नहीं है, यहां पांच हजार शहर होंगे तो बाकी 7 लाख से ज्यादा गांव होंगे, जहां कि सड़के नहीं हैं, कुछ नहीं है और वहां पर वहीं प्राइमरी स्कूल हैं ग्रापके पास । एक-एक स्कूल बना दिया है दो-दो भील के फासले पर, तीन-तीन भील के फासले पर । कहीं-कहीं स्कल हैं ग्रीर वह दो-दो या तीन-तीन मील के फासले पर हैं, तो पांच या छः साल का वच्चा वहां कैसे पढ़ने के लिए जायगा। भ्रापने यह जानवृक्ष कर किया है कि इस गांव के बच्चे पढेंगे। इससे चुनाव में प्रभाव पड़ेगा और आपकी, कुर्सियां संकट में पड जावेंगी। ग्राप जनता की निरक्षरता का लाभ उठा रहे हैं। जब तक हर एक गांव में प्राइमरी स्कूल नहीं बन जाता, तब तक ग्राप छ: साल या पांच साल के बच्चे को स्कल में नहीं ले जा सर्केंगे। परन्तु श्राज देश की यह स्थिति नहीं है। और उसके साय-साथ एक चीज ग्रीर है कि जो बच्चा स्कुल में याता भी है उनमें से भी 50 फीसदी बच्चे पांचवीं या छठी तक नहीं रह पाते हैं, पहले दूसरे या तीसरे वर्ष में ही खिसक कर चले जाते हैं, वह नहीं पढ पाते। उसका कारण है ग़रीबी। पिता गरीब हैं, वे अपने काम धंबों भी बच्चों की सहायता लेते हैं भीर उस सहायता लेने के लिए ने बच्चों को नहीं पढाते।

दूसरी सामाजिक बीमारी भी है।

प्राज ही जवाब दिया मंत्री महोदय ने

प्रौर वह यह कि गरीबी के कारण भी

बच्चे बहुत से स्कूल से हट जाते
हैं। मैं मंत्री महोदय को सूचना
देना चाहता हूं, मैं गांव का ग्रादमी
हूं और मैं जानता हूं कि उसका कारण
क्या है मास्टरों में, ग्रध्यापकों में

प्रधिकांश सवर्ण लोग हैं जो कि, जो

गरीब बच्चे हैं, हरिजनों के बच्चे हैं,

उनको मारते हैं, तंग करते हैं, बेंड जत
करते हैं और ऐसा वातावरण स्कूल
में बना देते हैं कि वे बेचारे तंग ग्राकर

स्कूल छोड़ देते हैं। ग्राज ग्रनुस्चित

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लोगों में भी भावना है जाति के कि हमारे बच्चे वी० ए० पास हों, ग्रेजएट हों, उनकी यह इच्छा नहीं कि उनके बच्चे उनके साथ काम करने जाएं। उनकी जो भी इच्छा हो, परन्तु स्कलों में वह वातावरण मिल रहा है, जिसको छोड़ कर वे भागे जा रहे हैं। ग़रीबी भी एक कारण है, परन्तू यह भी इस प्रकार का एक कारण है जो मैंने बताया। यह मंत्री महोदय के हाथ बात तो है नहीं, यह तो सरकार के हाथ की बात है ग्रीर ग्रगर सरकार को इस देश का कल्याण करना है तो प्राथमिक शिक्षा को केन्द्रीय विषय बना लेना चाहिए, तुरन्त यह भारत सरकार का केन्द्रीय विषय बन जाना चाहिए भ्रौर युद्ध-स्तर पर, जिस प्रकार यद्ध की तैयारी के लिए हमारे मिनिस्टर भागे-भागे फिर रहे हैं कि ईरान हथियार पहुँच गए पाकिस्तान ने चाइना से ग्राम्सं ले लिए, यह ले लिया. वह से लिया, तो जिस प्रकार हमारे डिफेन्स मिनिस्टर रशिया भागे-जा रहे हैं, तो उससे भी तीव गति से हमारे शिक्षा मंत्री देश के कोने-कोने में भागते फिरें ग्रीर देखें स्कल कहां बने हैं, कहां नहीं बने हैं। मैं यह मानता हं कि धगर एक बार हम शिक्षा के दिष्टकोण से उठे, तैयार हो गए, तो संसार में हमें किसी भी प्रकार का कोई खतरा नहीं रहेगा, हम तैयार हो जाएंगे। परन्तु शिक्षा को युद्ध-स्तर पर लेना होगा। श्रीर 6 से 11 साल के बच्चों को अनिवार्य रूप से शिक्षा दी जाए। जो माता-पिता न दे सके, इसके लिए ग्रायिक सहायता देनी पड़ी, तो वह भी दी जाए। उनके बच्चों को ग्रगर दोपहर को भोजन नहीं मिलता है तो गवर्नमेन्ट की स्रोर से देना चाहिए। परन्त ग्राने वाली संतान को यह

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गवर्नमेन्ट कह सके कि ग्रब देश में कोई बे-पडा-लिखा नहीं रहेगा। इस देश में पहले जो बे-पढ़ा रहा सो रहा, लेकिन आगे इस प्रकार की स्थिति नहीं रहने दी जाएगी।

दूसरी समस्या है प्रौढ़ शिक्षा की। यह समस्या तो मैं कहंगा कि गवर्नमेन्ट ने जानवझ कर हल नहीं की। शिक्षा डेमोक्सी का मलाधार होती है। घगर वह सरकार प्रजातंत्र को स्वीकार न करती एक लोकतंत्र के स्थान पर राज-तंत्र स्थापित करती, फासिज्म ग्रीर नाजिज्म लेकर चलती तो मैं कहता कोई चिंता की बात नहीं है; क्योंकि उसमें तो पढ़े श्रीर बे-पढ़े सब एक डंडे से हांके जाते हैं। परन्तू प्रजातंत्र को स्वीकार करने के पश्चात फिर देश में बे-पढ़ रहें ग्रीर बे-पढ ग्रादमी यह न जाने वोटिंग के मानी क्या हैं, वोट की क़ीमत क्या है, वह जाने नहीं प्रजातंत्र क्या है, तो फिर इस देश में डिमोक्रेसी एक ढोंग है। भ्राज यही हो रहा है, एक ड्रामा बनाया हुआ है, जनरल इलेक्शन्स आते हैं. बोटिंग होती है और उपसभापति महोदय, मैं जानता हं, जाति के नाम पर, बिरादरी के ब्राधार पर, ऊंच-नीच के नाम पर, वोटिंग होती है, बे-पढ़ श्रादमी श्रांख बंद करके वोट डाल देता है। पृष्ठिए उनसे: भाई, कहां जा रहे हो? जवाब देगा: गऊ माता को वोट देने जा रहा हं। बोट गऊ माता को दे रहे हो या पार्टी को यह भी उसको पता नहीं। उनके दिमाग में यह है कि गऊ माता को बोट नहीं देंगे तो हमारे ऊपर पाप चढ जाएगा ग्रीर इसी ग्रनढता ग्रीर निरक्षरता के ख्याल से ही माननीय बहिन प्रधान मंत्री इन्दिरा गांधी ने, गौ-रक्षा विरोधी होते हुए भी गऊ का चनाव चिहुन लिया, यह निरक्षरता इसीलिए, क्योंकि जब के पक्ष में 1961 में 33 मिन लिय लोग बे- [श्री ओडम् प्रकाश त्यागी] पढ़ थे, श्रव 386 मिलियन क्यों हो गए? बढ़ क्यों गई संख्या?

उपसभापति महोदय, मंत्री महोदय के ऊपर मेरा विश्वास है, बहुत लायक ग्रादमी हैं और मैं समझता हं वे जवाब देंगे तो योग्यता से जवाब देंगे, परन्तु मैं यह कहना चाहता हं कि जब देश यह निरचय कर लेता है कि देश में निरक्षर ग्रादमी कोई नहीं रहेगा, तो फिर वयों ग्राज ऐसी स्थिति है? निरक्ष-रता 3 महीने में दूर हो सकती है, चौथा महीना लगने की जरूरत नहीं है। मैं उदाहरण देना चाहता हं चाइना का। चाइना ने अपने यहां सोच लिया था कि हमारे यहा निरक्षरता सरलता से तो दर होनी नहीं। उन्होंने ग्रीर कालेजों को बंद कर दिया । विधार्थियों और ग्रह्मापकों को ग्रादेश दिया कि जितनी तुम्हारी डिग्नियां हो गई वह हो गई ग्रब तम जाओ देहात में। एक-एक गांव श्रीर चप्पा-चप्पा में चले जाइये श्रौर सब को साक्षर बना कर ग्राइये। जब तक इस तरह की बात नहीं की जायेगी, तब तक हमारे देश में साक्षरता फैलने वाली नहीं हैं। हमारे यहां इतने कालेज हैं, इतनी युनीवर्सि-टियां है और इनमें से हजारों विद्यार्थी साक्षर हो कर निकलते हैं। इन लोगों का ग्रीष्म अवकाश होता है तो फिर इन लोगों का उपयोग चीन की भांति साक्षरता फैलाने के लिए क्यों नहीं किया जाता है।

शिक्षा मंत्रालय हर साल रिपोर्ट निकालता है, श्रांकड़े देता है कि इस साल इतने स्कूल खोल दिये गये हैं भौर इतने बेकारों को नौकरी दे दी गई है। तो मेरा निवेदन यह है कि गमियों की छटिटयां होती हैं, दो महीने की छटटी होती है, तो उसमें तमाम विद्या-थियों को, प्रोफेसरों को श्रौर मास्टरों को साक्षरता फैलाने के काम पर लगाइये भ्रौर उनकी मदद लीजिये। भ्रगर श्राप एक दो अवकाशों में इस तरह का प्रयोग करेंगे, तो सारे देश में बहुत काफी साक्षरता द्या जायेगी, जिसके कारण काफी संख्या में लोग पढ़ने लगेंगे. समझने लगेंगे ग्रीर समाचारपत्र उनकी समझ में आने लगेंगे। लेकिन ग्राजकल तो चनाव की बीमारी है और यह एक ऐसी बीमारी है कि उस बीमारी में कोई भी श्रादमी जो उसमें प्रलोभन होता है, कुर्सी का प्रलोभन, वह उसको नहीं छोड सकता है। इसलिए जो प्रौढ़ श्रशिक्षित है, वे साक्षर हो सकेंगे, इसमें मझे सन्देह है।

मेरा सुझाव यह है कि आप ग्रीष्म ग्रवकाश में मास्टरों का उपयोग करें ग्रीर साथ में जो रिटायर्ड श्रादमी हैं उनकी सेवाग्रों को इस काम में लिया जाय। इस समय देश में जितनी भी शिक्षा संस्थाएं हैं, उनकी सेवा भी इस कार्य के लिए ली जाय।

दूसरी बात में ऊंची शिक्षा ग्रौर कालेजों के बारे में कहना चाहता हूं। हमारे यू०जी०सी० की ग्रोर से इस तरह की संस्थाओं को सहायता दी जाती है। हमारी गवर्नमेंट धर्म निरपेक्षता में विश्वास करती है ग्रौर वह जाति धर्म विशेष या क्षेत्र विशेष की भावना से दूर है, परन्तु मेरी समझ में यह बात नहीं ग्राई, जब मैंने कालेजों की वह लिस्ट देखी, जिनको सरकार की ग्रोर से सहायता दी जाती है। ग्राज हमारे प्रान्तों में इस तरह की संस्थाएं हैं, जो जाति के नाम पर स्थापित हैं और इस तरह की संस्थाग्रों

को सरकार की छोर से सहायता दी जा रही है। मेरा कहना यह है कि कम से कम इस तरह की संस्थाओं को केन्द्रीय सरकार की स्रोर से किसी भी प्रकार की सहायता नहीं दी जानी चाहिए। मेरा ख्याल है कि इस तरह की सहायता केन्द्रीय सरकार की धोर से दी जाती है ग्रौर मंत्री जी यहां पर बतलायें कि यह सहायता किन किन संस्थाओं को कितनी कितनी दी जाती है क्योंकि मैं इस सम्बन्ध में ग्रांकडे देखकर आया हं। ग्रापने विद्यापीठ बनारस को, उसके भ्रपने प्लान के लिए 3 लाख रुपया दिया है भीर नान-एलान्ड के लिए 8 लाख रुपया दिया है । गुजरात विद्या-पीठ को आपने दो लाख रुपया दिया है ग्रीर नान-प्लान्ड के लिए 6.9 लाख रुपया दिया है। गुरुकुल कागड़ी को उसके प्लान के लिए ग्रापने 1 लाख रुपया दिया है और नान-प्लान्ड के लिए 6. 30 लाख रुपया दिया है। जामिया मिलिया को ग्रापने 3 लाख रुपया दिया है भ्रौर नान-प्लान्ड के लिए 28 लाख रुपया दिया है। किसी को आपने एक लाख रुपया दिया है तो किसी को 28 लाख रुपया दिया है। तो मैं भ्राप से यह जानना चाहता हूं कि आप जो कालेजों को सहायता देते हैं उसका माप-दंड क्या है और किस ग्रावार पर श्राप यह सहायता देते हैं ? अगर आप पिछले ग्रांकडों को देखेंगे तो ग्राप को इस तरह की भिन्नता और भेदभाव दिखलाई देगा। मेरा कहना यह है कि स्नाप सभी कालेजों तथा इस तरह की संस्थाओं को समान रूप से सहायता दें ताकि वे सब ऊंचा उठने की कोशिश करें। ग्रगर ग्राप इस तरह की नीति पर चलेंगे तो बहुत ग्रच्छा रहेगा।

केन्द्रीय मुझे जी, उपसभापति विश्वविद्यालयों के सम्बन्ध में विशेष रूप से कहना है। केन्द्रीय विश्व-विद्यालयों की समस्या बहत दिनों से चली ह्या रही है और जो मो शिक्षा मंत्री साहसवाला. देशभक्त या ईमानदार ग्रा जाता है, तो वह अधिक दिनों तक यहां पर नहीं रहता है और उसको यहां से छोड़कर जाना पड़ता है। मझे भय लग रहा है शायद वर्तमान मंत्री श्री नुरुल हसन साहब-मेरी दृष्टि में वे ईमानदार हैं और ग्रन्छे ग्रादमी हैं-भी रह सकेंगे या नहीं क्योंकि विश्व-विद्यालयों की समस्या सामने ग्राई है। च।हिए तो यह था कि जो केन्द्रीय विश्वविद्यालय हैं उन सब पर एक ही नियमावली लागू होनी चाहिए थी, इस नियमावली के नीचे जो विश्ववि-द्यालय चलना चाहते हैं वे बलें। साफ कहना चाहिए था कि हमारा देश सेक्युलर है, हम सेक्यलरिज्म में विश्वास करते हैं, किसी भी ऐसे केन्द्रीय विश्व-विद्यालय को सहायता नहीं दी जायगी जिसका सेक्यलरिज्य में विश्वास नहीं है, चाहे उसका नाम कुछ भी हो, चाहे वह हिन्दू विश्वविद्यालय हो या अलीगढ़ मुस्लिम यूनीवर्सिटी हो। ऐसा नहीं हुआ। परिणाम यह हुआ कि अब श्रलीगढ़ यूनीवसिटी का बिल पास हम्रा, उस पर प्रदर्शन हुए। इतना ही नहीं चंकि उत्तर प्रदेश के चनाव ह्या रहे हैं इसलिए केवल रूलिंग पार्टी ही नहीं विरोधी पार्टीज भी बेचैन हो रही हैं मुसलमानों को खुश करने के लिए, कहती है कि तुम्हारे साथ बड़ा अन्याय हो रहा है, एजीटेशन करो, हम तुम्हारे साथ हैं, विरोधी पार्टियों की भी मीटिंग हो रही है, उकसाया जा रहा है, सेक्यलर नीति के विपरीत भाषण ग्रीर प्रचार चल रहा है, माननीय प्रधान मंत्री जी के घर पर भी धरना दिया जा रहा है। मैं यंत्री महोदय से बाइवासन चाहंगा कि इस प्रकार के ग्रान्दोलन धीर प्रचार से ग्राप लड़खड़ा तो नहीं [श्री ओउम्प्रकाश त्यागी]
रहे, कहीं उसमें, ग्रलीगढ़ यूनीवर्सिटी
एक्ट में परिवर्तन करने तो नहीं जा
रहे, जैसी कि मांग ग्रा रही है ग्रीर
जो सेक्युलरिज्म के ढांचे में फिट नहीं
बैठती।

संस्कृति के बारे में शिक्षा मंत्रालय का एक काम सांस्कृतिक प्रचार भी है। मैं पहले लोकसभा में रहा और अब यहां भी हं, जितने मंत्री आए उनसे मैंने बारबार जानने की चेष्टा की है, पूछा है कि भारतीय संस्कृति की परिभाषा क्या है ? भारतीय संस्कृति क्या है, उसके सिद्धान्त क्या है कोई नहीं बताता। तमाम संसार में एक देश भारत ही ऐसा है जिसकी संस्कृति नाम में है पर उसकी संस्कृति क्या है यह कोई नहीं बताता । विद्वानों की दृष्टि से किसी भी देश की ग्रात्मा उसकी संस्कृति होती है, संस्कृति के बिना राष्ट्र मर जाता है। भारत की संस्कृति क्या है-नाच ग्रौर गाना । ये ललित कला को संस्कृति मान बैठे हैं और उसी के जगह जगह केन्द्र बन रहे हैं, नाच का केन्द्र बन जाता है, गाने का केन्द्र बन जाता है धौर जब बाहर संस्कृति के प्रचार के लिए प्रतिनिधि मंडल भेजना होता है तो नाचने-गाने वालों का दल भेज दिया जाता है, वह चला जाता है भीर उसका प्रचार हो जाता है कि हमारे इतने संस्कृति प्रतिनिधिमंडल चले गए ग्रीर उन्होंने उसका प्रचार किया, लेकिन धाज तक किसी ने यह नहीं बताया-इतने विद्वान यहां से गए, अपनी संस्कृति का प्रचार करने के लिए-कि इन फंडामेंटल्स का प्रचार हमने किया। महात्मा गांधी भन्त तक हमारी संस्कृति का प्रचार करते करते मर गए। विदेशी विद्वानों ने भारतीय संस्कृति पर ग्रंथ पर ग्रंथ लिखे हैं, लेकिन इमको पता नहीं है कि हमारी संस्कृति

क्या है। ग्राज मैं माननीय मंत्री महोदय से जानना चाहूंगा कि वे बताएं कि भार-तीय संस्कृति के फंडामेंटल्स क्या है।

श्री बी॰ टी॰ केम्पराज : श्राप हो बता दीजिए।

श्री ओउम्प्रकाश त्यागी : मैं बताता हूं।

एक भाननीय सदस्य : किसको बता रहेहो।

श्री ओउम्प्रकाश त्यागी: ऐसे आद-मियों को बता रहा हूं जो समझैं नहीं रहे। श्रहिसा, सत्य, श्रस्तेय ब्रह्मचर्यं ग्रपरिग्रह। शौच, सन्तोष, तपः स्वाध्याय ईश्वर प्रणिधान।

उपाध्यक्ष महोदय, मेरे कहने का तात्पर्यं यह है कि आपने सांस्कृतिक प्रचार के लिए क्या किया ? आपकी रिपोर्ट मैंने देखी है, उसमें एक साहित्य घकादमी है। मैंने सोचा कि इसने कुछ कितावें लिखी होंगी। उसमें नावल भीर ड्रामा भरे पड़े हैं। तो सांस्कृतिक प्रचार नावल ग्रीर ड्रामा भी हो सकता है, लेकिन मैं यह जानना चाहुंगा कि पहले तो आप यह बतायें कि हमारी संस्कृति षया है, इसके फंडामेंटल्स क्या है । इसके प्रचार के लिए धापने क्या किया है। मैं स्कूल में बच्चों को देखकर भापसे पूछता हं कि वह बच्चे जानना चाहते हैं कि हमारी संस्कृति क्या है। भ्रापने इसके लिए क्या साहित्य तैयार किया है।

दूसरा प्रश्न यह है कि किसी देश का अभिमान और ग़ौरव उसकी प्राचीन संस्कृति और इतिहास पर होता है। क्या भारतवर्ष का प्राचीन सांस्कृतिक इतिहास नहीं है? भारतीय संस्कृति का इतिहास नहीं है जिसके चिन्ह ग्राज बेबीलोनिया, मंगोलिया, इंडोनेशिया में मिलते हैं? तमाम दुनिया के विद्वानों ने भारतीय संस्कृति पर ग्रन्थ लिखे हैं। लेकिन हमारे यहां कोई भी ग्रंथ तैयार नहीं हुन्ना । तो मैं जानना चाहूंगा अपनी गवनंमेंट से कि क्या ग्रापने इस प्रकार का साहित्य तैयार कराया?

इसके अतिरिक्त भेरी दूसरी बात यह है कि भारतवर्ष ग्राधिक दुब्टिकोण से अपने संबंध अन्य देशों से स्थापित करे। ठीक है, यह देश गरीब है, श्रायिक दृष्टिकोण से हम दूसरों की ज्यादा सहायता नहीं कर सकते । लेकिन एक बात मैं कहना चाहता हं कि प्राचीन काल से मध्य एशिया और अरब के देशों के और दक्षिण एशिया के देशों के लिए सांस्कृतिक दृष्टिकोण से हमारा देश केन्द्र रहा। बगदाद जो ग्राज हमारा विरोधी होकर खड़ा हो गया है, जब भारतीय संस्कृति का मिडिल ईस्ट सांस्कृतिक केन्द्र होता या वहां ग्रन्थों के ट्रांसलेशन होते थे और वहां से भार-तीय संस्कृति ग्रीस होती हुई युरोप में जाती थी।

उपाध्यक्ष महोदय, इनके डिपार्टमेंट में एक विभाग है इंडियन काउंसिल आफ सोशल साइंस रिसर्च । नाम बहुत सुन्दर हैं। इतना सुन्दर नाम है कि मैंने सोचा शायद कोई सोशल साइंस पर रिसर्च की होगी । मैं मंत्री महोदय से जानना चाहता हूं कि इस इंडियन काउंसिल आफ सोशल साइंस रिसर्च विभाग की ओर से कितने प्रन्थ लिखे गये हैं, कितने ग्रंथ प्रकाणित हो चुके हैं और किन किन विषयों पर रिसर्च हो रही है । विशेष रूप से मैं यह जानना चाहूंगा कि वह कौन सा सामाजिक विषय है जिस पर इस इंस्टीट्यूशन में रिसर्च की गई है । वर्तमान वैज्ञानिक युग में हमारे सामाजिक ढांचे पर क्या प्रभाव पड़ रहा है। हमारे सामाजिक नियम और साधनों पर वर्तमान वैज्ञानिक उन्नति का असर और प्रभाव पड़ रहा है, इसके सम्बन्ध में कोई ग्रन्थ आपके यहां से लिखा गया हो तो आप उस सम्बन्ध में संकेत करें।

श्रन्त में, चूंकि घंटी बज चुकी है, एक बात कहना चाहता हूं श्रीर वह यह कि श्रापने दिल्ली विश्वविद्यालय को 7 करोड़ का धन दिया है, यू॰ जी॰ सी॰ को श्रापने 31 करोड़ का धन दिया। दिल्ली की श्रावादी 40 लाख है, तमाम 55-56 करोड़ देश के लोग हैं, श्रापने उन के लिए केवल 24 करोड़ रखा और दिल्ली को 7 करोड़ रुपया दिया। यह दूसरे विश्वविद्यालयों के साथ श्रापने श्रन्याय किया। यानी श्राधी परसेंट जनता को 7 करोड़ दिया है तो यह किस श्राधार पर दिया है ?

एक और बात मैं जानना चाहूंगा। दिल्ली मैं प्राइवेट कालेजेज चल रहे हैं। उन्होंने खून पत्तीना एक करके घर घर जाकर चंदा मांगकर वे प्राइवेट कालेजेज खोले हैं।

ग्रायं समाज की भ्रोर से मैं कहता हं कि हमने न मालुम कितने इंस्टिट्यशंस खोले और उन के लिए मालुम नहीं किस तरह से चंदा मांगा। अब जब नियंत्रण का प्रश्न सामने आया पहले आपने प्रबंध समिति में ट्स्ट के 10 रखे थे, विश्वविद्यालय के 2 रखे थे और ग्रह्मा-पकों के 3 प्रतिनिधि रखे थे और ग्रव आपने ट्रस्ट के 3 आदमी कर दिये, 2 विझ्वविद्यालयों के कर दिया और 5 ग्रघ्यापकों के कर दिये। जिन ग्रा**दमियों** ने उन कालेजों को बनाया है और जो लोग चन्दा घर घर मांग कर के उनको चला रहे हैं उनको ग्रव ग्रापने ग्रलग फेंक दिया है। जब उनका इंट्रेस्ट ही नहीं रहेगा तो इसके माने यह है कि [श्रीमती लक्ष्मी कुमारी चूंटावत]

इन इंस्टिट्युगंस को ग्राप को स्वयं संभालना पड़ेगा, ग्रन्यया ग्राप उनको प्रोत्साहन दीजिए और उनको ग्रनुत्साहित मत कीजिए। जो शिक्षा के क्षेत्र में ग्रापको सहायता पहुंचा रहे हैं उनको ग्राप उत्साहित कीजिए। इतना ही मुझे ग्रापसे निवेदन करना है।

श्रीमती लक्ष्मी कमारी चंडावत (राजस्थान): उपसभापति महोदय, इसमें दो रायें नहीं हैं कि पिछले 25 वर्षों में हमारे देश में साक्षरता का प्रचार हम्रा है। इस में भी दो रायें नहीं है कि पहले के मुकाबिले में बहुत बडी घन राशि शिक्षा के ऊपर व्यय की जा रही है। इसमें भी किसी के दो मत नहीं हो सकते कि शिक्षा विभाग में एक से एक शिक्षाविद ग्रायें जिनके हाथ इसका कार्यभार सींपा गया। मैं यह भी मानती हूं कि शिक्षा को किस प्रकार भ्रोरियंटलाइज किया जाय, किस पद्धति पर डाला जाय, किस प्रणाली पर चलाया जाय इसके बारे में शिक्षाविदों की एक नहीं अनेक मीटिंगें हुई और उन्होंने उसके ऊपर विचार विमर्श किया और न जाने कितने प्लान बने, लेकिन इन सब के होते हुए भी जब हम ग्रात्मनिरीक्षण की दिष्ट से अपने मल्क पर नजर डालते हैं तो हमें कई खामियां नजर ग्राती हैं। खामियां तो हर एक काम में होती हैं ग्रीर उनको सुधारा जाता है, लेकिन हमें यह नजर आता है कि ब्रियादी तौर से जहां तक शिक्षा का सवाल है हम लोग जबरदस्त गलतियां चले जा रहे हैं। हमारे देश की जरूरतों को देखते हए, हमारे यहां की स्थिति को देखते हुए जिस प्रकार की शिक्षा प्रणाली बदली जानी चाहिए थी, हम उसे बदलने में बिल्कुल कामियाव नहीं हो पाये। जो ढ़ांचा अंग्रेजों ने रखा था करीब करीब

उसी ढ़ांचे के ऊपर हम म्राज भी चले जा रहे हैं। इसके म्रलावा जो ढ़ांचा मंग्रेजों ने हमारे यहां रखा या और वह केवल क्लकं पैदा करने का रखा या और बदनसीबी से म्राज भी हम केवल क्लकं पदा करते चले जा रहे हैं, बल्कि मैं यह कहूंगी कि म्राज जो हमारा शिक्षा विभाग है वह बेकारों की गढ़ने की एक टकसाल है जहां लाखों बेकार नवयुवक गढ़े जा रहे हैं।

इसके अलावा जहां मुझे परेशानी होती है वह शिक्षा विभाग की एक नीति को देख कर होती है श्रीर वह यह है कि हम ग्रपने मुल्क को जिस दिशा की श्रोर ले जाना चाहते हैं, जिस तरह की हम भ्रपने यहां की शासनप्रणाली चलाना चाहते हैं या जिस दिशा में हम देश को आगे बढ़ाना चाहते हैं, शिक्षा उसके विपरीत जा रही है। यदि हम मल्क को ले जाना चाहते हैं पश्चिम की श्रोर तो शिक्षा ले जाती है पूर्व की ग्रीर । देश में हम सोशलिज्म लाना चाहते देश को हम सोशलिस्ट बनाना चाहते हैं और मुल्क को उस दिशा में बढाना चाहते हैं, लेकिन हमारी शिक्षा प्रणाली है कैंपिटलिज्म पर श्राधारित । हमारी सरकार समाज में या राष्ट्र में जो सुधार करना चाहती है उसके संबंध में हमारी शिक्षा कोई सहयोग नहीं देती है। इसी का आज यह नतीज। है कि हम ग्रन्छी से ग्रन्छी नीतियां बनाते हैं, लेकिन उनका इम्पलीमेंटे-शन नहीं हो पाता और इसलिए नहीं हो पाता कि कालेजों से निकल करके जो ऐडिमिनिस्ट्रेटर अपने पास आते हैं वे आज की बुनियादी नीतियों के बिल्कुल खिलाफ हैं क्योंकि उनको जो शिक्षा मिली है वह ग्राज की बुनियादी नीतियों के खिलाफ है। इसलिए ग्राप अपनी गाड़ी चलाना चाहते हैं पूर्व की ओर, लेकिन जो उसमें बैल जुड़े हुये हैं वे

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उसे ले जाते हैं पश्चिम की ग्रोर। सब से वड़ी मण्किल यह है। आप सेकू-लिजम की बात कहते हैं और आप अपने मुल्क को सेकूलर बना रहे हैं। उसके ऊपर आप को नाज है, लेकिन आप जो इतिहास पढ़ा रहे हैं उस में मुस्लिम पीरियड का इतिहास है ग्रीर ग्राप की शिक्षा उस के साथ मेल नहीं खाती। ग्राप का मुल्क गरीब है। ग्राप चाहते हैं कि यहां लेवर की डिग्निटी हो, लोग लेबर की डिग्निटी को समक्ष लें, लेकिन मंत्री महोदय ग्राप जानते हैं कि हमारे कालेजों से या हाई स्कलों से जो लडके निकलते हैं वह लेबर के नाम से ही दूर भागते हैं। हम रात दिन देखते हैं कि हमारे गांवों के जो लडके हैं उन के मां-बाप किसान होते हैं, वे अपने हाथों से ही अपना काम करते हैं, लेकिन जैसे ही वह लडका स्कल में गया उस के बाद वह एक सेर वजन उठाने में भी अपनी तौहीन समझता है। लेबर की कोई डिग्निटी उस के दिमाग में नहीं होती। इस लिए ग्राप जिस तरफ मुल्क को ले जाना चाह रहे हैं वह चल नहीं पा रहा है। ग्राप जानते हैं कि गांवों में ज्यादा से ज्यादा शिक्षा का प्रचार हो श्रौर गांव अपने आप में सेल्फ सफीशियेंट बनें, इंडिपेंडेंट बनें ग्रीर गांव में रह कर ही लोग ग्रपने गांवों की तरक्की करें. लेकिन बदनसीवी से जैसे ही गांव का लड़का शहर में म्राता है उस के बाद वह गांव में वापस जाना पसंद नहीं करता। अगर वह जाता है तो एक नयी प्रणाली, हिप्पी प्रणाली ले कर वह गांव में जाता है जो उस गांव में उस को अन्यत्र कहीं देखने को नहीं मिलती। तो शिक्षा मंत्री महोदय, जो हमारी सब से बड़ी बामी है वह यह है कि जिस तरफ हम ग्रपने मल्क को ग्रागे बढ़ाना चाहते है उस के लिए उस तरह की शिक्षा हम

नहीं दे रहे हैं। अगर मैं आप को इस के संबंध में उदाहरण दूं तो उस में समय लगेगा और मैं समझती हं कि इस की जरूरत नहीं है, लेकिन जब हम दुनिया के दूसरे मुल्कों को देखते हैं तो पाते हैं कि उस मल्क के कर्णधार उस मुल्क को जिस तरफ ले जाना चाहते हैं उसी तरह की शिक्षा भी देते हैं। वह उन की दिशा चाहे गलत हो या सही हो, यह मैं नहीं कहती श्रीर में उस में जाना भी नहीं चाहती, किन्तू हिटलर जब जमेंनी में ग्राया तो वह अपने मुल्क को योरप में एक फौजी ताकत बनाना चाहता था ग्रीर इस लिए उस ने शिक्षा के हर पहल में फौजी की शिक्षा को रखा। मैं यह नहीं कहती की वह सही था, लेकिन ग्ररिथमेटिक में यदि कोई सवाल भी अगर वहां होते थे तो वह इस प्रकार के होते ये कि अगर एक बम वर्षक एक घंटे में इतने बम गिराता है तो चार घंटे में कितने बम गिरायेगा। यानी बचपन से ही बच्चों को जिस दिशा में ले जाना होता था उस दिशा में बढाया जाता था। उस के पतन के पश्चात जब जी० डी० ग्रार० ने ग्रपनी शिक्षा प्रणाली को बदलने का विचार किया तो वहां की हुकूमत ने सब से पहला काम तो यह किया कि जो वहां के पुराने शिक्षक थे, जिन के दिमाग में नाजियों का कीडा घसा हुआ था या उन की श्राइडियोलोजी जो उन के दिमाग में बैठी हुई थी, सब से पहले उन शिक्षकों को वहां से हटा दिया गया। ग्रीर उन को पढाने का काम किसी भी स्कूल में नहीं दिया गया और उन के स्थान पर ग्राइडियोलोजी ग्रपनी शिक्षकों को रखा। यह भी एक बड़ी दिक्कत थी कि उन के पास अपनी म्राइडियोलोजी के ज्यादा शिक्षक नहीं थे, तो उन्होंने कुछ शिक्षकों की सहायता

श्रीमती लक्ष्मी कमारी चंडावत से वे दूसरे शिक्षक तैयार किये श्रीर फिर उन शिक्षकों को स्कलों में भेजा गया। लेकिन ग्राप सोचिये कि ग्राज ग्राप के शिक्षक क्या करते हैं भीर भाज यहां की शिक्षा प्रणाली किस प्रकार की है। म्राज ग्राप सेक्लरइजम का बार बार दावा करते हैं, लेकिन क्या आज आप के स्कुल सांप्रदायिक चीजों का भड़डा बने हुए नहीं हैं? क्या आज वहां सांप्र-दायिकता के बीज नहीं बोये जा रहे हैं? मैं कहती हं कि भ्राप के मिडिल स्कुलों से ले कर युनिवर्सिटी सांप्रदायिकता के बीज ही नहीं बोये जा रहे हैं, बल्कि वहां शिक्षा के साथ साथ कम्यनलिजम की शिक्षा श्रीर दीक्षा दी जा रही है। इस बात को ग्राप को स्वीकार करना होगा। यह पहले हाई स्कूल्स तक था, अब यह बढ़ कर कालेजों श्रीर युनिवर्सिटी तक पहुंच गया है। केवल हिन्दू युनिवर्सिटी में ही किसनी शाखायें चल रही हैं। ग्रभी लखनऊ यनिवसिटी में जो कांड हमा, आप के ही प्रदेश में वह क्या था ? कल हमारे माननीय सदस्य ने ठीक ही कहा था कि नालंदा के बाद अपने ढंग का यह दूसरा अग्निकांड था जिस में हमारी सांस्कृतिक धरोहर को जलाने का पूरा पूरा प्रयत्न किया गया। यह हमारी आंखें खोलने के लिए कम नहीं है कि युनिवर्सिटियों में और कालेजों में इस तरह का तबका पैदा हो रहा है, पनप रहा है स्रौर फल फुल रहा है ग्रीर मजा यह है कि दूसरे राज्यों में जहां इस प्रकार की शाखायें जलती हैं वहां उन को सरकारी ऐड दी जा रही है। मैं राजस्थान की मिसाल देकर कह सकती हूं कि "विद्या निकेदन" नाम की संस्था की जगह जगह पर बांचेज खुली हुई हैं उनमें खुलेश्राम इस तरह का प्रचार किया जाता है, इस तरह की शिक्षा दी जाती है, इस तरह की दीक्षा दी जाती है। राज्य सरकारें जानती हैं, नियम भी ऐसे हैं, कायदे भी ऐसे हैं लेकिन अफसोंस है कि इन मामलों में ग्राप इम्प्लीमेंटेशन नहीं कुछ कर सकते, यह हमारी बनियादी कमजोरी है भौर कमजोर बनियाद के ऊपर शिक्षा का महल नहीं बन सकता, चाहे साक्षर हो जायं लेकिन शिक्षा का जो सही मंशा है वह पुरा नहीं होगा श्रीर जो आदर्श श्रीर उद्देश्य ले कर ग्राप देश को ग्रागे ले जा रहे हैं वह सपने इस शिक्षा को बनियाद के ऊपर पूरे नहीं हो सकेंगे।

मैं भ्रापका ध्यान कुछ दूसरी बातों की सरफ भी दिलाना चाहंगी। शिक्षा को ले कर के भ्रापके यहां नेशनल बुक ट्रस्ट चलता है। मैं जानना चाहुंगी कि घाज तक उसका क्या क्या कांट्रीब्युशन है। इस तरह से कई जगह है, इस तरह के ग्रनेक ट्रस्ट या इस तरह के अनेक प्लान बना कर के सफेद हाथी शिक्षा विभाग में बांघ रखे हैं जिनका कांट्री-ब्युशन कुछ नहीं होता और खर्चा करोड़ों रुपयों का जाता है। मैं सिर्फ इसी का ही नहीं कहती हं, दूसरे काम हैं, ट्रांस्लेशन का काम दे रखा है, अनेकों काम हैं, उनको देखा जाय तो करोड़ों रुपया खर्च होता है स्रीर जो हमारा मकसद है, जो मंशा है, वह पूरी नहीं हो पा रही है। हम फिर से ठीक से देख कर के कि इस महान राशि को कहां ठीक ढंग से खर्च करें जिसका कि सदपयोग हो सके, यह देखना है। तो इस नजर से इसको देखा जाय।

जब हम अपनी साक्षरता और लिटेसी की ग्रोर ध्यान देते हैं तो प्रफसोस होता है। हमारा मल्क शायद 338 मिलियन निरक्षर लोगों से भरा हुआ है। हमारे ताजे आंकड़े बताते हैं कि निरक्षरता बढ़ी है, ग्राबादी के साथ

निरक्षरता भी बढ़ी है। द्यभी उधर बोलने वालों ने कहा कि ग्रगर दो तीन महीने ग्रीष्म भ्रवकास में चले जायं तो साक्षर कर सकते हैं। मैं इस बात में विश्वास नहीं करती। यह बहत बडा काम है। करोड़ों लोगों को शिक्षित करना, गांवों में जा कर के करना बहुत बड़ा काम है, उनका जो सामाजिक बैकग्राउंड है, जो ग्राधिक स्थिति है उसमें जा कर के साक्षर करना बड़ा मश्किल है। यह केबल सकेले सरकार के वस की बात नहीं है। यह तभी हो सकेगा जब कि इसमें पब्लिक को, धाम जनता को, पीपुल्स को, उसमें डाले, एक ऐसा ड्राइव हो कि जो इस निरक्षरता को हटाने में दुढ़ हो और तभी यह हो सकता है। केवल सरकार के बूते पर करोडों रूपया खर्च करने पर भी वह चीज नहीं हो सकती धौर न तो उसके लिए हमारी ब्राधिक क्षमता है। दूसरे मुल्कीं में हमने देखा है कि वहां ऐसा इाइव किया गया निरक्षरता को हटाने का और द्याम लोगों ने उसमें सहयोग दिया। ग्रगर स्कुल की विलर्डिंग न भी बने तो श्रीरतें जो घर पर खाली रहती है वह बरांडे में बच्चों को बिठा दें और उनको साक्षर करें, औरतों को बिठा दें भौर उनको साक्षर करें। पहले बिलडिंग बने, स्कूल बने, टीचर्स हों भीर उसके बाद जा कर यह हो तो उसमें कितना वक्त लगेगा। मैं श्रापसे कहंगी कि द्याप जनता का ध्यान इसमें डालें, जनता से कुछ काम लें, जो खाली बैठे हैं, एक नहीं लाखों व्यक्ति ऐसे हैं जिनके पान कुछ काम नहीं होता, कुछ लोग ऐसे होते हैं जो कि भलाई का काम भी करना चाहते हैं तो उन लोगों को साक्षरता के काम में लगायें। निरक्षरता को हटाने के लिए ग्राम जनता का सहयोग होना ्र चाहिए । (Time bell rings)

काफी वबत है और बोलने वाले भी बहुत ज्यादा नहीं हैं। आप मुझे इजाजत दें।

श्री उपसमापति : योलने वाले बहुत हैं यही तो दिक्कत है।

श्रीमती लक्ष्मी कृमारी चूंडावत : तो क्षमा कीजिए, मैं जल्दी जल्दी दो तीन बातें रखना चाहती हं।

हमने धार्ट प्रिजर्वेशन का पिछले समय कानून बनाया था लेकिन उस कानून के सभीतक रूल्स एंड रेगुलेशंस नहीं बने। बन भी गये हों तो मुझे पता नहीं लेकिन द्यभी तक उसका इम्प्लीमेंटेशन नहीं हुया। ग्रगर हो चका है तो ग्राप बताइयेगा कि कितने लोगों की ऐसी जो कलाकृति-यां हैं उनका रजिस्ट्रेशन ही चुका है। इतना ध्रधिक वक्त लगने की वजह से लोगों ने उनको ग्रंडरग्राउंड कर दिया है, उनको उन्होंने बेचना सुरू कर दिया है। इतना लम्बा समय जो लगा हैउसकी बजह से यह हो रहा है। मैं श्रापका हैदराबाद के निजाम की श्रोर ध्यान दिलाना चाहंगी। उनके पास एक बहत बड़ा ग्राटं ट्रेजर है। युरोप में रहते हैं।

चोरी-छिपे उस आर्ट ट्रेजरी की बहुत दुर्दणा हो रही है, लोग वहां की चीजें चुरा रहे हैं, बेच रहे हैं, इधर-उधर ले जा रहे हैं। मैं नेशनल म्यूजियम की ओर भी थोड़ा सा आपका ध्यान दिलाना चाहती हूं। आपने 3 नेशनल म्यूजियम किए, अच्छा किया, लेकिन म्यूजियम में यह होता है कि अपने यहां की जो चीजें हैं वह तो है, बाहर की चीजें भी रखी होती हैं। अगर हम इस नजरिए से देखें नो हमारे नेशनल म्यूजियम में बाहर की कला- इतियां नहीं हैं जिससे बाहर की चीजें भी हम यहां के लोगों को पूरी दिखा सकें।

श्रीमती लक्ष्मी कुमारी चंडावत]

दसरी बात जिसकी श्रोर मैं ग्रापका ध्यान दिलाना चाहंगी वह यह कि दिल्ली में, जहां कैपिटल है, हमारा एक नेशनल म्यजियम है, वहां पर दर्शक लोग इतनी कम संख्या में देखने के लिए क्यों द्याते हैं? क्या इसको स्टडी किया ? सालारजंग का म्यजियम हाल में देखा। रोजाना हजारों आदमी वहां आते हैं। जयपुर के म्युजियम में भी करीब हजार की ग्रीसत है देखने वालों की। लेकिन यहां पर कम क्यों है ? क्या जिस तरह साधारण लोगों के देखने की हैं उस तरह की चीजें नहीं इसके साथ में निवेदन करूंगी हमारे म्य जियम जो लोग ज्यादातर रखे जाते यह इतना वडा स्टाफ वयरेटर का लगा उनको म्यरोलोजी की जानकारी होती है, न्यमिसमेटिक कम होती है। कम से कम राजस्थान में न्यमिसमेटिक जानने वाला कोई नहीं। उनकी ट्रेनिंग का किया जाना बहुत जरूरी है। (Time bell rings)

बार बार घंटी बज रही है। मैं एक ही मिनट में खत्म कर अब मैं आपका ध्यान स्पोर्ट्स की तरफ दिलाना वाहती हं। स्पोर्टस को लेकर ग्रोलम्पिक्स खेलों में जो हमारी गति हुई है वह सबके दिल को तोड़ने वाली श्रीमन्, ग्रीर मल्कों ने क्या कुछ किया है स्पोर्ट्स के मामले में और क्या हमने किया है? मैंने सुना है, कोई आपके हाथ में ऐसा प्लान है कि जिससे ग्रलग श्रलग टीमों को फार्म करने के लिए, उसके लिए सेलेक्शन करने के लिए कोई पद्धति रखी गई है। चाहे पांच-बार स्पोर्ट्स ही हम चुनें लेकिन धच्छे लोगों को सेलेक्ट करके उनको बराबर तालीम दी जाए, उनके लिए अलग से

इन्स्टीट्यूट ट्रेनिंग और कोचिंग का हो और इसके साथ ही उनको छात्रवृत्ति के आधार पर जो नक़द धन आप देते हैं वह न दें बल्कि उनको खाना ग्रीर खुराक दी जाए, क्योंकि जो रुपया दिया जाता है वह इसरे कामों में खर्च हो जाता है। उन खिलाड़ियों को किस प्रकार ग्रच्छी खराक दी जाए, इसका आप पुरा प्रबंध करें (Time bell rings)

बार बार ग्राप घंटी बजा रहे हैं इसलिए मैं श्रीर ज्यादा नहीं कहुंगी ' ग्रापने मझे बोलने के लिए जो वक्त दिया उसके लिए भ्रापको धन्यवाद देती है।

MR. IIKI'I IV CHAIRMAN: Mr. Slnani lal Gupta, Kindly adhere to 15 minuti strictly. Otherwise we will have to sit up in 0.00 P.M. to finish it.

SHRI SHYAMLA1 GUPTA (Bihar): Well, il you extend ii l>\ an hour what is n rong with ii'

Mr. Deputy Chairman, Sir, we are advo eating secularism. We ari our educational system on secularism. The Educa linn Ministei will kindly bear me out. his instance, ihr V.C. of the Delhi University got passed resolutions from Acade mlc Council and Executive Council, as 111x friend Mr. Tyagi lir-.t referred, to make differentiation between minority institutions, majority institutions and govern mini institutions. The V.C. has done it at the instance of Ihe Education Minister, Prof. Nurul Hasan. Those trusts who had. spent aboul Rs. 10 to 12 lakhs on each insti iminii. They are now being condemned for doing 111 i ^ Bervice to the country. Although this lias not yel been cleared by the Ministry in by the Presideni bul the mischief has st:11 ted.

Sh. the i hans in the Delhi I fniversity, as we all know, is at its height. The staff councils nav< opposed the opening of even ing colleges and the administration of the Delhi University has given mo much fhtage m ihfii opinion or to thdr de cision. Last time also I mentioned about ii'< surplus staff. \\v are spending aboul Rs- 1000 on each member of the stall' i""1 hundreds of teachers ate surplus in Jacobi University colli l;,n

of othei Universities. My Mend. Mr. fyagi mentioned about the money we spend on ih, Delhi University. Will, during the Winter Session the report of the U.G.C. was presented anil I spoke on ii. Seven ,i wen spent on (lie Delhi University and the Jawaharfal University OUI oi a total of Rs. .11 erodes, on a half per nin population of the whole country. Now, is ii secularism? Is it no1 famishing oilu i an is ai Ihrii costi We arc over-Feeding a -mall pocket. I am not against ii. We should pay them more, but ii should be equitably distributed rather than give egion and famish the other regions. In Bihar the universities are not able ei en to pay the salaries oi thi itafl and library hooks are not purchased by them. Ilusr things have been mentioned ■n:i and "jin. Our lion. Minister is aware oi all these things and let him take ale of them. Kerala conies next. The Muslim League which is a partner in the parties forming the Government look ex ception io some portions in a text-book and lie-, agreed to ii. Now. he may say that it is a Slate subject. Tin ruling part} is having Governments everywhere. They

are responsible lor it. They bad Io lake out the passage at thi instance of the Muslim League. Is ii secularism?

I come io the Banaras Hindu University. I I ii \ are all nominated members so far. What about that? Is the Vice-Chancellor, Dr. Shrimati, functioning will in thi I ni \, isiu;-v, the reports are. he does not tare Foi any democratic Setup there. In regard to the lligarb Muslim University as mv lion, friend just mentioned we have Io appease the minorities, A Hill may come lure shortly jusi to appease the minorities and Io remove certain $s_{\tau}(tions\ io\ which\ iiii\ ininon'liis\ are\ opposed.$

Now. I may mention some other thing. I in- National Council lor Educational Research and Training—NCERT—which is a wing ol i In Ministry oi Education is responsible ha thi preparation of text-books, manuscripts and the sale of books. Our students are without hooks foi six months because the officers working there air most inefficient. I he) are not able to provide teJrt-books iw *OUT* students. I can prove ii by whatever evidence the Minister ina\..mi me to produce. During the winter cession I bad asked the Minister of Edu-

cation about the working of the Hindi Directorate. We nnisi have spent about Rs. in crores on ils working dining the j>aM twenty yeius. Now, what is tin result? I In $\underbrace{1 \text{ In is u}}_{1 \text{ in is with all the Ministers}}$, these ate never looked into. I had specifically mentioned about

the money you had advanced to publishers lor translations of books which have never seen the light of day and the) will never

see the tight of day. \ll the money has been wasted! Win all these thing .- I hi administrator.s just throw away money into the gutters. Wr say that the money allocated is less ili.in what we want. Welt, ii the money which we budget for is well spent, then ii can bring in a betiei result, than asking us lor more ami moie grants. I In I dm aiioe. Minister may oi may ma agr<e wilh nn. But I am ol tin opinion

that we do ma spend the money in a rightful manner s,, that more and more education could be spread by ihr money which

we gel. We do not wain i i n u e money. The Minisii v ol Education should work well. the administrative charges should be much less than wh ii iln \ tile lodav. Will. I will llOt lake inn< ft lime about that.

During the winter session, in icplv to my question the Minister had very kindlv consented to go into the detail: ol the pub lications oi regional books, translation ol books iuio the regional languages. Nothing lias been done so Lai. I have sent two Ol three letteri to the Education Minister ami to the Chairman of the University (ban's Commission. Hut no reply has so far been received because these are questions which an-unpalatable and why should the Education Minister or the Ministry's officers

take cognizance if it? Well, we have

i loirs of nip, rupees and we an wasting it. Let the money be spent and lie wasted. This attitude is very much against the welfare of the State.

Most of the States hav nationalised books, Books are the media lor the spread of education. I would request the Education lion Minister, Prof. Nurul Hasan, to col led those books and see the quality, whe-

I her we are able to provide books of a high quality in the students of those Siaiis. Iltri are aliens far behind the schedule

when the colleges and the schools open. If a private publisher is mil able Io publish a book in linn lien- i .1 pc nail v

Shyamlal Gupl clause, but there is no such penalty clause nl to others. The) are superhuman, the) are above all others, ;]ii(1 the ollirtis ■ . i i abli to none. Now, Sir, take the National Library, Calcutta. Everything is in the doldrums. There is the Rajah Ram Mohan Roy Trust, iboul a erore has been earmarked and what is the outcome! I lie National Book rrust's publications are be ing dumped into the library. And aftei the money has hern spent, we shall have a report that so much money lias been spenl on Rajah Ram Mohan R \>\ Trust Library although noi much will come out ol it. The National Honk Production Board was start ed about It) years igo What is the out come? What work have the} done? What has the Government done to improve the productivity oi books and what have the) helped about the indigenous production of honks which are the media ol the edma lion ol children? As mentioned In inn sister here, what about the athletes, a stu dents' welfare? You are responsible for youth welfare also. Is it their welfare that in all the campuses the students are goin;; out of the hands of the teachers and e\en the Vice-Chancellor is not able to control them- li is nnl\ because our poli-. rang, hi Delhi the stair of a col lege have 18 periods to teach out ol tyfiich 8 to 10 are preceptorials. Nobody is in terested; lh" indents or the teachers, the) do not rate. Why- Because the University condones absence from them. The idea was le. 'the idea was in haw small groups oi students to givi leaching, to son out their difficulties. But actually it is noi being done. Why? Beeat hers nobod) wants to i ause anion: work. Will the Education Minister kindly tto it- II nail hi i i.in explain to him personally. He is a bus) man and will not have linn. I addressed him two letters about ii but no repl) so far has come. I do not think even nn mention any fruit. But I think it is

Sir. the surplus staff of the mil.

i said last lime also, i reates misi hiei mon-gering. On [in Delhi colleges we spend Rs. 7 M.ircs inn what is being done with 'his money? The surplus staff is there but "" BO boys 10 teach. Whai is the " " wasting so much mone) oi the

nn diuy m mention whatever 1 feel aboul it.

,i ition il the staff does not work:- 1 have been mentioning this lor the last two years lo tin Viie till,nn clloi and even to the Chairman ol the U.G.C. and the Minister himself but nothing n done be -u'd oi i¹" cause i teat heis. I hi .i i>e ap|i. a ed, oth< i ie ihair ol tin Minister and the \ in-(.IKIIH . lloi will shake. II we have to administer, thesi ihings should not deter us from the right

Others have taken up so many other I will not rep t Bui I will request the Education Minister who is an enlightened person ami a teacher himself M lake ai I ton mi the p 'inis with h we have mentioned Inn .mil if he thinks lit he may take us into confidence and we will certainly help him in many in.

पंडित भवानी प्रसाद तिवारी (मध्य प्रदेश): उप-सभापति महोदय, मैं आपके विवाद में सबसे पहले जो शिक्षा मंत्रालय में मंत्री हैं उनके द्वारा जो एक विशेष कार्य हुआ है, उसकी तरफ लोगों का ध्यान दिलाना चाहता हं कि जहां तहां प्रदेशों में ग्रंथ अकादिमयां बनी हैं और उन पर द्रव्य खर्च किया गया है इसलिए कि भारतीय भाषाओं में वे ग्रन्थ उपलब्ध हो सकें जो विदेशी भाषाओं में हैं और हमारे यहां नहीं हैं, जो तकनीकी ग्रन्थ हैं जिनकी बहुत आवश्यकता है, काम विभिन्न सुबीं में हुआ है, जो प्रतिवेदन आपा है इन ग्रन्थ ग्रकादिमयों का वह बड़ा संतोयजनक है।

दसरी बात मैं यह कहना चाहंगा कि जो योजना यहां से प्रसारित की गई थी कि जो किशो: और तरुण विद्यार्थी हैं उनको काम में लगाया जाए, छटिटयों के वक्त उनसे काम लिया जाए, श्रम भी ग्रीर पढ़ाने का भी, जिन्होंने भी इस बात को पकड़ा है स्रीर जहां जहां यह काम हुआ है बहां उल्लेखनीय प्रगति दिखाई पड़ी है और एक प्रकार से उपद्रवों से विद्यार्थी बचे रहे हैं। जो यहां से प्रारंभिक शिक्षा के सम्बन्ध में, माध्यमिक

शिक्षा के बारे में ग्रीर उच्च शिक्षा के बारे में अच्छी से ग्रच्छी योजनायें चलीं और पांचवीं योजना में क्या उपस्थित किया जाए वह भी ग्रन्छी से ग्रन्छी चीजें सामने ब्राई। सहानभति से विचार करने का, सोचने की बात यह है कि केवल इस वस्त ही नहीं, इन 25 वर्षों में शिक्षा मंत्रियों ग्रीर शिक्षा मंत्रालय ने ग्रच्छे से ग्रच्छा मागंदर्शन किया. समस्यात्री पर ग्रच्छे से ग्रच्छे प्रतिवेदन उपस्थित किये हैं ग्रीर फिर भी जो परिणाम प्रस्तुत है देश के सामने वह करीव करीव शुन्य है।

ये छोटी छोटी बातें जो ग्रभी कहीं उनको छोड़ कर । जो मुख्य कठिनाई शिक्षा मंत्रालय और शिक्षा मंत्री की है वह मैं इस तरह से सोचता हं कि सब से बड़ी विषमता जो संविधान ने शिक्षा की स्थित की कर के रखी है वह इसका मुख्य कारण है और इसी मुख्य कारण में से अनेक विषमताओं ने फैल कर के शिक्षा के क्षेत्र को जो नहीं बनना था वह भी बना दिया। उदाहरण के लिए अच्छी से अच्छी योजना यहां से जाय और कोई प्रदेश उसे न लाग करे तो यहां से क्या किया जा सकता है। इसी तरह से अच्छी से अच्छी योजना प्राथमिक शिक्षा की भेजी जाय ग्रौर जिन के हाथ में प्राथमिक शिक्षा चलाने का अधिकार है, चाहे वह म्युनि-सिपैलिटी हो, चाहे वह कारपोरेशन हो, वह उसे लागू न करे, उस दिशा में न जाकर और दिशाओं में जाय तो क्या किया जा सकता है। इसी तरह से यनिवसिटियों में, उच्च शिक्षा में भी यहां से कोई नियंत्रण नहीं है। य० जी० सी० इतना पैसा देता है और जिन को पैसा देता है वे स्वायत्त संस्थाएं हैं ग्रीर उन स्वायत्त संस्थायों में जो विद्यार्थी हैं वे बड़ी उम्र के हो जाते हैं कालेजों में पहुंच कर के ग्रीर वे उच्छुंखल हो

गये हैं ठीक मार्गदर्शन के अभाव में या यह समझिये कि इन विषमतास्त्रों के प्रभाव से।

एक ग्रीर यह मुख्य विषमता है कि शिक्षा की प्राथमिक शालाएं भी अनेक प्रकार की हैं जिन में अनेक शासन उनके उत्तरदायी हैं। ठीक इसी प्रकार सरकारी माध्यमिक शालाएं हैं, पब्लिक स्कूल्स हैं और और तरह के स्कूल्स हैं। इसी तरह से उच्च शिक्षा में भी प्राईवेट कालेजेज हैं स्वीर गवर्न-मेंट कालेजेज हैं और यनिवर्सिटी की श्रपनी शिक्षा ग्रलग चलती है। कहीं पर युनिवसिटी कालेजेज को अफिलिएट कर के चलती है और यनिवर्सिटी का श्रपना शासन कालेजेज पर नहीं चलता है।

जो शिक्षक ग्रीर शिष्यों के सम्बन्ध पुराने जमाने ने चले ग्राये थे वे सब ट्ट-फ्ट गये हैं। सब जगह द्रव्य चलता है, पैसा चलता है, पैसे से सब चीजों को खरीदा जा सकता है। फस्ट बलास भी इम्तहान में, परीक्षा में, खरीदा जा सकता है और ऐसा होता है। आतंककारी प्रवृत्तियां शिक्षा के जीवन को प्रभावित कर रही हैं जो सर्वत्र दिखाई देती हैं। ग्रभी कल ही उदाहरण यहां पर ग्राया ग्रीर जो कानून ग्रीर व्यवस्था का प्रश्न था उसमें भी विद्यार्थियों का उल्लेख हथा। पुलिस से विद्यार्थियों की सांठगांठ का एक नक्शा उपस्थित हथा जिसमें लखनऊ में ग्रराजकता की स्थिति पैदा की ग्रीर एक भयंकर ग्रग्निकांड हमा शिक्षा के क्षेत्र में। इन विषमताम्रों की जड़ को खोद कर जब तक नहीं बहाया जायगा तब तक जो भी वचन हम देते हैं, जो भी उद्देश्य हम सामने रखते हैं सब इसी प्रकार से असफल होते चले जायंगे। कौन ऐसा ईमानदार शिक्षाविद नहीं है जिस ने ऐसा महसूस न किया हो, यह स्वीकार न किया हो कि

Social Welfare & Culture

[पंडित भवानी प्रसाद तिवारी] शिक्षा की पद्धति की श्रामल बदलने की ग्रावश्यकता है, मगर जैसा कि संकेत किया गया कि कहीं कोई आमुल परिवर्तन हो नहीं सका। ग्रन्छे से ग्रन्छा रिसर्च वर्क हमने जरूर इकटठा कर लिया, पर हम किसी के जीवन में कोई परिवर्तन नहीं कर सके। जो अभी त्यामी जी ने कहा उनकी बात को मैं दूसरी तरह स कहता हं कि गांधी जी ने इस संबंध में यह कहा था कि बदि शिक्षा में चरित्र निर्माण का कोई काम नहीं हो रहा है तो मैं उसको कोई महत्व नहीं देता।

भ्राज नो यह दिखायी देता है कि शिक्षा के क्षेत्र में चरित्र निर्माण की गतिविधि नहीं है, बल्कि लोग उल्टी ग्रोर चल रहे हैं ग्रौर इस बजह से यह बाबस्यक हो गया है कि सोचा जाय कि क्या कोई एक शासन इस के लिए जिम्मेदार हो सकता है। यानी समझ लीजिए कि केन्द्र का शासन होता है, वह ही सारी प्राथमिक, मार्घ्यमिक ग्रीर उच्च शिक्षाको ग्रपने हाथ में लेकर चले और बह पालियामेंट के प्रति उत्तरदायी ताकि हम यहां सरकार से पुछ सकें कि क्या कारण है कि ग्राप के प्रयत्न करने के बाद भी कोई नतीजा नही निकल रहा है. ग्रच्छी मे ग्रच्छी योजना के नतीजे भी सामने क्यों नहीं था रहे हैं, तो वह बता सकें कि इस का कारण यह है। इस समय तो हम केवल एक ही उत्तर सुनते हैं कि यह तो हमारे क्षेत्र में नहीं है, यह तो स्टेट का विषय है, उस के क्षेत्र में है तो यही स्थिति उसमें हम क्याकरें। हमेशा पैदा होती है। इस स्थिति को बिना मिटाये, जो यह संवैधानिक विषमता इस की जड़ में है इस को विना तोड़ न तो भ्राप पदधति बदल सकते हैं भीर न ग्राप जो भादर्भ बनाते हैं, जो भादर्भ

उपस्थित करना चाहते है वह कर सकते हें भीर ऐसा रहने पर आप चाहे भ्रम्छे में अच्छा मार्ग दर्शन भी बयों न दें परिणाम हमेशा घटता हम्रा ही मिलेगा, शून्य ही मिलेगा और यह दर्भाग्य की बान है। द्याप ने देश में सब कुछ बनाया। द्याप ने उद्योगों का निर्माण किया, खेती के श्रौजारों का निर्माण किया, जो नयो दुनिया से आप का संपन्तं हुआ उस से तरह तरह के निर्माण ग्राप ने इस देश में किये, परन्तु पीडी निर्माण श्राप नहीं कर पाये श्रीर उस के कारण शिक्षा के क्षेत्र में जो मूल विषमता पैदाहर्द है ग्रीर जिस का बटा हम्रा क्षेत्र है, जिस के लिए कोई उल्तरदायी नहीं है, इस स्थिति को बिना मिटाये ग्राप कुछ नहीं कर सकते और ऐसा न होने पर यह अराजकता बढ़ती ही जायगी श्रीर इस कहीं रोक नहीं होगी। ग्राप देखिये न, पहले विदयाथियों को नियंत्रित करने के लिए पुलिस की ब्रावश्यकता पड़ती थी, ग्रव पुलिस भीर विदयाधियों की यति को रोकने के लिए मिलिटरी की अ।बश्य-कता पहती है। यह क्या शिक्षा का क्षेत्र है? यह इस बया कर रहे हैं? ग्राप इन विषमतात्रीं पर प्रहार करिये। शिक्षक ग्राज विक रहा जब वह बिक रहा है तो यह विद्याधियों को क्या सिखायेगा, क्या चरित्र निर्माण करेगा। तो श्रीमन, मेरा एक निवेदन है कि अपने धादशे और ग्रपने उददेश्य को सफल बनाने के लिए इस विषमता पर आधात करना श्रावक्यक है।

जहां तक संस्कृति के मल का प्रदन है, मैं त्यागी जी से इस मामले में सहमत नहीं होता । वह हमेशा ही किसी न किसी बात में नाच गाने की बात छेड वेते हैं।

श्री ओउम् प्रकाश त्यागी : यह भी **अच्छी बात** है।

पंडित भवानी प्रसाद तिवारी: सुनिये, में वे आप को सुना है। मैं बाग से कहता हूं कि ब्राप ने कही संस्कृति की बात। कहां संस्कृति की परिभाषा कीजिए। परिभाषा तो इतनी सहज है कि युगों युगों से जो आप के आचार. विचार, सभ्यता, साहित्य और चली बारही है यह सब कुछ की संस्कृति है ग्रीर उस की ग्रिभिव्यक्ति विभिन्न विधायों में होती है और जो विभिन्न विधायों में उस की यभिव्यक्ति होती है उस में एक विधा ग्राप का साहित्य भी है जिस में तुलसीदास ग्राते हैं, सूरदास ग्राते हैं, कबीरदास ग्राते हैं ग्रीर रवीन्द्र ग्राते हैं जिन्होंने संदेश दिया सारी दुनिया को। एक विधा उस की संगीत भी है जिस में ग्रभी ग्रभी ग्रापन विष्प पलस्कर का नाम लिया. रविशंकर जो दनिया भर में सितार लिये फिरते हैं वह क्या भारतीय संस्कृति का संदेश नहीं देते? (व्यवधान) मैंने तो अकादमी की बात नहीं की। मैं तो कह रहा हूं कि यह संस्कृति का संदेश ले कर जाते हैं। धाप अगर बीच में बोर्ले तो द्याप को होशियारी से बोलना चाहिए। में यह कह रहा था कि ठीक इसी तरीके जो बाप के नत्य करने वाले हैं. जो कर्नाटक नत्य ग्रीर दूसरी तरह के नृत्यों के विशारद हैं वह सपने घुंघरस्रों की झंकार के चलते ही भारतीय संस्कृति का संदेश देते हैं।

श्री ओड्म प्रकाश त्यागी: श्रीमन्, एक प्वाइंट आफ ग्राइंग है। मैं जरा साफ कर दूं। मैंने यह कभी नहीं कहा कि नाच गाना संस्कृति का ग्रंग नहीं है। नाच गाना भी संस्कृति का ग्रंग है लेकिन यह संस्कृति का ग्रंग है मूल ग्राधार नहीं है। यह लिति कला है।

पंडित भवानी प्रसाद तिबारी: यह सब कहा है, अच्छा, सुधार कर कहा है। मल ब्राधार में कोई नहीं मानता। मैं तो तीन विधायें बता रहा हूं ललित कला की श्रीर यह भी कहना चाहता हं कि सांस्कृतिक स्थितियों पर लोग जागरूक हैं, देश में जो तीन श्रकादमियां हमारे यहाँ चलती हैं उनके काम के सम्बन्ध में, उनके सम्बन्ध में, शिकायतें भेजी हैं, उसके ऊपर मंत्रालय की तरफ से कमेटी बनी खोसला कमेटी बनी, उन्होंने रिपोर्ट दी, शिकायतें दूर करने के उसमें जो कुछ नये नये विधान हैं उन पर विचार हो रहा है तो मैं जानना चाहंगा कि यह बात कहां तक ग्राई और धकेडमी जो इन पर विचार कर रही थी तो वह वौन कौन से सुधार हैं जो श्रकेडमी स्वीकार करेगी ग्रौर उनसे क्या परिवर्तन इन अकेडेमियों में आयेगा।

तो इस तरह से यह द्यावश्यक है कि मांस्कृतिक संदेश यहां में जावे, हमेशा जावे क्योंकि इतनी पुरातन संस्कृति श्रीर है नहीं जिननी हमारी संस्कृति है और इसीलियं मैं इसी बात को दहरा कर खत्म करता है। ग्राप पकड़ कर के उसको हटाइये, विषमता को दुर कीजिए इस मस्य को दूर कीजिए ग्रीर जो विषमना फैली Ź - ग्राप इसी से दूर होगी स्रीर एक नियंत्रित शासन हो। जो कि जवाबदार हो देश के प्रति । क्यों का ग्रच्छे से ग्रच्छा मार्गदर्शन हमारे पास हो कर के भी हम परिणाम कुछ पैदा नहीं कर सकते और एक अराजकता फैली हुई है।

SHRI SASANKASEKHAR SANYAL (West Bengal): Mr. Deputy Chairman, to when fissipaious cendencii are reall) invading the deeper channels of national life, gration is the allout need on all fronts,

[Shri i khar Samal.i pmii ulaih in education. But I am sorry in sa\ tin real absence of purposefulness is the keynote of the present educational prirfcies ni tin Got We are talkgrit ulturists and the underdogs. Bui university education is denied to 80 per cent of these people. Eighty |>i'i mil ni the people get only tinkering grants Eor primary education and twenty per cent of the people gel the cream ni iiir Government revenue for college and university education. The result is that even talented boys among the peasantry, after passing the primary education, in the absence of any opportunities Eor higher education either through proper scholarship or stipends or otherwise, they go hark to the plough and ihev forget the little education that they got in the primary . it() ii is only the uppej class peo-the 'ii en i em ol the people, who gel the advantage ol higher education through colleges and universities, have all die State advantages, advantages of Governra&rrt service, advantages ol education and all that. All these advantages are made available only io this < lass of people and they are literally denied to the underdogs. This is mil only a polk v against modernism, but also the Congress, 1 hope, has noi forgotten Mahatma Gandhi yet . . .

SHRI M. RUTHNASWAMY: They had forgotten him long ago.

SHRI SASANKASEKHAR SAWAI: 1 am glad you have said it. Even if Mahatma Gandhi ts to be remembered now and then, once in a blur moon, his basis of the basic 'din .iiioii si heme was that the peoph . the majority ol the people, should be given such education which will make them ap propriately applicable and adaptable and available for the public purpose in accordance with the respective talents of these people. May I ask my friend Prof. Hasan who is not "lik an educationist, but has chosen education as a career, whether lu lus forgotten ail ah....... (he underdog.

Regarding these Publii Schools, I will give you *one* exarupl. In Dehra Dun there ' lml,lir School. There is a rat race among the big people to gel theu children ', li,nuril lilm'- Each student has ,,, spend in' Rs 7,n>•' month. Who are the pa 'lmn' Hho .:n> <!\mu'- '' ke that? No doubt

ihev are blaik-raa rs. Ami this education is taken as stepping stone for fur ther education, abroad. And they come bark to the country and sil on our shoulders. I'll.:i means, blacl rs rule the country^ I am sorry to say that many of Ministers, if not all, are also sending I heir children to such schools, They do not send their children to institutions and 's where 85 or 11(1 pel cent of the children lake education. But they send children to such schools which are I tin-national and anti-national.

I will now give you a startling disclosure. Ihe liank Anthony School in New Delhi Publit Scl
L. Do you know that Oxford I niversity has published a book called "Certified Regional Geography Monsoon Asia". This book is (aught in that .school, And this is only one link in the i bain of Frank Anthony Schools all over the country, Frank Anthoty is not a stranger to ns. II von walk across the Central Hall to the other side, you will tind him. Now I will read a portion from Ibis book:

" this Himalayan State of si!,nun tq miles uiih its strategii location, its beautiful scenery and the source¹ of the Indus is in a difficult position."

This is about Kashmir. Then it goes on to say:

"80 pet tent ol its 5 million inhabitants are Muslims and wish to join Pakistan."

Shall I lead ii again for Prof. Hasan?

"This Himalayan State of 82,000 square miles with its strategii location, its be tutiful; in 11 and the source of the Indus is in a difficult position. Its Maharaja is a Hindu and joined Kashmir to India, bin 80 pel cent of its 5 million inhabitants are Muslims and wish io join an."

It further sins . . .

ill) MINISTER OF EDUCATION, SO CIAL IVELI \RF. AND CI I I IRK (PROF. s. NURUL HASAN): May I request the lion. Member to let me have the name of that book?

fied Regional Geography-Monsoon Asia". I can lei ill \oit this book, or I will sell it to von, if you like. Since m\ friend wanted me to give him the name of the book, may ! ask-him in passing whether this is t time that his attention has been drawn to this book? If that is .so, you HInilcctors and Inspectors of your Department whether this is the first time that they h en this book. If they have not seen it before, sack them. Or, if they have it and still passed it for consumption by the children, accuse them of high on. Is my friend prepared to do it? What is he going to do? This hook is being taught in a public school and money is spent for that. This in a paper called "Century" July 7. 197,1. My attention was drawn Century caption and then I looked at the book. I rubbed my eyes and strained my eyes. But I saw the same thing written in it. This is atrocious. Arising out of this, may I ask my friend whether he is going to confiscate this book.

SHRI PITAMBER DAS: Ours is an society,

SHRI SASANKASEKHAR SANYAL: Confiscation is also an open punishment.

SHRI G. A. APPAN: He will not do so.

SHRI SASANKASEKHAR SANYAL: Let

SHRI G. A. APPAN: He will not have the courage to do that.

SHRI SASANKASEKHAR SANYAL: Prof. Hasan, you kindly go deeply into the matter and consult the school .authority. You must enquire how such books are given to the students.

Secondly, you must ask the Directorate anil the inspectorate concerned how it escaped their attention or how it was not brought to your notice.

SHRI G. A. APPAN: Sir, I am *on* a point of order. Will the hon. Minister promise on the floor of the House that **he** will take action immediately and report the facts to the House tomorrow?

MR. DEPUTY CHAIRMAN: Mr. Ap-pan, this is no point of order; it is a point of disorder.

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SHRI SASANKASEKHAR SANYAL: Therefore, Prof. Hasan, I want to know whether you are going to inquire into this or not. I also want to know whether you are going to ask the school authorities and your Department to explain and whether you are going to take any action if the) cannot give satisfactory explanation. I will now ask for the last thing. If he fails to make amends for it, as a gentleman it is his duly to resign from this office.

I will tell you another thing also about this book and you will know what misleading information is given here. I will read out from page 3:—

"The capital of the country, New Delhi, is situated on the banks of the Jamuna. a tributary of the Ganges. Like the other Indian rivers, the Ganga has also great religious significance. It is regarded as a I iiw. In the Hindus because Lord Buddha, the founder of Buddhism, is believed to haile been born there."

This is what this book savs about the river Ganga. Dr. Cbatterji, the educationist, will probably ask: Is this the kind of education that is imparted through our public schools? Buddha uas not born on the banks of the Ganga. He was horn in Kapilavastu and there is nothing like the Ganga there. So, what I am saying is that this state of anarch; is there in the field of education and ii MIU cannot prevent this sort of anarchy, then there is no use coming here with projects of education and asking for (ions and croics of nipc s. It should not he so particularly when we are sending so many people for highei education. After all, there in no use in having a golden image with feet of clay. Your image is glittering and all that glitters is not gold. But, all the same, the feet of day are there. I am not saying this in a spirit of acrimony and it is not in a spirit of pride also that I am saying this. I am not a very scholarly person or highly educated person. I am only a little-read man and I read now and then. Unfortunately, the other day when I read this book, it came as a bolt from the blue.

I can give you another instance to show how anarchy prevails in education. Sir, a gentleman, by name Shri D. H. Sharma— forget the name—was the Principal of the Government Higher Secondary School in

[Shri Sasankasekhar Sanyal.]

Subri Mandi in 1971. He got a State award for beting a teacher of outstanding qualities. This is only an illustration. Now, according to the Government conventions and rules, the recipients of such awards get a medal and automatically they get two years' extension. So. after the extension, he to have retired in 1974. But, Sir, he was suddenly terminated on 30-10-1972 without assigning any reason. I am telling you this to show that such things are happening. After all, is it the whim of somebody in the department who lose these things? Is there any invisible ghost what haunts the directorate and directs its policy?

Therefore, Sir, I submit and maintain that the class character of education is there very much. It was not only there before, but also it is increasing now and it is because our representatives, the Ministers, are constantly in the pockets of these classes, these monopolists and the bureaucrats. These people are no longer directing our bureaucrats, but the bureaucrats are directing both the Ministers and those in the educational field. We are in the same darkness. We asked: Let there be light. But there was no light. There was eternal darkness and there is eternal darkness and it continues to be eternal darkness only. Thank you.

[THE VICE-CHAIRMAN CSHRI V. B. RAJU) in the $Chair \label{eq:chair}$

SHRIMATI RATHNABAI SREENIVASA RAO (Andhra Pradesh): Mr. Vice-Chairman, Sir, today the education system in our country presents a dismal picture. After 25 years of Independence we are still carrying on the burden of the system imposed on us by the Britishers. While the system needed a thorough overhauling to suit the needs of our country, we have tried to do ?orae patch work here and there by making some changes in the curriculum or syllabus on a number of years of schooling, etc., which have had only adverse effects. Our children have become victims of our half baked experiments. The whole system of education at all levels needs radical reforms.

The Government had given us an assurance that within ten years of the promulgation of the Constitution, education

will be made free and compulsory up to the age of 14 years. But today there are more than 386 million illiterates in our country as compared with 298 million in 1951. We have more than half of the world's illiterates. With the majority of the masses illi-terate, we cannot make any headway towards progress. Subjects of Food and Education should receive top priority in our planning. But the Budget allotment under Education is very inadequate. In the Fourth Plan the allocation is only Rs. 824 crores h is 5.2% of the total outlay and in Fifth Plan, though it is Rs. 2200 •-, it is only 6.4% of the total outlay. In tackle tile stupendous problem of illi-v, at least 10";', of the total, outlay should have been allotted to Education. However, I am glad that in the Fifth Plan, primary education rightly gets a priority by ig Rs. 1,100 crores, i.e. 80% of the allocation on Education and a consul table outlay has been proposed on voca-tionalisation of studies at the High School level.

Sir, I know that a great deal of pro-has been achieved in the provision of educational facilities and the bulk of the itherto deprived of educational opportunities have had Increased access to duration. But this expansion has not kept pace with our needs of the time. The rapid expansion has created many new problems and has failed to achieve the benefits expected. The more outstanding of the problems arc, one, a deplorable decline in I he quality of education and, two, creation

! ising expectation in the young, without providing them with the resources oi opportunities to fulfil them. Young educated men and women are choosy about their jobs. Even the rural educated youth want jobs in cities only. This has created not only the problem of large-scale un-

iloyment among the educated, but it is also responsible to a great extent for the highly explosive situation prevailing now i:i the educational institutions. Indiscipline, communalism and politics have seeped into the field of education also. Copying in examinations—that too mass copying—has become a normal feature of the day and students feci it is their right and privilege to copy. Not a day passes when we do not hear of agitation, violence and anarchy in educational Institutions somewhere in the country. This means that no importance is

attached to the content of education but only to the degree. Character building and a national outlook should be the main objective of education and our educational system, including the system of examination, needs radical reforms.

I admit that the Government is making efforts to raise the standards of education at all levels. The proposal to establish model community schools at the block levels and District level, intended to be pace setters, with modern curriculum and adequate hostel facilities, is welcome as an attempt to raise the standards of education. It is heaitening to note that 25% of the seats will be reserved for children coming from the socially and economically backwaid groups and that they will be given full maintenance grants.

While the Central Schools, or Kendriya Vidyalayas, are maintaining a high standard of education, we should also be careful that we are not laying the foundation for another class conscious group in our society. These schools must be open to all children who possess merit and qualifications and some seats for deserving children of the poorer classes should be reserved and these should get full maintenance grants.

I welcome the educational technology project for providing integral instruction by making use of films, radio broadcasts and new educational techniques.

Just as the Government has established Central Schools in all parts of the country, Central Universities should also be established in all parts of the country to bring together the youth from all parts of the country and to enable them to live in harmony and friendliness, thereby promoting national integration. These Central Universities should be free from a communal character whether of a majority community or of a minority commu While on this subject. I would request the hon. Minister to consider the possibility of establishing a Central University in Andhra Pradesh.

While I do not hold that higher education should not be open to all, I feel that admission should be regulated and only those who have an aptitude for

higher studies should be admitted. We have to keep in mind the stupendous problem of unemployment and be aware of the feet lint we cannot go on producing graduates, engineers or doctors, without ig into consideration the employment opportunities. High priority should be given for vocationalisation at the Higher Secondary stage so that many people will be in *j* position to go in for a vocation after finishing the Higher Secondary School. If such people wish to continue their studies, opportunities should be provided for them by opening evening classes in colleges wherever necessary.

One of oui major problems is that of the out of school youth between the ages of 14 and 25 years. Both Government and voluntary welfare institutions should make all efforts to provide these young people opportunities for physical culture, recreation as well as continuing their studies if they so wish. Their cooperation should be sought in all our programmes of nation building so that they develop a modern outlook and a sense of identity with our national aspirations. I hope that the Yuvak Kendras proposed to be established in the Fifth Flan and the youth movement will go a long way to achieve this object and to bring the non-student and student youths together and help them understand each other and help each other.

I have a word to say about the status of teachers, especially at the elementary. We are told that by the end of the Fourth Plan, an additional total number of 90,000 teachers are expected to be provided for as one of the measures to tackle the problem of educated unemployment. But we should take care that we draw only the best talents to this most important profession. Only those who have passed meritoriously in their qualifying examination and only those who have an aptitude for teaching should be selected as hers and their remuneration should be adequate to attract really good teachers.

Finally, I think that education should be a concurrent subject. The States while they may be expected to cope with general education, have no resources to cope with the problem of High or Technical and

[Shrimati Rathnabai Srcenivasa Rao.] Professional Education. If education becomes a concurrent subject, the Centre will have a scope for laying down certain uniform practices and establishing certain healthy standards!

DR. Z. A. AHMAD (Uttar Pradesh): I do not want to make general observations about education. I think, on Friday we Save a Private Member's Motion and we shall get opportunity to express our views on the problems of education in a general way.

I want to concentrate today on the question of Aligarh University and the implement::: ion or enforcement of the Aligarh University Art. You will remember, I was one of those persons who supported that Ait. I stated that it was essential that in all educational institutions, communal trends or communalism, whether by the majority community or the minority community, should be curbed and we should give more and more emphasis or orienta-o education in the secular direction.

•1 P.M.

Obviously, the main idea in my mind was that both in the Banaras Hindu University and the Aligarh Muslim University there have been, in the past, communal trends or communal forces of a reactionary character which have been trying to give a peculiar communal orientation to the edu cational system there and trying to dominate those institutions. Really we wanted an Act or a Constitution Order for those universities which would effectively curb communal tendencies. At the same time, I remember I requested the lion. Education Minister that it would be better to refer the Bill to a Select Committee because, as you know, Aligarh is a very sensitive spot and whatever laws you make about Aligarh, there was bound to be a lot of noise about them and it would be better to give an opportunity to the various points of view to be expressed in the Select Committee and ultimately come to a consensus. But at that time the hon. Education Minister was in a little hurry. 1 can understand that because we were pressurising him to bring an Act quickly. Seven years had passed and there was no constitution for the university. The university was governed from here and, therefore, we felt that it would be better to go through

tin enactment quickly. Looking back, I think it would have been wiser to refer tlic v\iiolc thing to a Select Committee. I say this because the Aligarh Muslim Uni versity Acl lias created a situation in which we find that we are not yet in a position to implement that Act. I have been ap pointed a Member of the Court but 1 have uoi yet bad an opportunity of at tending a meeting of the Court; it has not I'. ble lo cajl a meeting of tl Cum: Uii some technical reasons.

And trie reaction that the Act has creat ed, the impact that it bas created on the minds oi the]>eo illy and culturally attached to the Aligarh Muslim University has been tremendous: It ba been an outburst, r would assess that outburst in my own way—subject to o rection—but. it has created a powerful impact [or good or bad -and widespread opposition to that Act has tome into existence.

The Aligarh Muslim University has been traditionally a university with which the Muslim community has been deeply conneci d-connected emotionally and rally- because it was the centre-as I stated in my earlier speech-of Indo-Muslim cul ture, li was, I would say, ioi a numba centre of Indo-Muslim ais the Scholars and students from all parts India-not only from the North but from the South also-even from ki treme South-came to the Aligarh Muslim University. Not only the educated cla but the mass of the Muslim population considered it to he a valuable seat of learn ing which preserved and safeguarded their cultural heritage and their place in the com posite culture of India. Now, I think, we should have been a iiu> about it. What is happening no-.:- An impression has been created throughout the country that this Art serves to wipe out the traditional and cultural character of this university, that it has sought to" annihilate that centre, to eliminate that centre and to create, in due course or time, a university which wijl be like any other unity where not only in respect of internal management of the university or the governance of the university but in all other matters it would have no specific character of its own, no historic character of its own. And, therefore, the Muslims

at large have begun to feel, the overwhel ming majority of Muslims feci that they lose something which is precious to will I would not like this impres them. sion to be created. I think in a democratic. State like India we have to pre: cultural values. We have certain the cultural reful values partiabout minorities and in a democracy. in a secular State due attention has to be problems of the minorities. to their susceptibilities their legitimate demands. If an impression that Aligarh University is to be annihilated, I think it would be wrong. It would harm us. It would harm our de mocratic life. It would antagonise the vast Muslims today should nor who mally come into the mainstream of our na tional life, who should be integrated with Eon ; i the country and who should be detached from their earlier communal background. They should feel are in this big country marching ivard .houlder to shoulder with the other communities, that their cultural life and their cultural values are preserved, that the} ha\e a centre of their own, that they aie allowed to develop their culture and preserve their culture.

श्री ओडमप्रकाश त्यागी: बहुत अच्छा, बहुत अच्छा, अहमद साहब ।

DR. T. A. AHMAD: I do not want your remarks. 1 heard everything patiently. You should listen to me with patience. I do not agree with those who in the name of secularism want to protect Hindu communalism. I do not want to encourage those who in the name of secularism want to pro i!tnmunaU:m. I want real pro tect I tection for the minorities so that the mino rities may get integrated with the grow ing, common life of the majority and mino rities. That way we have to develop a com mon outlook and a common life. Now, if I am allowed a little more time and I would request you to give me a little more time, I would, sav that this Act needs to be amended and it should be amended. It may be asked: Will it not be a elimb-Shall we not be placating Muslim communaUsmJ Would we be climbing down before Muslim coramunalism if we amend tm> Act? No. After all we are in a demo-

cratic State. We pass laws. We also see what impact those laws have on the minds be people and how the people react. If there is an eaction and if that is being utilised b; >nary elements against the growing progressive life of the country, then have to pay attention to the situation in order to win over the better elements and isolate the reaction ary and communal-minded Muslims from ople. We can carry out the va certain amendments and assure the vast mass of the Muslim population that their centre of learning, that their centre of culture is not being annihilated. It will be veil and it should be duly piotected. nothing wrong in this Act. I tell you it would be useful if in this H< iton. Minister later on puts forward some amendments which could and which sed. There is nothing wrong in it. We go on amending so many laws. Now, in what directions I would like the Act to be amend ed? There are two aspects. One aspect is [ministration. I do think that of inl that the Act as it is makes the Vice-Chancellor much too powerful. The whole scheme looks nice on the face of it. I have gone through the note circulated by the Education Ministry where comparisons have made in regard to the Aligarh University, the banaras Hindu University, the Delhi University and all that. Superficially it would seem that this Act is quite good and a little more progressive from the point of view of internal administration. But in totality the checks and balances in this Act have been evolved in such a manner that ultimately it is the Vice-Chancellor and the Executive Council or 1 would say the Vice-Chancellor in Executive Council who becomes the supreme authority. I do not want to make any odious comparison. Then used to be the "Viceroy in Executive- Council". I do not want to say that, but here the Vice-Chancelor in Executive Council becomes the supreme authority.

And since it is a Central University under the direct control of the Centre, ultimately it is the Central Government that overshadows it through the Vice-Chancellor. Analysed *horn* that point of view, I think we have gone a bit too far. The democratic functioning and the internal autonomy of the university are quite precious. Shri Nurul Hasan is a professor of

[Dr. Z. A. Ahmad.]

outstanding merit and he would agree with an>one who says that the internal autonomy and the democratic functioning of the university should be preserved and fostered.

Now, you see the composition of the governing bodies. Start with the Court. The Court has been divested of its supreme authority. It was the supreme governing body. It ceases to be the supreme authority; it just discusses in a general way the functioning of the University, passes resolutions on the budget and all those sorts of things. Ft is no longer supreme.

Then the Executive Council has been constituted in a manner that most of its members will be directly or indirectly nominated by the Vice-Chancellor. The heads lepartments do not rotate on the basis of seniority but on the recommendation of the Vice-Chancellor are appointed by the Executive Council. Then again if there is a Vice-Chancellor with bad intentions he can so function freely through the Executive Council, which now becomes the chief executive authority. He can constitute the Executive Council in such a manner that it will be entirely at his mercy. All powerful he becomes, and the Vice-Chancellor functions directly under the Central Government.

Therefore. I say that the checks and balances provided in the Act have to be looked into and examined to find out whether we can bring about any change in the distribution of the powers as between these various governing bodies. The existing checks and balances should be so changed as to give an assurance that it will not be one big boss sitting there with an Executive Council, who will rule over the whole university under the dictates of the Centre, with the internal democracy of the university and, in a large measure, the autonomy of the university not being there. I think that this situation should be looked into and examined. I am an old boy of Aligarh, and I feel very sorry that we have brought on the statute book into it something which lias roused the indignation and opposition from all quarters. The university teachers are not satisfied for various reasons; the university students are not satisfied; the teaching staff is not satisfied and the nonteaching staff are not satisfied. And most of the Muslims who send their boys to the university they are not satisfied.

SHRI B. 1. KEMPARAJ: Public are not satisfied.

DR. Z. A. AHMAD: This situation needs examination. We have created Students Councils. But have we not deliberately bypassed the Students Union? Normally in all the Universities it is the Students' Unions who traditionally, historically, become the organs of the students. Now a new body will be created and it is this new body of the Students Council which will, most probably, function in opposition to the Students' Union or perhaps the Students Union will be banned. I do not know what is ultimately going to be the pattern ol the administration. You have, fust, the Sludents Union and you have then the Students Council, a separate one. It means you will ban the Students Union. On the Students Council there will be nominated office-bearers and the Students Council will be represented on the Court. I think this smacks of lack of democracy. Whatever may be the present faults of the Students Union, they have to be given recognition; they have to be corrected. You cannot bypass the Students Union. The idea is to have a puppet body of the Vice-Chancellor which is to be represented on the Court. Therefore, the healthy aspect of the Act, the good aspect, that is, representation to the students on the Court is negated in a considerable measure by creating a new body in opposition to the Students Union and the Students Union will not get representation.

Now, Sir, so far as the non-teaching staff is concerned the;- do not *get* any representation. The teaching staff gets representation. That is a good aspect that you have introduced. If this is not clone on the basis of seniority and the Vice-Chancel-;;oes on appointing heads of department and these heads of department go to the Executive Council and they elect their entatives to the Court, then indirectly it is the Vice-Chancellor who will manage to keep his own men on the Court and on the Executive Council Thu aspect also you have to re-examine

Muslim

There is another aspect, namely, the character of the University. When we passed the Aligarh Muslim University Bill I think there was a demand here that representation should be given to all sorts of Muslim organisations. There were some amendment suggested here to that effect. At that time I opposed it. They wanted 40 to 50 people to be brought to the court from all sides to keep a certain balance in the University. I said at that time that representatives of some of these organisations would not be in tune with the character of modern secular educational institutions; they will not be mentally in tune. I now think that nothing will be lost if some of the organisations which are imparting instruction or education in Muslim learning, in Muslim phi-losophy in Muslim theology or in Arabic and Persian are represented on the court. I think some of these organisations may he given due representation. Let them be there. No Heavens will fall if some of them are given representation to create a sen«e of confidence among Muslims. I do not want them to be given very big representation because that is not in tune with the whole development that is taking place. Therefore, I will suggest that in the composition of the Court you should consider this question of giving repi tion to some of the Muslim educational institutions. I do not want representation to be given, for example, to what is called the Momin Biradari or any Biradari, as was suggested earlier. There was a suggestion that it should be given representation. I do not take this seriously But some of the educational institutions like the one from which our Maulana Azad Madni comes should be given representation. It is doing good work among the Muslims in the sense that it is promoting their religious and cultural life. Such institutions are part of our life, part of India and part of the reality of the culture of Muslims. So organisations like that can be given representation. Nadwa of Luck-now can be given representation. Some other educational societies may be given representation. But I would not like Augaf to be given representation. In principle it should also be conceded that Muslim learning should find its place on the court. Educational institutions which are connected with Muslim traditions, Muslim learning, Muslim philosophy,

theology, etc., should also find representation. Then, so far as old boys are concerned, well, it is all right. I do not oppose that. You have given ten members to old boys.

PROF. S, NURUL HASAN: Fifteen.

DR. Z. A. AHMAD: I think it is all right. I am an old boy. There will be other persons. Let them come. But regarding donors. I would say, no donors. So, in this way I would like the character of the University to be maintained. I definitely think that the hon. Minister of Education should bear in mind that the traditional character of the Aligarh Uni-has to be maintained in the context of the new secular education developing in our country. So when you nominate or select people, you should take care to see that the composition of the court is such that it inspires confidence. I do not want that this university should settle down to the communal ratio or the population ratio of 8:92. No. It has to be nursed as a specific institution with its own specific historical character. If there is a clear-cut understanding on that point, I think the Prime Minister or the Education Minister can state that. Also in the governance of the university, it should be borne in mind that the internal democracy and autonomous functioning of the uni-has to be strengthened and due amendments have to be made in its structure.

Lastly I would make an appeal to the hon. Minister. I am sure he is applying his mind to this question. I am sure he lias already some changes in mind, ling what the procedure should be, he may say that the amendments cannot be brought here, that the teaching staff can sit and decide. But I think it will have greater political impact if the amendments are brought here. You can sit in closed rooms and come to some understanding. But let it be clearly put before the two Houses; let a statement be made

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that in view of the fact that there are certain misunderstandings, we want to clarify certain things, that we do not want to abolish the traditional character of this university and that we will maintain the character in the modern setting, and to that end amend the present Act.

Lastly I want to say a few words about Jamia. I think something should be done about the Jamia. It is not university according to the definition of university, What is ii? it. is a hybrid institution. His-torically it has become a hybrid thing, lamia should have its role in the field of higher learning. What specific role are you going to give it? I think yon are not clear as to what role it will play. It is supposed to be under the Centre. The UGC does not come in yet. It is now proposed to bring if under the UGC. I think that will be good and I suggest that Jamia should be developed as a centre of Urdu learning. After all, Urdu is a language of India. It is not a language of Pakistan. We want a place where Urdu gets due recognition and gets scope for its development, where research work can be carried on in Urdu literature.

Jamia should be recognised as a centre of Urdu learning and research. And I would be glad if that specific role is assigned to Jamia. Let Jamia he brought under the UGC and let it be treated like any other University. And let it be properly run and not in an ad hoc manner. You have a representative sitting there with no fixed Budget, you go on changing the Budget from year to year, and that representative sitting there ;i< an overlord and doing all type of wirepulling. No. I want it to be properly run with this role that it is recognised as a seat of Urdu learning and research. That is what I have to say. I hope the hon. Min'ster will give due attention to whatever I have said and accept my requests.

شری ایم. اسعد مدنی (اتر پردیش) :

وائس چیرمین صاحب ایجو کیشن اور تعلیم کسی بھی ملک اور قوم کے لئے ایک بنیادی طاقت هے ۔ اس سے ملک کے بسنے والوں کا ذهن او ضمیر بنتا ہے اور انکے مستقبل کی تعمیر هوتی ہے۔ اس سے ملک بڑھتا ہے طاقت پیدا هوتی ہے اور روشنی آتی ہے۔ اس لئے وزارت تعلیم ۔ ایجو کیشن منسٹری ملک کی اهم ترین منسٹری میں اندھیرا داخل هو جائے منسٹری میں اندھیرا داخل هو جائے تو پھر اس ملک کا کیا حشر هوگا۔ یہ بہت بھیانک مستقبل کی نشان دھی کرتی ہے۔

آج همارے طلبا میں جس طرح کی انارکی ۔ لوٹ مار کا روزانہ تشدد جلا دینا پھونک دینا شراب اور شه ان برائیوں کی افراط اور بہتات لؤ کیوں کو چھیڑنا۔ مسافروں کا باعزت مفر کرنا مشکل ھو جانا کوئی قانون مشکل سے نظر آتا ہے۔ کیا اس کا حشر ھونے والا ہے۔ همارے ملک کا تعلیمی نظام کیسا کیریکٹر ملک کا تعلیمی نظام کیسا کیریکٹر اور ذھن پیدا کر رہا ہے۔ کہاں ھم جائیں گے۔ اس ظرف خدا جائے ھماری منسٹری کو توجه ہے یا نہیں۔ پریشانی ہے یا نہیں۔ لیکن نہیں۔ پریشانی ہے یا نہیں۔ لیکن نہیں۔ پریشانی ہے یا نہیں۔ لیکن

لے جانبی کے۔ اس لئے وزارت کو ایسی نعلیم دبنے والی کمابوں کو جرم قرار دینا چاہئے اور اس قسم کے لٹریعبر کو روکا جائر۔

ا میرے سے پہلے علی گڑھہ یؤنیورسٹی کے بارے میں ڈاکٹر حاجب **هوں** زوردار الفاظ میں۔ هم لوگ کمیونلزم کے مخالف رہے اور اپنی قوم كا مقابله كياء مصيتين الهائين ليكن جو صورت حال يجهلر ايكث کے ساتھ کی گئی ہے وہ بہت فامناسب هیں۔ نه اس میں کوئی **گیمو** کریسی باقی رهی ہے نه کوئی اٹوناسی باقی رہی ہے۔ اگر تھی تو آج تک کورٹ کیوں نہیں بنی۔ وهال کام کیول نہیں هوا۔ وهال: کوئی نمائندگی نمیں دی گئی۔ ا ایک ایسی ایسوسییشن کو مسلم ایجو کیشنل کانفرنس جس ہے اس کی بنیاد رکھی جس نے برطانیہ گورنسنٹ اور گورنسنٹ آف اندیا سے مطالبہ کیا۔ اس کو

L. Bulling the

سلک کو بہت دکھ اور پریشانی هـ نه كمين صلاحيت نظر أتى ه نه اخلاق معلوم هوتا هے اور خرابیان برهتی چلی جا رهی هیں۔ اس طرح سے جو کتابین اسکولوں میں پڑھائی جا رھی ھیں ان میں نے بہت کچھ کہد دیا۔ میں بھی ابہت سی خرابیاں عیں۔ نیشنل تقریباً اس سلسله میں نائید کرتا انٹیگریشن کے خلاف بہت سی کتابیں پورے سلک میں پھیلی ھوئی ھیں اور پڑھائی جا رھی ھیں۔ انگربزوں کی سازش سے جھونی لکھی ھوئی کتابیں جن سے اس ملک کے بسنر والوں میں جو اینی جاری ہے علی گڑھہ کو نفرت لڑائی جھگڑا تنگ نظری کے علاوہ کچھہ ملنے والا نہیں ہے۔ وہ آج تک پڑھائی جا رھی ھیں اور ہورے سلک میں پڑھائی جا رہی هیں۔ آزادی کے اتنر برسوں **کے** بعد بھی۔ هماری منسٹری اتنا اهم بنیادی کام بھی نہیں کر سکتی۔ اگر همارے اسکول همارے بعوں کو هندو سلم سکه عیسائی پارسی کے نام پر انسان کی طرح دیکھنے کا قابل نه چهوژیں اور آپسمیں لڑائی چگهڑا۔ بدگمانیوں اور دشمنوں میں سبنلا کر دیں تو ان اداروں کو کیا کریں۔

یه هماوے ملک کو جہنم میں ا

اس میں همارے غیرسلم بهائی بهت بڑی تعدار میں بڑھنر ھیں۔ علی گڑھ یونیورسٹی سے بہت ہے تعجه لوگ غلط بهی نکار هونگر۔ لیکن وهال سے ڈاکٹر ذا لر حسین اور رفیع احمد تدوائی جیسے ہوگ بھی پیدا ہوئے ہیں۔ خود کا نشر صاحب وهال پيدا هوئے۔ تمام ملک ک یونیورسٹیوں میں ہزاروں مسلمان بھی پڑھ رھر ھیں۔ لیکن ایک ادارہ ہے جونکہ جذباتی لگاؤ ہو گیا ہے اس لئے اس کو کھرچ کر پھینک دینر سے یه مسلته عل هونر والا نهين هـ- نه كوئي جمهوري كردار رهے نه تاریخی کردار رهے۔ سب ختم هو گئے اور وهال پارٹی کے وقار کو دھکا لگا۔ ہوئے تم دوست عِسكر دشمن اسكا آسمال كيول هو. ۱۹۰۱ کا ایکٹ پنڈت نمبرو کی قيادت مين مولانا آذاد، لماكثر ذاكر حسین اور اس طرح کے قومی رہنماؤں نر بیٹھ کر بنایا تھا ہو سکتا تھا اس کو معمولی ترمیموں سے نافذ کر دیا جاتا اور تمام جهنجنوں سے ن**کل جاتے** لیکن ایسا نہیں ہوا۔

بھی نمائندگی آپ نے اس سی نہیں دی۔ اس طرح سے آج وهاں کے طلبا سب کے سب برزار میں۔ وهاں کے بڑھانے والے ان کی اکثریت ہےزار ہے۔ جو تھ پڑھانے والا اسٹاف مے اس کی بهی اکثریت برزار ہے۔ بولیس کے ہیں۔ اے . سی کے بل پر آپ نے وہاں حکومت کو رکھی ہے اس کا نتیجہ ہے کہ وہاں نه کوئی کمیٹی بنی نه ایگزیکٹیو كونسل كجه نبين بن حكاد اس طریقہ سے اگر جمہوریت کی عزت مغتم کر دی . میں کہنا هوں که ا در یه ایکٹ ایسے هی آسمان ـ اترا ہے۔ دوده، میسا دهلا ہے تو کیوں تکلیف هو رهی ہے۔ اس ماطنت کو تمام ملک میں باغو بہاو بنانا جاهنے تھا۔ کیا هماری ایجو کیشن منسٹری کو ہمت مے اس بات کی ۔ تو کیا تاریخی اعلان کرنے کے باوجود وہ کجھ نہیں کر یا رہی ہے۔ دھوبی سے جیسنے تھ گدھے کے کان ابنٹھے۔ یہ صورت حال نہیں هونی جاهئے ، معاف فیجے، علی گڑھہ یونیورسٹی سے مسلمانوں کا كوئي مستله حل هوني والا نجس هـ

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🧻 اس طریقه سے سی اتنی بات اور ہھی عرض کرونگا کہ بہت سے آیسے ادارے میں جیسے بنارس کا ادارہ ہے یا گوروکل کانگڑی جن کی سندوں کو آزادی کے بعد مانا کیا ہے۔ حاللت کا یہ تقاضه ہے کہ وزارت تعليم دارالعلوم ديويند اور ایسے هي جو دوسرے ادارے عيں ان کی سندوں کو منظور کرمے ۔ ملک میں ایسے بہت سے ادارے میں جن کی سندوں کو آزادی کے پہلے اور آزادی کے بعد اسٹیٹ نر مانا ہے۔ اس لئر منسٹری اس مسئله پر غور کرکے مناسب اقدام کرر۔ اس سے بہت سے لوگوں کو فائدہ ہوگا۔ اس منسٹری میں ایک آر کیالوجیکل ڈیپارٹمنٹ بھی ہے۔ میری سنجه میں بہیں أتا مے كه به آر کیالوجیکل ڈیپارتہنٹ کیا چیز ہے۔ ہ تاریخی اہمیت ر*کھنے نوارد کی* حفاظت کرنا مقصود ہے با ان کو بگاڑنا مفصود ہے ۔ آپ کہنے ہیں كه حفاظت كرنا مقصود ه ليكن جہاں تک هماری معلومات هیں واقعات اس کے بالکل ہرعکس هیں۔ هم بے الور اور بھرتپور میں معلوم کیا که وهال پر سمجدول مدرسول اور درگاهوں کو نوڑ پھوڑ کرکے اسكول بنا ليا كيا۔ كوڑا كو. بنا

الیا گیا اور کمین کمین مندر بنا ليا كيا اور آپ كا ڏيهارڻمنٺ بالكل خاموش ہے۔ یہیں دھلی میں قلسیه بیگم کی سنجد میں یرم و ر تک ماز جماعت کا انتظام تها اور وهان کسی قسم کی پابندی نمین تھی لیکن ہے ، اکے بعد کڑیٹی ہوگئی اور وہ انتظام نمیں رہا اس کے لئر ھم برسوں سے کوشش کر رھر ھیں۔ وہاں ایک بس اسٹینڈ بن گیا ہے اور بس اسٹینڈ بن جانرک وجہ سے جو هزاروں مسلمان وهاں آتے هيں وه اس کی ویرانگی کو دیکھتر ہیں۔ اور وہ یہ بھی دیکھتے ہیں کہ وہ کس طرح سے خراب حالت میں پڑی ہونی ہے۔ اس میں کبھی کوئی جانور گھس جاتا ہے کبھی کوئی چلا جاتا ہے۔

्थी महाबीर त्यागी: यह कहां है। شری ایم۔ اسعد مدنی: یمین دهلی میں کشمیری کیٹ کی طرف

श्री महाबीर स्वामी: उस जगह का नाम

صورت حال کو بدلنا جاهثر اور روشنی آنی چاهئر اور اگر روشنی مہیں آنی ہے تو کم سے کم اندھیرا نہیں آنا چاھئے۔ اگر اندھیرا وزارت تعلیم پھیلائے گی تو ملک میں کمان سے روشنی آئیگی ۔ اس لئے ہم چاهتر هين كه اس اندهيرا كو بدل کر اس کی جگه روشنی پھیلائی جائر۔ ملک میں جن باتوں سے بر اطمینانی ہو سکتی ہے تو ان کی طرف توجہ دلانا همارا فرض ہے۔ بہرحال میں امید کرنا ہوں کہ ان کمزوریوں کو ٹھیک کرنے کی کوشش کی جائے گی اصلاح کی جائیگی کیوں کہ ملک کا سارا مستقبل وزارت تعليم كے صحيح هودر پر موقوف ہے۔

جن باتوں کی طرف میں نے توجه دلائی ان کے بارے میں اگر ریکارڈ کی ضرورت ہوگی تو میں اس کو پیش کرنے کے لئے تیار ہوں۔ ان مجمل الفاظ کے ساتھ میں اپنی بات کو حتم کر رہا ہوں اور امید کرتا ہوں کہ آج جو موجودہ رخ ہے اس کو ورارت بعلیم بدلے گی۔

شری ایم اسعد مدنی: ولسیه مسجد میں کمه رها هول نو اس میں کبھی کوئی گدها گهس جاتا ہے کبھی کتا گهس جاتا ہے میں نماز کی اجازت چاہتے ہیں اور اس کے لئے بار بار درخواست کی گئی اس کے لئے بار بار درخواست کی گئی لیکن آپ کا آرکیالوجبکل ڈیپارتہنٹ یہ کہتا ہے کہ همارے پاس وہال فماز پڑھنے کا کوئی ریکارڑ نمیں ہے ۔ هزاروں لوگ اس بات کی گواه هیں کہ وهاں نماز پڑھی جا چکی ہے۔ لیکن وہ لوگ اس سے انکار کرتے هیں۔

اس طرح سے اردو بورڈ کا مسئلہ

ھے۔ سنا ھے کہ اس پلان میں ایک
کروڑ روییہ اس کے لئے رکھا گیا
تھا۔ کیا کام ہو رہا ھے کیا
نہیں ہو رہا ھے یہ ہمیں
معلوم نہیں ہے۔ ہم کو یہ ضرور
معلوم نہیں ہے۔ ہم کو یہ ضرور
خطرہ ہے کہ شاید آرھی سے زیادہ
رقم لیپس ہو جائے گی اور کہنے
کے لئے ہو جائے کا کہ ہم نے تو رقم
رکھی تھی۔ اس سلسلہ میں جو
صورت حال وزارت تعلیم کی ہے وہ
ہمت ہی افسوس ناک ہے۔ اس

†िथी एम० असअद भदनी (उत्तर प्रदेश) : वाइस चैयरमेन साहब । एज्केशन ग्रीर तालीम किसी भी मुल्क श्रीर कोम के लिये एक वृनियादी ताकत है। इससे मल्क के बसने वालों का जहन और जमीर बनता है और उनके मस्तकबिल की तामीर होती है, इसी से मुल्क बढ़ता है, ताकत पैदा होती है श्रीर रोशनी ब्राती है। इसलिये वजारत तालीम एज्केशन मिनिस्टी मुल्क की अहमतरीन मिनिस्ट्री है और अगर किसी मुल्क में इस मिनिस्ट्री में ग्रंधेरा दाखिल हो जाये तो फिर उस मुल्क का क्या हशर होगा? यह बहुत भयानक मुस्तकबिल की निशानदेही करती है।

Discussion on workig

ग्राज हमारे तुलवा में जिस तरह की अनारकी, लूटमार का रोजाना तशदद जला देना, फुकं देना शराब श्रीर नशा इन ब्राइयों की भ्रफरात बहुतायत लड़कियों को छेड़ना, मुसाफिरों का बाइ ज्वत सफर करना मुश्किल हो जाना, कोई कानुन मुक्किल से नजर आता है। इसका हशर होने वाला है, हमारे मुल्क का तालीमी नजाम कैसा करेक्टर भीर जहन पैदा कर रहा है, हम जायेंगे। इस तरफ खुदा जाने हमारी मिनिस्ट्री को तवज्जोह है या नहीं, परेशानी है या नहीं।लेकिन मुल्क को बहुत दु:ख ग्रीर परेशानी है। न कहीं सलायत नज़र आती है न अखलाक मालम होता है भीर खराबियां बढ़ती चली जा रही हैं। इस तरह से जो किताबें स्कूलों में पढ़ाई जा रही हैं उनमें बहुत सी खराबियां हैं-नेशनल इंटेग्रेशन के खिलाफ बहुत सी कितावें पूरे मुल्क में फैली हुई हैं और पढ़ाई जारही हैं। ग्रंग्रेजों की साजिश से झुठी लिखी हुई किताब जिनसे इस मुल्क के बसने वालों को नफरत, लड़ाई झगड़ा, तुनक नजरी के अलावा कुछ मिलने वाला †[] Hindi transliteration.

वे आज तक पढ़ाई जा रही हैं और पूरे मुल्क में पढ़ाई जा रही हैं, आजादी के इतने बरसों के बाद भी । हमारी मिनिस्टी इतना अहम व्नियादी काम भी नहीं कर सकी। धगर हमारे स्कल हमारे बच्चों को हिन्दू, मुस्लिम, सिख, ईसाई, पारसी के नाम पर इन्सान की तरह देखने के काबिल न छोड़ें और द्यापस में लड़ाई झगड़ा, बदगमानियां और दश्मनियों में मबतला कर दें तो उन ग्रदारों का क्या करें। ये हमारे मुल्क को जहन्नम में ले जायेंगे। इसलिए बजारत को ऐसी तालीम देने वाली किताबें को जर्म-करार देना चाहिए इस किस्म के लिटरेचर को रोका जाये।

मेरे से पहले अलीगड़ युनीवर्सिटी के बारे में डाक्टर साहब ने बहुत कुछ कह दिया में भी तकरीवन इस सिलसिले में ताईद करता हं जोरदार अलफाज में। हम लोग कम्य्निलिज्य के मुखालिफ रहे श्रीर श्रपनी कीम का मुकाबला किया, म्सीबर्ते उठाई लेकिन जो सूरत हाल पिछले एकट में जो अभी जारा है अलीगढ के साथ की नई है वह बहत नामनासिब **है। न** इसमें कोई डेमोक्रेसी **बांकी** रही है न कोई आटोनामी वाकी रही है। ग्रगर थी तो आज तक कोर्ट क्यों नहीं बनी? वहां काम क्यों नहीं हुआ? वहां कोई नुमायंवगी नहीं दी गई। एक ऐसी एसोसियेशन को मुस्लिम येजूकेश-नल कानफेंस जिसने इसकी बनियाद रखी जिसने बरतानिया गवनंमेंट और गवनंमेंट आफ इण्डिया से मुतालबा किया। इसको भी नुमाइन्दगी आपने इसमें नहीं दी इसी तरह से याज वहां के त्लना सब के सब बेजार हैं। जो न पड़ाने वाला स्टाफ है उसकी भी अवतरियत वेजार है। पुलिस के पी-ए-सी के बिल पर आपने वहां हकूमत कर रखी है इसका नतीजा है कि वहां न कोई कमेटी बनी न एग्जीक्युटिव काउंसिख

श्री एम० असअद मदनी

कुछ नहीं बन सकी इस तरीके से अगर जमहरियत की इञ्जत खत्म कर दी। मैं कहता हं कि अगर यह एवट ऐसे ही ग्रासमान से उतरा है, दूध जैसा धुला है तो क्यों तकलीफ हो रही है इस सलतनत को तमाम मुल्क में बाग व वहार बनाना चाहिए था। क्या हमारी एजकेशन मिनिस्ट्री को हिम्मत है इस बात की। तो क्या तारीखी एलान करने के बावज्द वह कुछ नहीं कर पा रही है। धोबी से जीते न गधे के कान एंठे। यह सुरतहाल नहीं होनी चाहिए। माफ कीजिये---अलीगढ़ यूनीवींसटी से मुसल-मानों का कोई मसला हल होने बाला नहीं है। इसमें हमारे गैर-मस्लिम भाई बहत बड़ी तादाद में पढ़ते हैं। अलीगढ यनिवसिटी में बहत से कुछ लोग गलत भी निकले होंगे लेकिन वहां से डाक्टर जाकिर हसैन और रफी ग्रहमद किदवई जैसे लोग भी पैदा हुए हैं। खुद डाक्टर साहब वहां पैदा हुए। तमाम मलक की युनिवसिटियों में हजारों मुसल-मान भी पढ़ रहे हैं। एक धदारा से चुंकि जजबाती लगाव हो गया है इसलिये इसको खुर्च कर फेंक दें यह मसला हल होने वाला नहीं है। न कोई जम्हरी करदार रहे न तारीखी करदार रहे। सब खत्म हो गये श्रीर वहां पार्टी के वकार को धक्का लगा। हुए तुम दोस्त जिसके दृश्मन उसका आसमान क्यों हो। 1951का एक्ट पंडित नेहरू की कैयादत में मौलाना ग्राजाद डा० जाकिर हुसैन श्रीर इसी तरह के कौमी रहन्माओं ने बैठ कर बनाया था। हो सकता था इसीको मामुली तरमीमों से दिया जाता तमाम झंझटों से निकल जाते लेकिन ऐसा नहीं हमा।

इसी तरीके से मैं इतनी बात ग्रीर भी ग्रर्ज करूंगा कि बहुत से ऐसे ग्रदारे हैं जैसे बनारस का अदारा है या गुरुकुल कांगड़ी जिनकी सनदों को ग्राजादी के बाद माना गया है। हालात का यह तकाजा है कि वजारते तालीम दारूल उल्म देवबंद श्रीर ऐसे ही जो दूसरे अदारे हैं उनकी सनदों को मंजर करे। मुल्क में ऐसे बहुत से ग्रदारे हैं जिनकी सनदों को श्राजादी के पहले और श्राजादी के बाद स्टेट ने माना है। इसलिए मिनिस्ट्री इस मसला पर गौर करके मुनासिब ग्रकदाम करे। इससे बहत से लोगों को फायदा होगा।

इस मिनिस्ट्री में एक आरक्योला-जीकल डिपार्टमेंट भी है। मेरी समझ में नहीं आता है कि यह आरक्योलाजीकल डिपार्टमेंट क्या चीज है? तारीखी ग्रहमीयत रखने नवादर की हिफाजत करना मकसूद है या इनको बिगाडना मकसूद है। ग्राप कहते हैं कि हिफाजत करना मकसूद है लेकिन जहां तक हमारी मालुमात हैं वाक्यात इसके बिल्कुल बरक्स हैं। हमने अलवर श्रीर भरतपुर में मालूम किया कि वहां पर मस्जिदों, मदरसों श्रीर दरगाहों को तोड़ फोड़ करके स्कूल बना लिया गया। कडा घर बना लिया गया और कहीं कहीं मन्दिर बना लिया गया ग्रीर ग्रापका डिपार्टमेंट बिल्कुल खामोश है। यहीं दिल्ली में कुदसीया बेगम की मस्जिद में 1947 तक नमाज जमायत का इंतजाम या और वहां किसी किस्म की पाबंदी नहीं थी लेकिन 1947 के बाद गड़बड़ी हो गई ग्रीर वह इंतजाम नहीं रहा। इसके लिये हम बरसों से कोशिश कर रहे हैं। वहां एक बस स्टेंड बन गया है श्रीर बस स्टेंड बन जाने की वजह से जो हजारों मुसलमान वहां ग्राते हैं वे इसकी वीरानगी को देखते हैं और वे यह भी देखते हैं कि यह किस तरह से खराव हालत में पड़ी हुई है।

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इसमें कभी कोई जानवर घस जाता है कभी कोई चला जाता है।

Discussion on working

श्री महाबीर त्यागी: यह कहां है?

श्री एम० असअद दिल्ली में कश्मीरी गेट की तरफ है।

श्री महाबीर त्यागी: उस जगह का नाम क्या है?

श्री एम० असअद मदनी : मैं कृदसीया मस्जिद कह रहा हं, तो इसमें कभी कोई गधा घुस जाता है, कभी कुला घुस जाता है। हम इसमें नमाज की इजा-जत चाहते हैं और इसके लिये बार बार दरख्वास्त की गई लेकिन आपका धारक्योलाजीकल डिपार्टमेंट यह कहता है कि हमारे पास वहां नमाज पढ़ने का कोई रिकार्ड नहीं है। हजारों लोग इस बात के गवाह हैं कि वहां नमाज पढ़ी जा चुकी है लेकिन वे लोग इससे इंकार करते हैं।

इस तरह से उर्दू बोर्ड का मसला है। सुना है कि इस प्लान में एक करोड़ रूपया इसके लिये रखा गया था। क्या काम हो रहा है क्या नहीं हो रहा है यह हमें मालूम नहीं है। हमको यह जरूर खतरा है कि शायद श्राधी से ज्यादा रकम लेप्स हो जायेगी भौर कहने के लिये हो जायेगा कि हमने तो रकम रखी थी। इस सिल-सिले में जो सुरतहाल वजारत तालीम की है वह बहुत ही अफसोसनाक है। इस सुरतहाल को बदलना चाहिये भीर रोशनी आनी चाहिए और अगर रोशनी नहीं ग्राती है तो कम से कम ग्रन्धेरा नहीं ग्राना चाहिए। ग्रगर ग्रन्धेरा बजा-रत तालीम फैलायेगी तो मुल्क में कहां से रोशनी ग्रायेगी। इसलिये हम चाहते 🛊 कि इस धन्धेरे को बदल कर इसकी

जगह रोशनी फैलाई जाये। मल्क में जिन बातों से वेइतिमनानी हो सकती है तो उनकी तरफ तवज्जह दिलाना हमारा फर्ज करता है है। बैहरहाल में उम्मीद कि इन कमजोरियों को ठीक करने की कोशिश की जायेगी असलाह की जायेगी क्योंकि मुल्क का सारा मुस्तकविल वजा-रत तालीम के सही होने पर मौकुफ है।

जिन बातों की तरफ मैंने तवज्जह दिलाई उनके बारे में ग्रगर रिकाई की जरूरत होगी तो मैं इसको पेश करने के लिये तैयार हूं। इन मुजमिल ग्रल्फाज के साथ मैं अपनी बात की खत्म कर रहा हूं और उम्मीद करता हं कि द्याज जो मौजूदा रुख है इसको वजारत तालीम बदलेगी।

SHRI M. RUTHNASWAMY (Tamil Nadu): Mr. Vice-Chairman, Sir, may I begin by wondering why the Department of Education and Social Welfare, over which the honourable Minister of Education so genially preside-, is called the Department of Education and Social Welfare when I see ven few items of social welfare within his jurisdiction? It is only according to this Report, reporting the activities . .

PROF. S. NURUL HASAN: Sir, I would like to make one correction. The document that the honourable Member is referring to is the Report of the Department of Education and the Department of Culture. The Report of the Department of Social Welfare is of light blue colour and this has also been supplied to all the honourable Members. Apparently, he has not got it.

SHRI M. RUTHNASWAMY: I am saying that the Ministry is called the Ministry of Education and Social Welfare.

PROF. S. NURUL HASAN: We have brought our Report in two volumes.

SHRI M. RUTHNASWAMY: There are WW items of social welfare mentioned in this report, namely, youth welfare and sports and adult education.

[Ref. M. Ruthnaswamy.]

Adult education is no doubt a very important factor in social welfare. But the progress made in adult education is veiy halting and hesitating in this country. When you see that twenty years after independence only 30% of the people are literate and the rate of growth of literacy is only one per cent per yew, you can realise how backward adult education is. A new device has been found and it Is what is called functional literacy. One would think that it is a new discovery of the Education Ministry. But every system effective education has to take into account the function, the environment and the background of the people who are to be made literate. Thus the agricultural com-munity would be educated from the standpoint of and taking into account ilie background of the farmers, the cultivators and the farm labourers who are engaged in agriculture. But let us see what the growth of functional literacy has been. So far, about 80 districts have been taken into account in this movement and this Report promises that another 20 districts will be brought under this scheme in the coming year and the annual output of this functional literacy movement is one hundred and eighty thousand per year. At this rate, in view of the fact that the farming population, not only the farmers, but also the lease-holders and the farm labourers, constitute about 100 million of our population, it will take nearly a hun-+>ars for this functional literacy scheme to bring about the literacy of even the farming population. So. a more vigorous systeni has to be discovered and one has been brought to the notice of the Ministry of Education and that is the Ven-kata Rao method of making adult people literate. This method has been invented by a veteran worker in the adult education field and it is claimed that it will make an adult literate within a space of three months at a cost of Rs. 20 per head.

I am very glad and am thankful to the Ministry of Education for making the first step towards the encouragement of this method. Recently, the Ministry of Education, under his leadership, has sanctioned a certain amount of money to be supplemented by the Government of Andhra Pradesh. Now, Mr. Venkata Rao has

gone to the district of Nizamabad in Andhra Fradesh and has begun his work. At least I am looking forward to the results of that movement. That movement is successful. I would recommend this method most enthusiastically to the Minister of Education and his Ministry.

The other social welfare, with which this Ministry is connected, is the youth welfare and sports. This is very properly in the jurisdiction of the Ministry of Education. In connection with sports, I Id like to bring to the notice of the Minister of Education the fact that there has been a kind of scandal recently in the appointment of the new manager who accompanied the Indian Hockey Team to take part in international movements. The gentleman who has been associated as nanager with the Indian Hockey Team for years, was substituted by a police officer, the morale of the hockey team can be sustained abroad with a new officer being appointed just on the eve of its departure from India? I hope the Minister of Education will look into this matter and right the wrong if it has been committed.

These are the few remarks that I would 'ike to make, Mr. Vice-Chairman, and I 'nope that the recommendations that I have made in this short speech will be pathetically considei the Minisi to be able to take the steps that are necessary to encourage this movement of "

» literacy, because that is the founda•ion of political and social progress. Unless the people are literate, how are they going come progressive not only in the field of economy but also in the field of social progress?

I hope and trust that the -Minister will take up this movement of adult literacy as one of the chief movements with which his Ministry will be concerned during the term of his office.

SHRIMATI SUSHILA SHANKAR ADI-VAREKAR (Maharashtra): Mr. Vice-Chair-man, Sir, many of the hon. Members have spoken more on the educational arpect, but I would like to deal with the social welfare aspect of the Ministry.

Although the Social Welfare Ministry can take justifiable satisfaction in the extremely good ivork it has done in the last more tlian 20 years, we still feel that the Ministry will have to again gear itself up to play an important role in the '>ili Plan period. The Department will now have to promote many neif activities to meet the challenges of the seventies. II «r fail to do so, it means we are still less aware of the ramifications and intricacies of tlirsi-challenges.

1 lie system of social welfare sen ices which lias been achieved till today h\ the standard of its time, bul it is not at all comprehensive and adequate to meet the multifarious problems and needs of the This system has grown up at diffe rent speeds and with different patterns. The impetus came either from some press ing need or some visionary idea, rather than a set plan. But. Sir. now we will have to work to achieve a balanced eco nomic growth tnd social justice for tht society. The .Ministry will definitely play in making people ready role to cept the new technology, new science and even the mw way of life without making their feet off the ground. in order to achieve that, the machinery to reach the remotest villages and backward and weaker section of people be evolved. The network of social wel fare boards all over the country will have to.be remodelled. It should work as a dynamic agency to meet the social needs. It just cannot be a meeting point for worker and community, but ii must be a strong force which can weld them to gether, which can integrate them together for national integrity and progress. Social work v must adjust to developing philosophies of social work and also to changing professional knowledge and skills. WOl k should be given the highest importance. In solving the pre* bleins of Ihe weaker sections of the society who constitute the majority in the country.

The concept of social work and methods are not static, as they contiriuously develop. Social work. Sir. can really supply a field laboratory and it can tremendously help in breaking down the class distinctions and help in establishing certain standards and values. But it requires coordination and cooperation at all levels. To give an example, Sir, I would like to attention to one or two cases. What happened to the Bulsara Committee Field

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Counselling Service lo.help and guide voluntary organisations? What is the future of condense courses for self-employment for economically handicapped people and whether any evaluation of such scheme has been clone to lincl out Whether if has served any purpose:

Ii is an accepted fad thai evaluation is a scientific investigation to judge the efficiency of a programme in terms of its objectives and achievements. Do we do that? Help for people's individual and personal difficulties call for expert skills, especially in a welfare slate. Have we tried to make available such expert knowledge and skill for the use of the agencies who require It? Related to ibis is the practice and training of social welfare workers. As the functions and problems have diffelentiated and multiplied, it is very neces sary to provide ibis facility. The very purpose of social welfare services is to make them available in an effective way to the society. It is a well-accepted fart that along with the Government Agencies, ivate voluntary agencies are pensable to work in Ibis field. The time has come now that not; only we have to extenl these Immensely, but we have to execute ihem skillfully. And this requires more social workers and a continuous effort to increase their potential competence and then alone the organised social welfare work will be elevated to a position of great importance.

Efforts will have to be made to achieve greater effectiveness through periodic reappraisal and reformulation of guiding principles. The held of social welfare is undergoing a continuous development and diversification inio specialized areas. Thus Research has become a recognised part of our social endeavours.

The Indian society is being churned from torn. A small humble villager also aspires to be something, life everywhere the move. In such a critical time, every individual needs some help. He is to be made aware and conscious c,l the sacrifices and adjustments he has to make for the betterment of the society. I may be permitted to cite an instance. As part of ihe Gandhi Centenary Programme, the Maharashtra Government had announced i villages doing outstanding

[Shrimati Sushiia Shankar Adivarekar.] pat social work. More than 5,000 villa"., ticipated in the competition. Oui of them. lue i .maided different pi I visited some of these villages to understand the motivation behind their pro-I realised the importance of highly stimulated social action. Is ii not possible that S lakh and odd villages in our country could be made to feel <u>lh.ll</u> lltev have a task to fulfil and lace the challenges of modernisation? Can we not build up an appropriate mechanism for motivating people to act together for their social upliftment? Lei farming and productive activities get dovetailed into the

! and human side of life. 'I i most of the programmes are stereotyped, working with the same slow tempo. Ilnv benefit the richer sections among the b ward people and the less fortunate are left out of the pale. This will require new programming and a change in the attitudes of the Social Welfare Ministry. Is it too much to expect the Social Well Ministry to devise ways and means to bring in this new transformation with all the rich experience that the\ have ol more than two decades? And I am more than confident thai the Social Welfare Ministry will recast its approach to the problems that we are lacing today rather than cam on iis activities with the same old policy,

Sir, I sincerely feel that the time has come when social welfare is given lb. maximum importance in order to achieve our twin objectives of eradicating poverty and fighting social inju

Thank you.

G. U'I'AN' SHRI (Tamil Nadu): A. Vice-Chairman, Sir, von might re member that Prof. Nurul Hasan's appointof Education nounced when we were nol in session. I was one of the very very lew. believe ii or not, that took the interest pride and happiness in this appointment.

SHRI M. RUTHNASWAMY: Why do von sax' "ven

SHRI G. A. APPAN: Whatever il is, that is what I feel. You might also be aware that when his budget was discussed for the first time. I paid great ovation and encomium. Not onh myself but there were others also who were happy over il. Bui having my hats off for his proficien

in the fu Id of education, from the pi i forraance IIKII I have seen in liim a Minister I am pained to see that whatever we spoke on the floor of the House to guide him or jii-i to i<-1 i our own experience—not to guide liim because he is n very high! i ii pi i'Di! our experiences, our vieivs, inn suggestions were not prop.-ri \ heeded to. Some of the views I to point out here.

Everyone's toother tongue is sacred him; ii is dear to him, to her as well. the field of education one could underd things better and gel bettei educa tion if it is through one's own mother Nobody can dim if and if 11 languages scheduled in the Constitul DI India are to be developed, tm humble view is that each language should be left to its own sell. For people who are jeal protect their own mother tongue and to benefit 1»\ it should support and for its improvement ai his own cost but not one language to be supported and im proved or developed or encouraged ai the HI the other languages I bad the Consultative Commi a in. of Education and Social Services. You know the Constitution provides in the Directive Principles of the State policy should be free at least up 1 I years of age, tl least upto 8th standard, if 1 am not incorrect. Everybody wants to develop his own language but on a number of times both on the Boor of this House ami on the platform of the Consultative Committee I requested the lion. Minister to please satisfy the greatest aspiration of not the majority but the minority in the Andaman and \n Islands. Mi. Vice-Chairman, I have some of his plans. He wants to give top priority oi very high priority foi the deve tent i Urdu within a .slum "i P.M. span thai he has been in the office. I do not deny that I do not object to it. You can develop am language to any extent, Ix ii Hindi. Ci'dii or Bengali. Bui should noi care

to give education at least up to the Kih standard for the ramilians in the Andaman and Nicobar Islands:-

Eight or ten tinies I have made representations. I

have written lo him. I have written to ihe Deputy

Minister. I have written the I about Minister. I

Home Minister.

have written to the

spite of thai il

is being tossed about ibis way and chat. As a humble worker in the held ol educa tion 1 studied the history of development ni education in India from 1914, I did ii')t go I" fond thai pet iod. I hi educa tional system that prevailed in India up to 1934 wras nl a good standard. In those da\s even matriculates occupied very senior positions, li may not be .t surprise thai even matriculates were able to compete suehe barristers' exa- mination in London. You can understand the standard that was maintained in those days. The late Barrister Kthirajulii was an example. What about present day education? 1 have seen a number of M.As., even l'h.Ds. who are QOI able to draft an application for a good job perfectly, cor- id without air mi-lake. Many 'I set n. Is it the wax our education should be with? I here should he a uniform system of education, a uniform syllabus throughout the country. Why this duplication of education in the states as well as at the Centre? should there (vo departments, two institutions look-titer education? Ii is duplication. It is a waste ol money. Some of out friends said that Prof. Nurul Hasan should re-Why? After all. everybod) has his own work and everyone cannot be I'll, for every job. Everyone is a specialist in a particular job or avocation. One may lie [in one or two Tell him what he should do for the country and in the

interests of the nation. I el him do h or leave. We are no,' people like Mis. Indira Gandhi to take him lo task if he fails to do ii. Betaire In is a Mintsti i quest him. We give our suggestions. I alt any

: country. If a good thing is spoliiv ii is splashed, I In nun is trded. The man is decorated and his ind policies are implemented *in into*. In

India good voices, intelti people's voices and suggestions are being

d like a voice iii the wilderness. I only humbly submit that the various educational authorities have been playing ducks and drakes with the educational progress of the young people in this country. U is ethical ion that is the foundation ha citizenship, for democracy and for all

acss in the country, vh., economic development, educational development, social development and what not. In the pasi W(did not see these things, this much ol student unrest, this much ol teacher

unrest ami this much of non unrest. We bale seen h even in the elc-ediicar.in standard, even al the middle school level and also til the high school level. Why? Please pardon me. As a leather I say, I have been a i from my early years, 1 have been a leather in an elementary, school, in a middle school school, in a high ami in the training school. But 1 io work from si\ in the morning iii! very late in the night. Teaching is a missionary job, it should be laken in a missionary spirit, reaching cannot be taken by a

who loves nifiii, loves leisure. No doubt, leaching has a great leisure provided we an able to do our duty dutifully and utilise the spare lime. How nt.iuv of the present-day teachers are true to their jobsi I sav, not many, except in the private!] managed schools, lint lo! this Govciuniciii uanis to (tub all the private-management schools and aided which help noi themselves but the Government, by running the institutions more effectively, in i refined and disciplined

nh luiic efficiency at hall the time, grant, mainicnano wants i,, give them all hardships.

Ii is paying iis teachers because they are able lo agitate, because the, are able to beiausi they are able to give trouble to the Government. But because the private school managers are vet

because ihev' are not sullu i< med, Ihev do not taie. There is a I in at ion Bill which the lion. Ministei is going to pilot. Of course, 1 have told him: " nit the school managers who have experience. But do not try to kill the goose that lays the golden The new Bill that they are going to intro-

sir. I entirely ague with Prof. Kulhnavvain remarks, I like them. I was doing adult education even with I.anbach's Chart.; li that 1 was able lo make people was in my high school career. In our days only high sthool students from the missionary institutions used io take up that work. Government did:.. anv attention to aduh education

[Sim G. A. Appan.] in those days. When I was in the high school and in the teachers' training school, I used to go out (lining llie weekends and

take up adult education coss through Mr. Khaitan and Mr. Lorbcer of Pasumalai, the architect of the Kallar Reclamation scheme and of adult education, stalwarts in those days. 1 agree with I'rof. Ruthna-swamy. The Hyderabad Plan could be done uTid implemented within three months. \ person could he made literate within 5 months within a cost of Rs. 20. 1 think the cost factor may nol be correct. If you want cheap things, it will not be worthwhile. But ii is possible to make a person literate within 3 months, Ai the rate of Rs. 20 a month, it will cost Rs. 60 per head. Let every teacher take 1(1 people every month or 20 people. So. lei us have j band or a i u i v of people who will take up adidi education as a missionary vice; rather than keeping and retaining people upto 60 years you retire people at 55. Let the teachers take to adult education and be paid the same salary. 1 feel undue encouragement is being given to people with good merit. There is a proposal in the Fifth Vi\e Year Plan for merit scholarship. But many a time these schO' larships are given to \erv rich people. This scholarship is a grant, an aid given to alleviate the sufferings of the parents. A number of officers drawing Rs. 2,000 O) Rs. 1,500 per month have come and complained to me that their son gets his scholarship onl) at the end of March.

SURI PITAMBER DAS: so that the) get it three months in advance?

SHRI (J. A. APPAN: No, ii is at the end of the fear. To whom should the loan scholarship be given? Please do not any scholarship to anybody who can manage without it. Urn do give financial assistance to those who waul it bill nol as a dole at the poor man's eosl. Let boys who are talented and who want to return the scholarship money be given scholarship. This would be in (lie interest of the nation, in the larger inti let them repa) when the) get employed. dune lift! rings.) "two minutes. Why do you throw away money on those who do noi Ar--, rve ii i Live loan i.> | fhi \ will i< turn ii when the) come back and get employment. VV'hen they cami

here give them main nee. nol Rs. 2,000. Lei ii be recovered. Our counnv is not a rich country. Ministers should not dole out money. I entirely agree with Riilliuaswamy dial our education should be job-Oriented, preferably culture-oriented. India being mainly agricultural countr) oui education should be agriculture-oriented, What is the use of turning out people aimlessly? What is the D SI nl turning out a matriculate, turn ing mil ;i r.t.'.C. a graduate or a post graduate and what not? We should have the cosl factor in mind and how ii is utili sed. When a person invests money in thousands be does expect interest from it. Is ii not (he duty of the Education Minisiiv to see that the money spent on edu cation should be usefully spent; No doubt ii is social seii free. But ii cannot be frittered away.

J UK VICE-CHAIRMAN (SHRI V. B. RAJU): 1 hat will do.

SHRI (,. A. APPAN: Only two or three minutes.

I III. VICE-CHAIRMAN (SHRI V. B. RAJU): Vim have already taken more time. We are getting late. There aie oilu-i speakers also. You have already taken 18 mini.

श्री जगदम्बी प्रसाद यादव: श्रीमन् पांच बज गये हैं। श्रव कल इसको लीजियेगा। पांच बजे से श्रागे चलाने के लिए न बिजिनेस ऐडवाइजरी कमेटी ने कुछ कहा है श्रीर न लीडर श्राफ द हाउस ने कोई श्रनुरोध किया है।

श्री सीताराम सिंह: श्रीमन्, इसको कल के लिए रखा जाय।

श्री जगदम्बी प्रसाद यादव: श्राज इसको आगे चलाने की क्या श्रावश्यकता है।

जपसभाष्यक्ष (श्री बी० बी० राजू): ध्राज ही खत्म किया जायगा।

श्री जगदम्बी प्रसाद यादव: ग्रभी बहुत से बोलने वाले हैं और अभी मंत्री महोदय का जवाब होना है।

उपसमाध्यक्ष (भी बी० बी० राज्): द्याज ही समाप्त होना है।

श्री महाबीर त्यागी : इसके घलावा हाउस में मंत्री महोदय का तब जवाब होता चाहिये जब कि ज्यादा से ज्यादा लोग हों।

भी जगबन्दी प्रसाद थादव : हाउस में कोई है ही नहीं।

उपसभाष्यक (भी बी० बी० राजु: ग्राज का विजिनेस ग्राज ही खत्म करना है।

श्री जगबस्बी प्रसाद यादव: ग्राज सभी विजिनेस बहुत है।

उपसमाध्यक्ष (भी बी० बी० राज्): कभी-कभी पांच बजे के पहले भी हाउस ऐंडजर्न हो जाता है। परसों पांच बजे के पहले ऐडजर्न हो गया था।

श्री जगदम्बी प्रसाद यादव : मधी बहत से बोलने वाले पड़े हैं जो घंटों बोसते हैं। फिर ब्राज ही समाप्त करने की क्या जरूरत है।

्डा० जैंड० ए० अहमदः सब यक गये हैं।

अर्थ जगबन्दी प्रसाद थादव: कल के लिए रखियेगा।

उपसभाध्यक्ष (श्री वी० बी० राज्): मिनिस्ट्री के बारे में जब कभी चर्ची हुई है पहले भी तो उसी दिन वह समाप्त हो गयी है। एक घंटे ज्यादा बैठने से क्या हो जायगा।

श्री जगदम्बी प्रसाद बादव: घंटे में यह नहीं होगा।

SHRI RANBIR SINGH (Hanana): Another resolution is coming up on the non-official day. VVe can finish the discussion now. The Minister can reply tomorrow.

श्री जगदम्बी प्रसाद यादव: ग्रंभी बहुत से बोलने बाले हैं। समय नहीं है तो क्या जरूरत है। किसी भी कीमत पर यह ब्राज समाप्त नहीं हो रहा है।

उपसभाध्यक्ष (श्री वी० बी० राज्) : यह बिजनेस एडवाइजरी कमेटी में भी

SHRI A. G. KULKARNI: We have t* the ivdrk to-day.

SHRI OM MEHTA: Ii has been (tedded already. One day is always given for this purpose.

श्री जगरम्बी प्रसाद यादवः पांच बजे के बाद फिर क्यों बैठ रहे हैं?

उपसभाष्यक्ष (भी बी० बी० राजु) : इसमें खास बात यह है कि इस को पांच बजे के पहले खत्म हो जाना चाहिए था। एजेंडा पर कम स्पीकर्स थे, लेकिन प्रधिक स्पीक्सं को मौका दिया गया यह सोच कर कि कुछ ज्यादा देर तक बैठ Let us not break the tradition.

Mill; OM MEHTA: We are prepared to close the discussion if they are not inte-I in the reply.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Yes, Mr. Barbora.

S] [RI G. A. UTAN: Only two n points, Sir. [.have taken only ten tninu

HIV. VICE-CHAIRMAN (SHRI V. B. RAJU): No.)ou have taken 18 minutes.

-SHRI (... A. APPAN: Only two more points,

THE VICE-CHAIRMAN (SHRI V. B. RAJU): All right, JfOU can take two minutes more.

SHRI G. A. APPAN: Mr. Vice-Chairman, I nave been idling the House and the Government that elementary education is Bore import an I for the country than higher education. Those who can afford go in Cor higher education but in i

lucation there is no use massing 83 en Hi students in Standard I. I request the lion. Minister to consider this ver\ important suggestion, In Standard I and Standard II the strength should no) be

than 25 or 90 pa class. Otherwise it will not be a class, it will lie only a gang, and our money will he wasted. How (an a teachei manage more than 2u oi

(iits- Al least 70 per ((in money spent on education should go for elementary education up to Standard VJII. He should also see that all children within the school-going age are brought to the school. II parents do not semi then ien, we should | iiie parents and

H children below 1 I years of age into I he field of education.

1 111. VI(i CHAIRMAN (SHRI \. B, lit, thank you.

SHRI G. A. APPAN: Regarding Sche duled Castes and Scheduled Tribes, you arte nor able in admit Scheduled Castes people up to 20 per cent though the Con stitution provides for it. Yon should make it a point rant for am school, collegt "i professional institution. win i her ii is under private man i or it. is a Government institution, unless this quota of 20 per cent for tlit-Scheduled Castes and , I pi i (cm lor the Scheduled Tribes is fulfilled.

THE VICE-CHAIRMAN (SHRI V. II. RAJU): Now, please sit down. Mr. Barbara.

SHRI G. A. APPAN: I hope the lion lo do lull jUSt
'he salient i hat I have raised, fhank you.

श्री गोलाप बरबोरा (आमाम) : उपसभापति जी, भ्राजादी के 25 साल के बाद भी शिक्षा मत्रालय के सामने न तो कोई दिशा है ग्रीर न कोई उनका प्लान है। जैसा कि स्नाज सुवह प्रवइमरी एज्केशन के बारे मे एक सवाल के जवाब मे कहा गया था कि 1961 ई० से ले कर 1971 ई० तक जो निरक्षर लोगो की सख्या इस देश मे 333 मिलि-यन थी, वह 386 मिलियन तक बढ गई। यह हालत है हमारे देश में। श्रौर जो शिक्षा मत्रालय ह उसमे न जाने कितनी शाखाये है, समझाना मुश्किल है। तो इसकी वजह क्या है [?] वजह यही है कि ग्राप सोचते हैं पुराने ढ़ग से कि सब जगह स्कूल हो, स्कूल बिल्डिंग हो, दो ढाई सौ रुपये महीने की तनख्वाह वाला टीचर हो, तभी ग्राप एलिमेटरी एजुकेशन को स्प्रेड कर पायेगे। यह होना तो ग्रसम्भव है ग्रीर ग्राप जितना भी प्लान करते जायेगे उतना हो इस देश मे, इस मत्रालय के गलत तरीके की वजह मे, निरक्षर लोगो की तादाद स्रौर बढती जायगी। मेरा यह सुझाव है कि जल्दी से जल्दी देश मे एक शिक्षा मेना दल कायम करना चाहिये, जिसमे एजुकेटेड अन-इम्ब्लायड नौजवान हो ग्रीर उनको कुछ मेनटेनेस एलाउस दिया जाय या कुछ पाकेट मनी दे कर के स्कूल कालेज के विद्यार्थियो को वालटरी काम करने का मौका दिया जाय। एक ऐसा प्रोग्राम वनाया जाय करीब पाच लाख लोगो का पाच लाख गावो के लिये। पीछे ग्रापका बहुत ज्यादा रुपया खर्चा नहीं होगा। तो ऐसा प्रोग्राम ले कर के काम करे। यह प्रोग्राम स्प्रौर देशों मे भी हुग्राहै, चाइना मे हुग्राहे ग्रीर यूरोप के दूसरे देशों में हुन्ना है रूस में हुया हे सन् 1917 की क्रान्ति के बाद। ग्राप ग्रगर इसी खयाल मे रहेगे

कि आपका बजट प्राविश्वन हो, उस बजट में एलिसेंटरी एजकेशन के लिये कुछ ग्रान्ट हों, हर जगह कम से कम पांच हजार रूपये की एक स्कूल विस्टिंग बनवार्ये ग्रीर उसमें पर्मानेस्ट टीचर एप्बाइट करें तो भ्रापका देश में सभी लोगों को एलिमेंटरी एजकेशन देने का सपना कभी पुरा नहीं हो पायेगा।

इसी के साथ-साथ जहां हायर एज्केशन का सवाल है, वहां चारों तरफ ग्रंधेरा है, कहीं कोई डिसिप्लिन नहीं है, कहीं कोई युनिफाम पालिसी नहीं है, सेकेंडरी एज्केशन की वही हालत है, कालेज की वही हालत है और ग्रापकी यनिवसिटीज की भी वही हालत है। द्यापकी सेंट्रल युनिवर्सिटीज है, जैसे कि दिल्ली में सेंट्रल यनिवर्सिटी है। अगर दिल्ली की यनिवसिटी सेंट्ल यनिवसिटी है तो हर युनिवर्सिटी के ग्राने वाले विद्यार्थियों को यहां मौका मिलना चाहिये लेकिन वह नहीं मिलता है। जो प्रासाम के रहने वाले हैं, जो वहां के विद्यार्थी हैं उनको मौका नहीं मिलता है। वहां गौहाटी घोर डिब्र्गढ युनिवर्सिटी है और चंकि गौहाटी भौर डिब्र्यड युनिवर्सिटी का रिजल्ट कुछ देर से निकलता है तो जब दिल्ली युनिवसिटी में या यहां जितने कालेज हैं उनमें जो विद्यार्थी बहां से एडिमिशन के लिये आते हैं तो सीट्स फूल रहती हैं भीर उनको एडमिशन नहीं मिलता है। इसको सेंट्रल युनिवर्सिटी हम तभी मान सकते हैं जब कि जिस शहर में वह हो या उसके अगल बगल जो हों उनको ही मौका नहीं मिले, बल्कि उसमें हर प्रान्त के लोगों को पढ़ने का मौका मिले। तो इसके लिये कोई युनिफार्म पालिसी आपकी होनी चाहिये।

यनिवसिटी ग्रांट्स कमीशन हर युनिवर्सिटी को पैसा देता है, हर कालेज

को पैसा देना है लेकिन युनिवर्सिटी पांटस कमीशन के रुपये को ले कर--श्यादातर कांग्रेस के लोग--धांधली मचा रखी है। एक तो ऐसा हो गया है कि पावर में धाने के लिये, इलेक्शन मशीनरी में कुछ कब्जा पाने के लिये, लोकुल लीडरशिप में काबू पाने के लिए कोई भी स्टेट में कोई एजकेशन मिनिस्टर है, वह अपना आदमी हर कालेज की गवनिंग बाढी में रखता है और लोग म्बाजाते हैं पैसा।

मैं जिस शहर से ग्राता हूं उसके कालेज का डेड दो लाख रुपया गायव है, युनिवर्सिटी ग्रान्ट्स कमीशन का वह रुपया है। वहां एक क्लकं गए, एक प्रिन्सिपल साहब गए, ठीक है, लेकिन वहां का कांग्रेम का एक नेता था जो ग्रासाम का मिनिस्टर है और एक कभी एम० एल० ए० रहा, वे लोग भी वहां थे। पांच साल तक लगातार कोई भाडिट नहीं हुया भौर प्रिन्सिपल साहब गए, वहां का कोई पीयन चला गया, एक क्लर्क चला गया, लेकिन जो नेता लोग थे उस गवनिंग बाडी में, जो चाहे जाने हों, अनजाने हों, उनकी तरफ ध्यान नहीं गया। तो युनिवर्सिटी ग्रान्ट्स कमीशन जहां कालेजों में युनि-वसिटियों में रुपया देता हो, उस रुपए का इस्तेमाल किस हंग से होता है, उस पर भी नजर होनी चाहिए, ग्रौर ठीक ढंग मे घगर उसका इस्तेमाल नहीं होता है तो ऐसे कालेओं में पैसा तब तक नहीं देना चाहिए, जब तक उसके खर्चे का सही इस्तेमाल करने के बारे में कोई रिपोर्ट उनको न मिले।

आपकी एज्केशन मिनिस्ट्री के साब "युनिसेफ" "यनेस्को" घादि संस्थाओं का भी संबंध है। आपको मनाइटेड नेजन्स की संस्थाओं के जरिए करीब 6-7 करोड़ रुपया बाया होगा धौर उनमें से एक

श्री गोलाव बरबोरा] संस्था इन्टरनेशनल कमीशन फार कोग्राप-रेशन विंद यनेस्को भी एक है। उसमें जितने फैलोशिप्स हैं, कितने कमीशन्स हैं. ग्रान्टम फार फारेन टैवलमें हैं। लेकिन हम देखते है-- मनी महोदय द्याप बरा मत मानिए—ये सब जितने फैलोशिय्स ग्रान्टस धीर कमीशन जो हैं ये सब धाफिसेज बने हुए है दिल्ली के इर्द-गिर्द ग्रीर यह लोगों के कमाने खाने का सौर भाई-भतीजाबाद बढाने के साधन हैं।

श्री जगदम्बी प्रसाद यादव: इसकी जांच होनी चाहिए।

श्री गोलाप बरबोरा: जरूर इसकी जांच होनी चाहिए। वही हालत एके-डेमीज की है। यह चाहे संगीत नाटक ग्रकाडमी हो, ललित कला ग्रकाडमी हो, साहित्य कला ग्रकाडमी है। मैं एक पिछड़े हुए प्रदेश का वासी है, मेरा चैलेन्ज है कि इन सारी फैलोशिप्स में. सब कमेटियों में, काँसिल्से में, इन्स्टी-दयशन्स में, मेरे प्रान्त से किसी को मौका मिला है, ऐसा मालम नहीं पड़ता है। हमारे यहां भी शिक्षित लोग हैं, हमारे यहां भी स्कालर लोग हैं, क्यों चान्स नहीं मिलता है? या तो कलकसा के रीजनल धाफिस के इते-गिने लोग या मद्रास के रीजनल स्राफिस के इने-गिन कुछ लोग भाई-भती-जाबाद चलाने हैं। इसके केसेज छाए है। प्रापके पहले इम्पीरियल गैजे-टियर या इम्पीरियल गैजेटियर के बाद नेशनल गैजेटियर में कुछ प्रबन्ध हस्रा था, जब हमायन कविर साहब एज्केशन मिनिस्टर थे, सन् 1958 में कोई कमेटी बनी, 4 बाल्यम निकासने को तय करके एक वास्त्रम कहीं 1971 में छपा, एक प्रेस में गया, और एक तैयार है, प्रेस में गया नहीं है,

और चौथा अभी तैयार नहीं है, लाखों रुपए खर्च हुए इन सब पर—श्राडिटर जनरल का रिमार्क है-तो मैं जानना च।हता है भ्राप क्या कार्यवाही उस पर कर रहे हैं? वह एक वाल्यमं भी इस इंग का है कि वहां एक बहुत परा-ना जो इम्पीरियल गेजेटियर बिटिश जमाने का रहा उसी को किर रिप्रिन्ट किया गया। तो नेशनल गेजेटियर बनाने में या डिस्टिक्ट गेजेटियर बनाने के लिए जो व्यवस्थाएं हैं, उसमें लाखीं करोड़ों रु० जो बर्बाद करते हैं, उसके जरिए काम क्या हुया या नहीं, इसकी देखभाल करने की भी क्या कभी आप कोशिश करते हैं? मेरा तो खयाल है कि इसके ऊपर देखभाल करने वाला कोई है नहीं।

स्पोर्ट्स का जित्र किया गया। मोल-म्पिक गैम्स में जो कुछ भी हुआ था देश घर को मालम है। हिन्दस्तान में स्पोट्सं भी उसी तरह कुछ लोगों के हाथ का एक खिलौना बन गया है, वेशा बन गया है और आप जानते हैं. इस देश की एक बीमारी है, विदेश धूमने के लिए लोग बड़े लालायित रहते हैं। श्रोलम्पिक्स एसोसिएशन में लोग धस जाते हैं, जिनका खेल-कृद के साथ कोई संबंध नहीं होता है। सब कोई विदेश जाना चाहते है। यभी पालियामेन्ट की रीसेस हुई भी ती किसी ने लिखा था-इंडिया इज रूट्ड फ्राम एखाड विकास भानमोस्ट द इन्टा-यर कैबिनेट इन बाउट बाफ इंडिया। वहीं मिनिस्टरों की हालत है, वही धाफिसरों की हालत है और वही देश के जनसाधारण नागरिकों की हालत है। कलकरते के एक लेखक ने अपने उपत्यास में लिखा है कि बहत से ऐसे हिन्दस्तानी हमारे देश में ध्राज हैं जो विदेश जाने के इच्छक हैं। और विदेशी टांजिस्टर और दसरा सामान

पाने के लिए वे अपने देश को भी बेच सकते हैं। इस तरह की बीमारी हमारे हिन्द-स्तान में है और वही बीमारी एजकेशन मिनि-स्टरी में भी है। कहीं पर उसने के मिशन बना दिये हैं, कहीं पर कमेटी बना दी है, कहीं पर फैलोशिप कायम कर दिया है और एकाडमीज बना दी हैं। स्पोर्ट में भी इसी तरह की व्यवस्था है और देखने में यह ग्राया है कि इस देश में सब विभागों में इस तरह की चीज बनादी गई है। इस तरह की जो व्यवस्था श्रीर भावना है उसको हमें रोकना चाहिए।

दिल्ली में नेशनल स्पोर्ट काम्पलेक्स है। मैं तो यह चाहता हं कि इस तरह के केवल दिल्ली में ही न हों, बल्कि हिन्द्स्तान के हर प्रान्त में इस तरह के क्लब होने चाहिएं और हर रीजन में इस तरह के क्लब होने चाहिएं।

श्राज हिन्द्स्तान के लोगों में यह भावना हो गई है कि पंजाब के ही लोग अच्छे हाकी के खिलाड़ी हो सकते हैं, लेकिन हाकी का सबसे अच्छा खिलाडी विहार का एक श्रादीवासी निकला है। दिल्ली में हाकी का जो मैच हम्रा था उसमें मासाम, (मिजो-रम), की टीम आई और उनहो पंजाब की मशहर टीम के साथ मुकाबला हुआ, जिसमें खेल ड्रा रहा। लेकिन मैं यह कहना चाहता हं इन सब लोगों को मौका बहुत कम मिलता है। आपने इस तरह की व्यवस्था कर रखी है कि सब काँसिल में ही फंस जाते हैं। इस्प्रिन्ट इवैन्टस में नागालैन्ड के नौजवानों, वहां के विद्यार्थियों को भी ट्रेनिंग की स्विधा मिलनी चाहिए ताकि वे लोग भी हिन्दुस्तान के ग्रीर लोगों के मुकाबले में ग्रा सकें। ग्राज वहां के लोगों को इस तरह के खेलों और स्पोटर्स में हिस्सा लेने का मौका नहीं मिलता है। ग्राज हमारे देश में विदेशों में धमने की प्रवत्ति पैदा हो गई है ग्रीर इस प्रवृत्ति का ग्रसर यह हुआ कि चाहे कोई भी संस्था 18-13 RSS/ND/73

हो, स्पोर्ट्स की संस्था हो या कोई दूसरी संस्था हो, सब विदेशों में घमना चाहते हैं, चाहे उनका उस चीज से कोई सम्बन्ध न हो।

सरकार की और से फुटबाल के खेल के लिए लाखों रुपया मिलता है, लेकिन माज हम यह देखते हैं कि यह खेल भी पहिले के मुकाबले में गिरता जा रहा है। आज हम यह भी देखते हैं कि हमारे हाकी के खेल का भी स्टैंडडं गिरता चला जा रहा है और इस तरह से दूसरे खेलों में भी हमारा स्टैन्डर्ड गिर गया है। ग्राज इन संस्थाओं में भाई-भतीजेवाद की भावना फैल गई है। (Interruption). इस तरह की संस्थाओं में फिजल खर्ची बहुत बढ़ गई है। ब्रासाम बीर जो बार्डर के क्षेत्र हैं, वहां के लोगों को इन संस्थाओं में जगह नहीं मिलती है और न ही उनको किसी तरह की कोई सहायता मिलती है।

एक चीज में यह अर्ज करना चाहना हं कि ग्रापने राष्ट्रीय गाने की ट्रेनिंग के लिए कुछ प्रान्तों में संस्थाएं खोली हैं। क्या ग्राप राष्ट्रीय गाने को सब आन्तों में गवाना नहीं चाहते हैं ? आप को सब प्रान्तों में इस तरह की संस्था खोलनी चाहिए।

इसी तरह से एजुकेशन मिनिस्ट्री की स्कुलों में मील्स देने की स्कीम है और इसके वैनी फिसियरिज 127.40 लाख लोग ही हैं। यह स्कीम 19 स्टेटों श्रीर यनियन टैरिटरीज में लाग है, लेकिन आसाम अरुगाचल, मेघालय जैसे स्टेटों में लागु नहीं है और न ही लिस्ट में इन स्टेटों का नाम है। स्कल मील्स सब बच्चों को मिलना चाहिए, लेकिन हो सकता है कि सब देश के बच्चों को न दिया जा सके, परन्तु हर प्रान्त के कुछ जिलों में यह स्कीम तो लाग की जा सकती है।

इसी तरह से आपके यहां प्रान्तीय भाषाओं में ट्रान्सलेशन करने की और [श्री गोलाप बरबोरा]
मौलिक पुस्तक छापने की व्यवस्था है।
ग्रापने एक नेशनल बुक ट्रस्ट बनाया है और
उसके कर्मचारी दिल्ली में आज भी हड़ताल
में हैं। वहां पर किताबों का ट्रान्सलेशन होता
है और इसी तरह से आपने साहित्यिक
ग्रकादमी की स्थापना की है। हमारे यहां
से लोकसभा के जो सदस्य हैं वे उसके सदस्य
हैं। वे शासक दल के हैं। तो मेरा कहने
का मतलब यह है कि जो भी ट्रान्सलेशन किया
जाता है, किताब छापी जाती है, अनुवाद
किया जाता है वह रीजनल लेंगवेज में बहुत
कम किया जाता है। श्राप मौलिक किताबों
को तामिल, ग्रासामीज और दूसरी रीजनल
भाषाओं में अनुवाद करवाइये।

मेरे एक मित्र हैं आसाम के अजीत कुमार शर्मा, प्रोफेसर, उनको कहा गया था प्लेटो रिपब्लिक का तर्जुमा करने के लिए। उन्होंने उसका तर्जुमा करके भेज दिया। फिर यहां से किसी को देखने के लिए भेजा गया, लेकिन फिर भी आज तक वह किताब छपी नहीं। पब्लिक एकाउन्ट्स कमेटी की रिपोर्ट में आया है कि कई किताबें लेकर बाद में उनको वापस कर देते हैं। उन्हें क्यों लिया जाता है और फिर बाद में वापस किया जाता है शैर इसके पीछे क्या है?

इन सब चीजों पर मंत्री महोदय जवाब दें भ्रौर जहां तक हो सके इस ग्रन्याय को रोकने की व्यवस्था करें तो देश में शिक्षा की भी तरक्की होगी श्रौर ग्राम तौर से हिन्दुस्तान ग्रागे बढ़ेगा।

श्री सीता राम सिंह (बिहार):
श्रीमान उपाध्यक्ष महोदय, जहाँ तक शिक्षा
नीति का सवाल है, मुझे दुख के साथ कहना
पड़ता है कि मुर्दा वही है फकत कफन बदल
गया है। हकीकत यह है कि अंग्रेज तो चले
गए लेकिन आज अंग्रेजियत अपने देश में
जोर-शोर से बढ़ रही है।

श्री जगदम्बी प्रसाद यादव: श्रौलाद छोड़ गए।

श्री सीता राम सिंह: मुझे पता नहीं है किसकी कौन श्रीलाद है, इसके लिए श्रनुसंधान करना पड़ेगा। श्राज इस देश में कुछ लोग अपने बच्चों को मम्मी श्रीर डैंडी सिखलाते हैं, माता श्रीर पिता शब्द से उन्हें सख्त नफरत है।

श्री गोलाप बरबोरा: श्रपने घर में अंग्रेजी में बोलते हैं दिल्ली में।

श्री जगदम्बी प्रसाद यादव: ग्रापको पता नहीं है, हसन साहब हिन्दी समिति में श्रंग्रेजी में बोलते हैं।

श्री सीता राम सिंह: यह खासियत है अपने देश की। एक बच्चे पर 500 रुपए से लेकर 1000 रुपए तक खर्चे किया जाता है और दूसरी तरफ 26 वर्गी की आजादी के बाद गलत शिक्षा नीति के चलते इस देश में 38 करोड़ 60 लाख अनपढ़ हैं। एक तरफ सेंट जेवियर जैसे पबलिक स्कूल चल रहे हैं, दूसरी तरफ बेसिक प्राइमरी स्कूल चल रहे हैं, जहां धान रोपना, छैती बनाना—इसकी तालीम दी जाती है। एक तरफ शासक वर्ग पैदा किया जाता है और दूसरी तरफ शासित वर्ग पैदा किया जाता है और दोल पीटा जाता है समाजवाद का। समाजवाद का अर्थ क्या होता है।

श्री जगदम्बी प्रसाद यादव: यह नई परिभाषा है।

श्री सीता राम सिंह: जिस देश में शिक्षा में भी एकरूपता न हो आर्थिक विषमता की बात तो दूर रही — उस देश का शासक वर्ग यह ढोल पीटे कि हमारे देश में समाजवाद आ रहा है, यह जनता के साथ

एक कूर मजाक है, राष्ट्र के साथ घोखा है, बेईमानी है।

श्री कल्याण चन्द : जैसे आपने समाजवाद का नाम लिया और प्रिवी पर्स में साथ दिया।

श्री सीता राम सिंह: प्रिवी पर्स किसने दिया था, यह भी बता दो। प्रिवी पर्स तुम्हारे ही नेता लोगों ने दिया था। हम हमेशा से इस बात के विरोधी थे कि प्रिवी पर्स दिया जाय।

(Interruption)

उपसभाष्यक्ष (श्री बी० बी० राजू) : श्राप बोलिए आपका समय कम है।

श्री सीता राम तिह: श्रीमनृ, मैं ग्रापका संरक्षण चाहता हूं। ये लोग राक्षसी बहुमत के बल पर मचल रहे हैं, लेकिन वह दिन भी ग्राने वाला है जब यह नहीं रहेगा।

श्री कल्याण चन्दः वह दिन नहीं भ्राएगा।

श्री सीतः राम सिह: यह दुनिया परिवर्तनशील है, इसको मित्रो याद रखो।

महोदय, इस देश में जब तक शिक्षा में एक हपता नहीं आयेगी तब तक राष्ट्र नहीं बन सकता है। महोदय, मैं मंत्री जी से यह आश्वासन चाहूंगा कि शिक्षा में वह ऐसी कोई व्यवस्था करेंगे कि चाहे राष्ट्रपति का बेटा हो, चाहे भंगी की सन्तान हो, शिक्षा एक समान देने की योजना बना-येंगे? जब तक ऐसा नहीं होगा तब तक महोदय मेरा विश्वास है कि देश नहीं बनेगा, राष्ट्र नहीं बनेगा क्योंकि आज की शिक्षा पढ़ित ज्ञान अर्जन के लिए नहीं है, वह नौकरी के लिए और व्यापार के लिए हैं।

महोदय, शिक्षा का मतलब होता है सर्वांगीण विकास । लेकिन आज इस शिक्षा पद्धति से हो रहा है सर्वंनाश । इसलिए मैं मंत्री जी से आग्रह करता हूं कि बुनियादी तौर से शिक्षा नीति में तब्दी नो करें, परिवर्तन करें हर उसे जन हों। बनायें।

दूसरी बात यह कि आर्थिक विषमता के चलते, इस देश में अनेक बच्चे शिशा पाने से वंचित रह जाते हैं। सामाजिक विष-मता का जहां तक सवाल है आज इस देश में अनेकों ऐसे गांव हैं जहां स्कल में सवर्ग हिन्दू उच्च जाति के बच्चे हरिजन, ग्रादि-वासियों के बच्चों को ग्रपने साथ नहीं बठने देते। उनके साथ बरा सल्क करते हैं। उसकी एक मिसाल मैं बताना चाहता हं। बिहार के वैशाली जिले में एक महस्रा प्रखंड है। वहां के मिडिल स्कल में एक हरिजन शिक्षक सवर्ग शिक्षक के गिलास से पानी भी रहा था और उसके मंह से गिलास छीत लिया और मारने की धमकी दी । इतना भयभीत किया गया कि वह हरिजन शिक्षक उस स्कूल से ट्रांसफर करवाकर दूसरे स्कूल में चला गया है। इस घटनाकी सूचना मैंने राज्यपाल को दी, लेकिन याज तक कुछ हो नहीं सका है और जो उच्च वर्ग के शिक्षा अधिकारी हैं वह हरिजन शिक्षक को धमकी देते हैं कि अगर तुम समझौता नहीं करते हो तो तुमको हम डिसमिस कर देंगे, डिस्चार्ज कर देंगे।

श्री जगवम्बी प्रसाद यादव: हरिजन मिनिस्टर के साथ भी ऐसा हो रहा है?

श्री सीताराम सिंह: मिनिस्टर तो मुंह देखने के लिए हैं। यह विषमता का सवाल है। इससे ग्राप ग्रन्दाजा लगा सकते हैं कि जो हरिजन जिक्षक हैं उनके साथ इस तरह की घटनायें घटती हैं तो जो गरीब

[श्री सीताराम सिंह] हरिजन के बच्चे हैं उनका क्या होता होगा। ग्राजयह हकीकत हो गई है।

(Interruption)

श्चन्त में मैं माननीय मंत्री जी को कुछ सुझाव देना चाहता हूं। मेरा पहला सुझाव यह है कि शिक्षा विभाग की घोर से राष्ट्रीय साक्षरता सेना का तुरन्त गठन किया जाए। इससे दो फायदे होंगे। एक तो जो पढ़ें लिखे लोग बेंकार हैं उनको रोजी भी मिलेगी और दूसरी बात यह कि जो धपने देश में एक करोड़ लोग अनपढ़ हैं वह साक्षर भी हो जायेंगे।

मेरा दूसरा सुझाव यह है कि शिक्षा की जो पढ़ित है उसमें विद्यार्थियों को छठी या सातवीं कक्षा तक पढ़ाई के अनुसार उसके दिमाग की जांच होनी चाहिए और जिस विद्यार्थी को जिस विषय की अभिकृषि हो उसको उसका विशेषज्ञ बनाना चाहिए। उनको दूसरी किताबों का बोझा डालकर उसके माथ पर उनका भार नहीं डालना चाहिए। सभी कुछ सम्भव कल्याण हो सकता है।

श्री जगदम्बी प्रसाद यादन: भोजन की व्यवस्था भी कराइये।

श्री सीताराम सिंह: महोदय, गांधी जी ने कहा था कि जब तक इस देश में देशी भाषाश्रों में राजकाज नहीं चलेगा तब तक इस देश की श्राजादी श्रधूरी रहेगी। इस देश का शासक वर्ग गांधी जी को श्रपनी सत्ता के नशे में भूल गया है।

उप-समाध्यक्ष (श्री बी० बी० राजू) : भव तो हो गया होगा।

(Time bell rings.)

श्री सीताराम सिंह: श्रीमन्, जहां तक शिक्षा का सवाल है बिल्कुल ज्यापारिक ढ़ंग से यह शिक्षा चलाई जा रही है। जहां तक पाठ्यपुस्तकों का सवाल है, भाज देखा जाता है कि श्रच्छे से श्रच्छे लेखक की जो किताबें हैं उनको रही की टोकरी में फेंक दिया जाता है और आज जिन का सम्पर्क, जिनका सम्बन्ध शिक्षा मंत्रालय से है वे चाहे जितनी भी घटिया किस्म की किताब लिखें, टेक्सट बुक कमेटी में उनकी किताब चल जाती है। (Interruption) यह सेंटर की बात मैं नहीं कहता। यह पूरे देश की बात है।

मैं मंत्री जी से चाहूंगा कि जो मैंने एक दो सुझाव रखे हैं उनके सामने उनपर वे ध्यान दें श्रीर जिक्षा को बुनियादी तौर से तब्दील करें क्योंकि धाज बड़े लोगों के लड़के पांच सौ सात सौ धौर एक हजार रुपया माहवार खर्च करते हैं, लेकिन जो गरीब का बेटा है उसके लिए कौन सा इन्तजाम हो रहा है। 26 वर्ष की श्राजादी के बाद भी उसके पढ़ने लिखने के लिए कोई इन्तजाम नहीं है जबकि संविधान में जो मौलिक धिकार हैं उनके श्रनुसार हर नागरिक बराबर है। यह संविधान में हैं लेकिन व्यवहार में इसकी उलटी बात चल रही है।

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): Mr. Vice-Chairman, Sir, at the outset, I would like to express my deep sense of gratitude to (he hon. Members for the concern lliat they have shown about various educational mailers facing the country. Before I take up individual points, I would like to stale that I find myself in agreement with most of the suggestions which have been given by the hon. Members and, therefore, if I am unable to com ment on every point that has been raised, I would not like my hon. friends to feel that their valuable suggestions will not be taken due note of. I am looking at the clock because I can see that most of ray friends are also looking at the clock and, fore, I shall try to be as brief as possible.

Sir, the most important point which lias been raised, in my opinion, is the question of liquidation of illiteracy. My

colleague has already made certain observations in the morning and I would nor like to repeat those points. But, a. generally indicated, the strategy which the Education Ministry is advocating to the State Governments is that first of all we must ensure that there is 100 per cent

Iment of children in the age group of 6-11 within this Han period. Second-

JC musl ensure (hat within the Sixth Plan period we are able to cover the c age group of 11-14 so that the Directive Principles are implemented. Then, side by side with this we want to give the next highest priority to ihe age group 15-25, the >oung people who should been given education if the Directive-had been implemented by 1960. But unfortunately we were unable to implement this Directive Principle and I do not think there can be any difference of opinion that it is one of the most important of the Directive Principles and it should have been implemented. And, therefore, I can only join my hon. friends here in expressing my deep sense of anguish that we were unable, as a nation. to implement this Directive Principle. It will therefore be the effort of my Ministry in concert with all the State Govern-

its to ensure that thiis is implemented as soon as possible and, along with this, the

group 15-25 is tackled with a determination so as to make up for the time that we have lost after 1960."

Then. naturally there other are pro grammes of literacy, for adults. Some been made by hon. has friends here but I would not make a comment on that at length. But I would like to sub Sir. that for achieving these tives we have been making different types ofstrategies, working out these strate gies that taking a realistic so view of the situation, we are able to solve this problem. This is being done in a number of ways. Firstly. the hon. Mouse wotdd recall, the National Development Council has approved the Document prepared by the Planning Commission called "An Approach lo the Fifth Five Year Plan". If that Document is examined it would be seen that this objective of 100 per cent enrolment in the age group 6-11 and 75 per cent enrolment in the age group 11-14 must be

achieved before the end of the Fifth Plan. Ĭt will also be observed by the hon Members that out of the total out lay which has been provisionally proposed for the educations! sector. half has been allotted for elementary education and mentary education has been included what is called, the minimum national needs programme of the country. fore. the fear that has been expressed. elementary education not that is financial given either the backing or the importance, be, I hope, be unfounded. And my Ministry will be effort in seeing that these sparing no gets about which a national consensus already emerged are achieved because these targets by the have been accepted Education Ministers of all the State the Governments and then in National Council by Chief Development Minis ters of all Slate Governments. I do not there is any difference think of opinion that these are very important targets and we must implement them. Now. within framework we been evolving this have various types of strategies. We realised, for example, that there are economic factors, factors of poverty, factors social backwardness which have prevent ed children in the past from being enrolled having been schools enrolled in or. schools, made them drop out. due to the inadequacy of ma)' be partly the schools, but more often it is due to social and r< onomic factors. In order to overcome this we are working out a whole education, scheme of informal part-time education and whole-time education. where schools cannot he established. nple. in verv small villages there are only a few houses, not be possible to have a full-fledged We school. are devising various other methods to ensure that education reaches all these children. We have also put for ward the concept of community schools which will art as models and which will, hope, be multiplied as the general community sees the advantages having schools of this type in which the parents get involved. Most of the parents are unfortunately still illiterate and, therefore the school's duty does not end merely with providing education to children. It should be also extended wherever possible, to the parents of the children. Then, there are various other types of

[Prof. S. Nurul Hasan.J community services which should be dovetailed into the school programme, so that we try and implement the fundamental at least concepts of of a national Mahatmaii in respect education programme. For the \ourig people in the age group 15-25 our strategy be to involve them in three different types of activities. The first is informal education, functional literacy literacy programme, programme, improvement of skills whether are handicraft skills, agricultural these skills or industrial skills. The second is physical culture and education. 1 am very glad that my hon. friends have emphasised the need We are deeply conscious of the for sports. fact that physical culture and physical instruction is extremely important for the development of a healthy nation. Therefore, we want to involve the young people in this type of activity. The third and perhaps no less important than any of the other two activities is that the youth must be involved in constructive, nation-building activities and in social service. For this purpose we have been working out a scheme for joint effort b; the student youth and the non-student youth, so that the two can work and function together. 1 am grateful io my hon. fiicnd who paid a compliment to the Ministry of Education for the campaign organised this year of youth against famine. In spite of the fact that we have not achieved that measure of success which we would have liked to achieve, on the whole 1 think the results have been extremely encouraging. I am most grateful to all those teachers, students and people in the villages who have contributed to the success of this scheme. Sir, in this scheme there have been attempts and brave attempts when young people from colleges and universities have taken to constructive manual labour along with the people of the villages themselves. They tried to live and identify themselves with the people of the villages, so that the alienation of the student which has been 6 P.M. spoken vouth. about. disappeared to some extent. Sir, I am extremely grateful to my friends for having repeatedly mentioned the characterbuilding task and role of education. 1 am in full agreement with them that this is extremely important for us. We have

not only to inculcate a proper sense of values L i the accepted national policies such as secularism, such as democratic way of life, such as socialism, such as abhorrence for such practises as untouncha-bility, and a general humanising influence of education is absolutely vital. Along with this, 1 entirely agree that we have to remember the role of education in creating a healthy respect for our culture, for our basic values of culture. My friend, Mr. Tyagi, asked me to define what culture is. 1 would not attempt to do so because as he undoubtedly knows, no two academics will have the same definition of culture. When I was a student doing a paper on medieval Indian culture, we realised that in the whole class no two students had the same concept or dehni-tion of culture. So, I will not attempt to define it. But there are certain aspects of culture on which there can be no difference of opinion.

SHRI O. P. TYAGI: But vou define Indian culture.

PROF. S. NURUL HASAN: Therefore, the basic values of Indian culture which are well understood, those must be inculcated through the educational system. Side by side with it, with our feet firmly planted in the mother earth of India, we must, as Gandhiji said, "allow the fresh breeze to enter from whichever i it comes." We must encourage a scientific outlook and prepare our people to use science and technology as a m of culture without as Gandhiji said, 'blown off their feet.' being. This is easier said than done. We are conscious that these are the objectives. We are trying to bring about changes in the curricular, co-curricualr and extracurricular activities in the schools. In fact, a working group of experts is trying to evolve prototypes of syllabus and of extracurricular and curricular activities. We hope that these will approval of meet with the the State Governments and that they will be able to implement them.

Sir, it has also been suggested by an hon. Member that the Education Ministry has failed to have those text books removed from the curriculum which militate against the basic concept of secularism or national integration. Sir, I am deeply conscious of the failure of my Ministry

for which I accept the fullest responsibility because you. Sir, in this House and in the other House have given to the Ministers a great deal of authority to see that their policies can be implemented. But, Sir, this happens to be one of the areas in which our failure is not as marked as it is in many other spheres. In the time of my distinguished predecessor, Prof. V. K. R. V. Rao, a working group was appointed to make a crash evaluation of the school textbooks in the most sensitive subjects. That work has been completed more or less. A very large number of textbooks were carefully examined. Some were found to be completely objectionable. Some were found to be partly objectionable while others were considered to be all right. The Kducation Ministry drew the attention of the State Governments to this report. I am very happy to submit, Sir, that in most cases the Education Ministries of the State Governments expressed their agreement with the comments that we had made and have promised that they would take the necessary action. In some cases action has already been taken. In other cases action is going to be taken. But we are confining our activities merely to pointing out the faults. We have also, through the National Council of Research and Training, set up groups which are preparing text books which, we hope, will satisfy the needs and urges of the people.

Sir, while I am on the subject of the textbooks I must express ray horror at the textbook which my distinguished hon'ble friend, Shri Sanyal, mentioned here. I took the liberty of going out to the lobby in order to have a good look at that book and I feel that Mr. Sanyal's words were perhaps not strong enough so far as that book is concerned. I will certainly do whatever lies in my power to see that that book and such other books are not inflicted on the Indian children.

Sir, I would like briefly to mention the question of sports before I go on to the question of the Aligarh Muslim University on which Dr. Ahmad has spoken. Sir, in the matter of sports we realise that the international competitions are held under the Olympic rules. Olympic rules

provide that the organisation of sports shall be with voluntary organisations not controlled by Government. Therefore, when there is a lack of control from the Government, it becomes a little embarrassing for the Government to do much about what these voluntary organisations are doing. In the case of the Manager of the Indian Hockey Team for the World Cup I am conscious of the fact that many distinguished hockey players like Mr. Dhyan Chand, Mr. K. D. Singh 'Babu' have expressed their concern at the choice. So we have suggested to the All India Council of Sports, which is an expert body-which also has the other component of lay people but more than half of the members are experts-to hold discussions with the Indian Hockey Federation to see whether this matter can be settled in a mannner which will be generally satisfactory to the country.

Sir, I would like to take some of your time and that of the House for a discussion of the Aligarh Muslim University. Sir, I must start by making a confession. From my early boyhood I have looked upon Dr. Ahmad as a political friend, philosopher and guide and I have not yet, Sir, got rid of that basic feeling.

As this House will recall, I tried my best to act on the advice which many hon. friends, including Dr. Ahmad, gave before the Aligarh Muslim University Bill was brought before this House, and Dr. Ahmad was generous enough to make a reference to it. I would repeat that the suggestions which he has given are given and will be given the fullest and the most careful consideration by Government. Sir, I would like to make two or three points in this respect. Firstly, the main demand which is being put forward regarding the amendment of the Act has centred round one specific demand which, I am afraid, the Government will not be able to accept and which, I am afraid, Dr. Ahmad will not be able to accept either, and that is that the preamble of the Act should be so amended as to declare that the Aligarh Muslim University is an institution established and administered by the Muslim minority of India in terms of article SO of the Constitution. Sir, when I placed this Bill for the consideration of the House, 'I explained the Government'i point of

[Prof. Nurul Hasan.] view at length, and except for probably one or two Members, there was general agreement that this demand could not be accepted. Therefore, I would like to make this point very clear. Now, if this point is made clear, then the question that arises is that, firstly, the country needs to be assured that the Aligarh Muslim Univei-sity has a definite historical character and the Government will not and does not propose to alter that character. Sir, that assurance has been given repeatedly by the Prime Minister, by myself and by other members of the Government. 1 stated in the other House that the character of the University was defined in the original 1920 Act in the preamble. In section 4(1) of the Act, it is stated that the University will continue to perform the obligations of the Mohammedan Anglo-Oriental College. That has not been changed. Section 5(2) gave to the University a special responsibility of making provision for Islamic theology and learning.

That has not been altered. These sections remain in exactly the same form in which they were first enacted by the Central Legislature in 1920, and the Government have no intention of making any changes therein. Furthermore, as a result of the political campaigns that have been going on, it is being said that while the Government claims that this historical character has not been altered and will not be altered, ii has IK en a reality that in the three basic policy-making bodies, the Court, the Academic Council and the Executive Council of the University, the Muslims have had. for historical and traditional reasons, a majority. Sir, we realise that the Muslims have had, for ical and traditional reasons, a majority, and the Government have no intention of bringing about changes so that this majority is artificially reduced to a minority. That is not the policy of the intention of the Government.

Then, Sir, I come to the specific points which Dr. Ahmad has raised. Firstly, he spoke of the internal administration of the University and made out the point that the Vice-Chancellor in Executive Council has become the supreme authority and the Central Government, through the Vice-Chancellor, overshadows the University.

Sir, I most respectfully beg to differ from the last part of it. No Vice-Chancel lor, having been appointed, takes his orders from the Ministry of Education and, in fact, a Vice-Chancellor who were to agree to take his orders from the Ministry of Education would not be a fit person to be appointed as a Vice-Chancellor. But, Sir, I would like to clarify the other point that has been made by Dr. Ahmad. He has feeling that in the appointment of the Deans and the Heads of Departments, the Vice-Chancellor will have a good deal of voice and, therefore, it creates an impression although, in my opinion, it is unjustified, that the principal authorities of the Uni-

i ity are a nominated body. And, therefore, Sir, I am entirely in agreement with Dr. Ahmad that this system should be changed and the Dean and the Head should be either appointed on the basis of rotation or on some other objective criterion in which the subjective element of selection should not exist. Similarly, he made a reference to the Court and said that it had ceased to be the supreme governing body. Sir, unfortunately, I was not expecting this question to come up at such a length and, therefore, have not brought the documents with me, but I think I am quoting correctly. Sir, in the 1951 Act, the Court was declared to be the supreme governing body and was given the right to review the acts of the Executive and the Academic Council save where these Councils have acted in accordance with the powers given to them by the Act or the statutes. I think these are the precise words. Sir, if you examine the list of powers and functions given by the Act and the statutes to the Executive and the Academic Council, you would notice, Sir, that there is hardly anything of substance or significance to the functioning of the University which has been left out. Therefore, in no matter of significance could the Court review either the actions of the Executive Council or the actions of the Academic Council. Sir, in the Act which this House has been pleased to approve, it is stated that all important policy matters of the University can be reviewed by the Court. Sir, this, I would submit, is a point that perhaps has not been fully examined by my distinguished friend. Then, Sir, in regard to the Students' Council, he is

under the impression that the Students' Union has been bypassed. Sir, this again does not correspond to the The President. the Vice-President and the Union Secretary of the Students' the are ex-officio members of the Court. But if an impression is going round that there is some attempt to have a nominated ele ment-there is no nominated element then, I am quite prepared to go and say that the other members or at least half the members, apart from these office bearers of the Union and a few should be directly categories. elected the student community so that is feeling that the student community is being bypassed. And I would like to make this submission that till now there is no other University where students have been given so much representation on the court. And the court is not a mere debating so ciety. Five of the 21 members of the Exe cutive Council will be elected by the Court. that there And I therefore feel great deal of misunderstanding about the Act and the statutes. hope that my honourable friends would try to clarify these points so that it does not lead to a hysteria being built up on the basis of misunderstanding. And I would repeat that many of the changes which have been suggested by Dr. Ahmad would be acceptable to the Government even in the matter of composition of the court, bringing in people representing Muslim culture and learning. We have an open mind on this. I have discussed thii matter with the representatives of the staff association, and have indicated to the staff association that most of these demands and these matters are such on which the Government would be prepared to go along with the academic opinion and that I hope that the Executive Council would soon make the relevant changes in the statutes, and I will be quite prepared to advise the Visitor to accept those changes. I think that should meet most of the points which Dr. Ahmad has raised in this debate. I am most grateful to him for having done so. He has also referred to Jamia Milia and this matter has also been referred to by another honourable Member. There is no discrimination either for Jamia and against other institutions of higher learning or against Jamia favour of

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other institutions; either way there discrimination. The diffeis rence in figures which wore given out of grants was on the basis of the number of teaching departments, the functions that the institutions have been performing and the total enrolement. AH those factors have to be taken into account in fixing the normal grant. One of the aims and objects of Jamia has been to impart instruction through the medium of Urdu. This it has been doing and the Government has been giving as much assistance as is possible in accordance with the norms that have been laid down. While I would like Jamia to increase its research output in Urdu, I would submit that Urdu is a language, as you quite correctly pointed out, of India and not of that part of the country which is now Pakistan. Therefore, it is but natural that our own people should take a great deal of interest in Urdu. I hope that not only this institution, but many other Universities, will be taking a greater interest than they have been taking. They have been taking a great deal of interest in researcli work in Urdu and imparting higher education in Urdu. I am subject to correction, if my memory does not fail me, the total number of persons studying Urdu in the other Universities of Uttar Pradesh is larger than the number in the Aligarh Muslim University and Jamia Milia put together. J am subject to correction, but this is my impression. Recently the Banaras Hindu University has decided to establish a separate Urdu Department in Banaras. Therefore, the development of Urdu U a programme in which we are all interested and it is not an interest which is confined to a particular community.

While I am referring to the language issue, I would like to make a specific reference to what Shri Appan said. In regard to the medium of instruction at the elementary stage. Government accept fully and wish to implement the provision in the Constitution. Article 851A lays down:

"It shall be the endeavour of every State and of every local authority within the State to provide adequate facili[Prof. S. Nurul Hasan.] ties for instruction in the mother-tongue at the primary stage of education to children belonging to linguistic minority groups. . ."

In accordance with this bread policy, the Government of India would like to provide all the necessary facilities and in the cases of Andaman and Nicobar, we are conscious of the fact that there is a Tamil speaking minority which has every right to have its children educated through the medium of Tamil and I hope a decision will be taken soon in this regard.

Shri Appan is not here. But I would like to say that while we want to give support to every language of India, the Government of India have a special obli gation under the Constitution in regard to Hindi and therefore you cannot blame us if we give far greater attention to the promotion development and Hindi of than to the other languages. It is not that we hold other languages to be important. We consider them to be very, very important and we want to provide every facility for them to develop. But, Sir, Article 351 of the Constitution layi down:

"It shall be the duty of the Union to promote the spread of the Hindi language to develop it so that it may serve as a medium of expression for all the elements of the composite culture of India and to secure its enrichment by assimilating without interfering with its genius, the forms, style and expressions used in Hindustani and in the other languages of India specified in the Eighth Schedule, and by drawing, wherever necessary or desirable, for its vocabulary, primarily on Sanskrit and secondarily on other languages."

This is a Constitutional obligation of the Central Government and the Central Government would be failing in its duty if it did not consider that the development of Hindi is one of the major tasks of the Ministry of Education.

SHRI KRISHAN KANT: May I put one small question to the hon. Minister

Education? Gandhiji in his last for had emphasized and wanted to do one thing during his life time, namely. the regional languages should have the script. This Devnagari has been emphasized by Vinobaji also. May I know whether the Government of India has considered this and if so what it their view on this?

PROF. S. NURUL HASAN: We have provided facilities to all those who have tried to write various regional languages through Devnagari script. But we feel this is a matter on which passions may be aroused and it may be considered to be an imposition. We, therefore, want to pursue a policy which will endear Hindi to people who speak their languages rather than create suspicion in their minds that Hindi might ultimately dominate their own languages and may lead to the stultification of their own languages. Therefore, the policy of the Government is that we will provide facilities and encouragement to all other Indian languages. But we have a special duty in so far as Hindi is concerned.

It has been emphasized by several hon. Members that the educational policy deserves to be changed.

I have already stated that we are attempting to bring about a change in the content of education, in the technique of imparting education, in linking up education with the processes of production and the other processes of the community so that it becomes an integral part of the life of the community. But, while we are dealing with this matter, I would submit, Sir, that we feel that equality of educational opportunity is not fully provided by us and it is an admission which I want to make straightaway. If it had been possible for us, not only in terms of money, but also in terms of teachers and other resources, the inputs needed, I would have liked to upgrade all the schools that we have in the country. But, Sir, clearly I feel that this may not be possible within one Plan period. We, are, therefore, proposing-I hope that our proposal finds general acceptance—that we set up in each development block a community primary school which

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Now, Sir, one school in a district or one school in a block is not adequate to bring about a major change by itself. But we hope that this will be a nucleus so that other schools will start following its example and the new type of curriculum would be made available and the only merit of this curriculum and pattern would be that it would be uniform throughout the country. If we are able to implement this scheme, I hope that some change would be noticeable even at the grass-roots level of the most backward blocks and groups of villages in our country.

Sir, this brings me to a problem which I place must before the honourable House. Every one knows about though not many friends have made a reference to it in very clear terms and that Sir, is the question of financial tions. Most of our plans do require money. We have done our to see that the cost is kept down to (he minimum possible so that some impact can be felt all over the country in the particularly countryside. amongst the weaker sections of our society. But, whether in view of the present depressing economic situation we would be able to get adequate allocations, I do not know. I hope we will be able to get it and if we are able to get it, then, Sir, I am per-tonally optimistic that the targets which have been approved by the National Development Council and the strategy which has been followed by the Central Advi-lory Board of Education can be implemented.

Sir, I very briefly refer to the question of social welfare. I am sorry the hon. lady Member is not present. But I would specifically like to draw the attention of the House to the new programme of integrated child care services, health care and looking after the mothers and providing preschool education to children up to six years of age. We want to link it with the school system so that it will be possible for a child who has already been playing in, so to speak, the compound of the school from the age of 3 and who is being given pre-school training of hand, of mind, of coordination of the senses, whose curiosity has been aroused, to go to the school when he reaches the age of six years when he would be mentally and emotionally prepared to be able to continue that education. This scheme we consider to be extremely important. For this, naturally we will need the help and support of voluntary agencies, and particularly the Central Social Welfare Board and the State Social Welfare Boards. We would like to bring about certain organizational changes in the Social Welfare Boards so that they are able to reach the grass root level, village level. For that, Manila Mandals could be established which would, be able to supplement the efforts which would be made at the Government level

AN HON. MEMBER: It will be dominated by upper class women . . .

PROF. S. NURUL HASAN: If it reaches the grass root level, my hon. friend, it will not be dominated by upper class women.

Sir, Shri M. Asad Madani raised the question of recognition of degrees of Deoband. I am quite prepared. Sir, to hold a discussion with him to go into the academic merits if he would be so kind as to discuss this matter with me.

Regarding the monuments, mosques and Madarsa of Bharatpur and Alwat, my officers in the Archaeological Survey of India tell me that no mosque or Madarsa, either in Bhanitpur or in Alwar, is under Central protection and, therefore, 1 do not think it would be right to blame the Archaeological Department for that.

So far as the mosque in Kudsia Garden 1 is concerned, we broadly accept the prin-

[Prof. S. Nurul Hasan.] ciple, and this is the Government's policy, that at the time of protection if an institution, if a monument, was under worship, then worship shall be permitted in that monument. If at the time of protection, worship was not heing carried out in monument, which is protected, then it would not be desirable to permit worship to be started there at any time after the protection has been granted. Now, Sir, according to the information that is given to me, the list of protected monuments which was published in 1928, contains the following description: This mosque shall not be used for religious purposes. But, Sir, if it can be proved that this information is incorrect, that in fact worship was going on in that mosque until 1917, Government would be prepared to consider this matter, because the policy is a clear policy that we do not want to stop worship in a monument where it was being carried out at the time of protection. Another point which needs to be explained was raised by my friend, Shri Appan, who is always so kind and generous. He said that merit scholarships are given inespective of the means of the candidate. Except the National Science Talent Scholarship, there it no other scholarship of the Government of India which is not a merit-cum-means scholarship. The National Science Talent Scholarship has a very specific purpose and the scholarship to Scheduled Tribes is also without any means test. All the other scholarships of the Government of India, like the National Scholarship, National Loan Scholarship, National Scholarship for Study Abroad, etc., have a means test attached to them and the children of the well-to-do people are not eligible to receive these scholarships.

Another point raised by Shri Appan was regarding the reservation for Scheduled Castes and Scheduled Tribes students in various educational institutions. Sir, my Ministry is in entire agreement with the hon. Member that this should be implemented and in the institutions which are under the control of the Ministry, we are taking fairly energetic steps to see that this is being implemented. This year, for example, the Council of Indian Institute of Technology took a decision that if the Scheduled Castes and Scheduled Tribes candidates of the requi-

site ability were not available, (hen whosoever was available, would be taken and special remedial courses would be provided to them. If the seats were not Blled even then, then the seats would be kept vacant rather than satisfying ourselves that we had done our best. I am told that the response has been very good this year. I am going to review the position and if the response is not adequate, then the Institute will go to the potential candidates rather than merely asking the potential candidates to come to the Institute. We sincerely believe that this constitutional obligation has to be implemented by us.

Sir, the point that was raised by Shri Sitaram Singh is again depressing me. I have heard some other complaints also that in many of the village schools, the children and even the teachers belonging to the Schedulcl Castes and Scheduled Tribes have not been treated well. I have been working on a proposal that in the code of conduct for teachers we must lay down specific guidelines that if any teacher is found to ibe guilty of practising untouchability or of ill-treating a Scheduled Castes or Scheduled Tribes student or a fellow teacher, then that would be one of the important grounds for dismissal of the teacher concerned. As several Members have already pointed out, naturally the implementation of this policy will have to be with the State Government. We are already trying to implement it in the Central Schools and in the School* in the Union Territories. The Delhi School Education Bill has been passed by us and the rules are being drafted. All these points being taken due note of

The point raised by my hon. friend, Shri Shyamlal Gupta, about the lack of progress insofar as the publication books in regional languages is concerned, I would like to submit that insofar as I would like concerned, 2,000 titles have al readv been published or are in is to say, the work That Press has been completed. Either the publication has already taken place or it is being published. Many of our South Indian languages have done even betteT compared to the number of persons involved in producing the books. Therefore, Sir, I am optimistic though naturally I would like the progress to be more.

On a point of personal explanation, I would like to say that I have not suggested 10 the Executive Council or the Academic Council of Delhi University that they may have a particular pattern of the managing committee of colleges. I will apply my mind only when the amended statutes come to the Visitor for his ap-proval, when I have to give my advice. But till now I have not expressed my own personal opinion in the matter. I think, Sir, you

will agree with me that it would be unfair if I were

to express my opinion before the University were to

formulate its proposals.

Sir, I have also been accused of pampering the teachers. Sir, I plead guilty to it. I pamper the teachers firstly because I myself belong to the same community and I am very proud to be a teacher. It is only incidentally that I have been asked to do this work. I have been a teacher, I hope I will go back to the profession and die as a teacher. I have no intention of giving up teaching. But, Sir, the consideration that is being given to the teachers is not because they create a lot of trouble. The consideration is being given to the teachers because they are the only people who teach. How do you have education without someone teaching and if the teachers do not teach then what are you going to do? How are you going to carry on education? Is it through laws made by this august Parliament or the State Assemblies? Someone has to teach and if the teacher does not teach, who is going to teach? Therefore, Sir, teachers have to be given due consideration, due importance, as has rightly been pointed out in the National Policy Resolution on Education which was approved by this House in

Sir, I would like finally to again express my gratitude to the Iron. Members for the interest they have taken in the work of the Ministry of Education, Social Welfare and Culture and I would beg my hon. friends to forgive me because I have not been able to touch on every point that has been raised in the House, because it is already quarter to seven

1968 along with the other House.

MESSAGES FROM THE LOK SABHA

'in ANDHRA PRADESH APPRO?RIATIOJ> (NO. 2) BILL, 1973.

(II) THE DISTURBED AREAS (SPECIAL COURTS) BILL, 1972.

SECRETARY: Sir, 1 have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the I.ok Sabha:—

(I)

"hi accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Andhra Pradesh Appropriation (No. 2) Bill, 1973, as passed In l.ok Sabha at its sitting held on the 25th July, 1973.

(2) The speaker has certified that this Bill $\,$ is a Money Bill."

(")

"1 am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on the 25th July, 1973, has adopted tin following motion further extending the time for presentation of the Report of the Joint Committee of the Houses on the Disturbed Areas (Special Courts) Bill, 1972:—

MOTION

"That this House do further extend up to the first day of the last week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill to provide for the speedy trial ol certain offences in certain areas and lor matters connected therewith"

Sir. I lay a copy of the Andhra Pradesh Appropriation (No. 2; Bill. 197:'.. on the Table.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The House stands adjourned iill 11 o'clock on Thursday, the 26th July, 1973.

The House adjourned at forty-eight minutes past six of the clock till eleven of the clock on Thursday, the 26th July, 1973.